

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA									
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For Pan India									
Panel of IPEs registered as IPs, for appointment as, - Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4), - Liquidator in a liquidation process under section 34(6), - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority across India									
This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"									
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1	IBBI/IPE-0103/IPA-2/2022-23/50020	Truvisory Insolvency Professionals Private Limited	1501, Tower No. 4, Spring Grive Towers, Lokhandwala Township, Kandivali East, Mumbai-4000101	contactanshulgupta@gmail.com	11	7	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Engineering equipment, Pharma, education, services, oil, consumer goods), NBFC, Winery, Textiles, Security, website management & Steel Etc)	Pan-India	31-12-2025
2	IBBI/IPE-0151/IPA-1/2023-24/50052	Truee IPE LLP	D-501, Ganesh Meridian, Opp. High Court S.G. Road Ahmedabad 380060	jain_cp@yahoo.com	11	13	Others (Films and Distribution, Financial Investment, Chemicals etc)	Pan-India	30-06-2026
3	IBBI/IPE-0153/IPA-3/2023-24/50063	Efficax Resolution Professionals Private Limited	House No. 3656/6, Gali No.6, Narang Colony, Tri Nagar, Near Rose Garden, New Delhi-110035	md@efficaxindia.com	11	0	Real Estate, Manufacturing, Others (Finance, Geographical Information System Services,)	Pan-India	31-12-2025
4	IBBI/IPE-0022/IPA-1/2022-23/50016	Waterfall Insolvency Professionals Private Limited	1204, Maker Chambers V, Nariman Point, Mumbai-400021	Waterfall0421@gmail.com	10	0	Construction, Others (Automobiles)	Pan-India	31-12-2025
5	IBBI/IPE-0040/IPA-2/2022-23/50021	NPV Insolvency Professionals Private Limited	H-35, 1st Floor Jangpura Extension, Jungpura, South Delhi, New Delhi - 110014	ipe@npvca.in	10	2	Others (Investment and Financial Intermediation Services, Wholesale Trading, IT, Real Estate, electricity, civil engineering,)	Pan-India	31-12-2025
6	IBBI/IPE-0129/IPA-1/2022-23/50032	Incorp Restructuring Services LLP	8, 3rd Main, KSSIDC Ind Estate 6th Block, Rajajinagar, Bangalore-560010, Karnataka	vinay@vkca.com	7	1	Construction, Real Estate	Pan-India	30-06-2026
7	IBBI/IPE-0156/IPA-1/2023-24/50062	DAULAT RESOLUTION SERVICES PRIVATE LIMITED	Flat 3A, 33 Shakespeare Sarani, Kolkata - 700017	daulat.resolution@gmail.com	7	2	Electricity, Wholesale and Retail Trade, Construction, Manufacturing	Pan-India	31-12-2025

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8	IBBI/IPE-0134/IPA-1/2022-23/50028	MVK IPE LLP	607, Chetak Centre, RNT Marg, Nr. Hotel Shreemaya, Indore, MP-452001	mvk@mvkirkp.com	6	0	Wholesale and Retail Trade, Manufacturing, Others (BREWERY, BIO FERTILIZERS AND ORGANIC AGRO INPUTS)	Pan-India	31-12-2025
9	IBBI/IPE-0143/IPA-1/2022-23/50033	SPP Insolvency Professionals LLP	27/9, Nivedh Vikas Apartment, Pankaja Mill Road, Puliakulam, Coimbatore-641045	ipeadmin@sppgroups.com	6	0	Electricity, Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Hospital, Textile garments)	Pan-India	30-06-2026
10	IBBI/IPE-0026/IPA-1/2022-23/50040	Ducturus Resolution Professionals Private Limited	SCO NO 818,1ST FLOOR NAC, MANIMAJRA CHANDIGARH Chandigarh-160101	ducturus.insolvency@gmail.com	5	0	Real Estate	Pan-India	30-06-2026
11	IBBI/IPE-0154/IPA-3/2022-24/50058	MAVENT RESTRUCTURING SERVICES LLP	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017	caakhilahuja@gmail.com	4	1	Manufacturing	Pan-India	31-12-2025
12	IBBI/IPE-0089/IPA-3/2022-24/50066	M/s Orion Resolution & Turnaround Private Limited	811, Meadows Sahar Plaza Sub plot A Bldg No, 6 AK Road Next to Kohinoor continental Mumbai City MH 400069	abhijitgokhale07@gmail.com	4	0	Others (OTHERS)	Pan-India	31-12-2025
13	IBBI/IPE-0091/IPA-3/2022-23/50006	Decode Resolvency International Private Limited	1101, Floor-11, Plot-211, Dalamal Tower, Free Press Journal Marg, Nariman Point, Mumbai - 400021, Maharashtra	dushyant.dave@decoderesolvency.com	3	1	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	Pan-India	31-12-2025
14	IBBI/IPE-0144/IPA-1/2022-23/50008	SSARVI Resolution Services LLP	Office No 610, B- wing Plot No 39/5, 39/5A, Sec 30A Vashi BSEL Tech Park, Navi Mumbai Thane 400703	ssarviresolution@gmail.com	3	0	Transport	Pan-India	31-12-2025

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15	IBBI/IPE-0030/IPA-1/2022-23/50013	ARCK Resolution Professionals LLP	Flat No 409, 4th Floor Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi-110001	insolvency@arck.in	3	3	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Pharmaceuticals, Automobile, Chemicals, Textile, Education, Power, Food Processing, Roads and Highways, Oil and Gas, Aviation, Steel,)	Pan-India	31-12-2025
16	IBBI/IPE-0163/IPA-1/2023-24/50073	Beleyur Resolutions Private Limited	Shreevathsa, No. 428, 19B Cross Road Jayanagar III Block Bengaluru South , Karnataka 560011	ip@beleyur.com	3	1	Wholesale and Retail Trade, Others (Technology and networking)	Pan-India	30-06-2026
17	IBBI/IPE-0072/IPA-2/2022-23/50002	Primus Insolvency Resolution & Valuation Private Ltd	C-4 E/135, Janakpuri, New Delhi 110058	info@primusresolutions.in	3	1	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Pan-India	30-06-2026
18	IBBI/IPE-0056/IPA-1/2022-23/50009	RR Insolvency Professionals LLP	C-51, RDC, Raj Nagar, Ghaziabad - 201002	ipreshma@rrinsolvency.com	3	0	Hotel, Wholesale & Retail Trade, Construction, Real Estate, Manufacturing, Others	Pan-India	31-12-2025
19	IBBI/IPE-0104/IPA-3/2022-23/50015	Synergy Insolvency Professionals LLP	D - 306, Ashiana, Sector 4, Vaishali, Ghaziabad - 201010, Uttar Pradesh	pravag3001@gmail.com	2	1	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Pan-India	31-12-2025
20	IBBI/IPE-0018/IPA-1/2022-23/50017	Nakshatra Insolvency Resolution Professionals Limited	Plot No. 377, Nakshatra, 4th Floor, Gandhinagar, Ambazari Road, Nagpur- 440011	nirpltd@gmail.com	2	0	Construction, Manufacturing	Pan-India	31-12-2025

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21	IBBI/IPE-0020/IPA-1/2022-23/50023	Sumedha Management Solutions Private Limited	2B, Geetanjali Apartment 8B, Middleton Street, Kolkata-700071	info@sumedhamanagement.com	2	0	Others (Real Estate/ Real Estate Activity, Waste water Treatment, Pellet, Power, EPC, Cold Storage, Construction, Paper)	Pan-India	31-12-2025
22	IBBI/IPE-0078/IPA-2/2023-24/50056	V7 Advisors LLP	Sri Venkateswara Nilayam, H.No. 8-2-603/1/10, II Floor, Krishnapuram, Road No. 10, Banjara Hills, Hyderabad, Rangareddi, Telangana - 500034	mahadev.pcs@gmail.com	2	0	Others (Information Technology)	Pan-India	31-12-2025
23	IBBI/IPE-0094/IPA-3/2023-24/50059	Stress Credit Resolution Private Limited	12 Kakkad Corner Below Hotel Sun-N-Sheel Kondivita Road Andheri East Mumbai - 400059	ayunish@yahoo.com	2	0	Others (Financial Services(CIRP) & Automotive sector (LIQ))	Pan-India	31-12-2025
24	IBBI/IPE-0158/IPA-3/2023-24/50072	Bright Star Resolution Professionals LLP	A-414 Usha Enclave, Navodaya Colony, Srinagar Colony Extn, Yellareddiguda, Hyderabad - 500 073	ramgandluri@gmail.com	2	0	Others (Gas based Power generation)	Pan-India	31-12-2025
25	IBBI/IPE-0013/IPA-3/2022-23/50003	VRSA Insolvency Professionals LLP	Building No. 11, 3rd Floor Hargovind Enclave Vikas Marg Delhi- 110092	vijender@vsa.net.in	1	0	Others (Hydro Power Project)	Pan-India	31-12-2025
26	IBBI/IPE-0140/IPA-1/2022-23/50004	Trupro Insolvency Services LLP	House No. 581, Third Floor (Top Floor), Sector 27, Gurugram-122001	rohit.sehgal@truproinsolvency.com	1	0	Real Estate	Pan-India	31-12-2025
27	IBBI/IPE-0108/IPA-1/2022-23/50019	KVG Insolvency Advisors Private Limited	405 New Delhi House, 27 Barakhamba Road, Connaught Place, New Delhi-110001	vijaykumargupta.ip@gmail.com	1	1	Real Estate	Pan-India	31-12-2025

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28	IBBI/IPE-0099/IPA-1/2022-23/50022	AVM Resolution Professionals LLP	8/28, 3rd Floor, W.E.A. Abdul Aziz Road, Karol Bagh, New Delhi - 110005	mlvij1956@gmail.com	1	1	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Brewery, Textiles)	Pan-India	31-12-2025
29	IBBI/IPE-0123/IPA-1/2023-24/50069	Virtuoso IPE Private Limited	23B, Floor 2, Plot 195, Arcadia Building N C P A, Nariman Point, Mumbai, Mumbai City MH 400021 India	atul.gala@virtuosoipe.com	1	0	Wholesale and Retail Trade	Pan-India	31-12-2025
30	IBBI/IPE-0162/IPA-3/2023-24/50070	STALWART RESOLUTION PROFESSIONAL LLP	BLOCK- LD -30, S F S FLATS, PITAMPURA, NORTH WEST DELHI, DELHI-110034	stalwart.ipe@gmail.com	1	0	Others (Hospitality)	Pan-India	31-12-2025
31	IBBI/IPE-0115/IPA-1/2024-25/50078	Aarsh Resolution Professionals Private Limited	163, Balco Apartments, Plot No. 58, IP Extension, Patparganj, Delhi-110092	a.mittalmc@gmail.com	1	0	Others (Facilities Management Services Sector)	Pan-India	30-06-2026
32	IBBI/IPE-0166/IPA-1/2024-25/50079	DSP PROFESSIONALS PRIVATE LIMITED	Off. No. 401A Manik Apartment Plot No.38/25 A, CTS NO. 94/25 A, 4th Floor Lane No. 11 Prabhat Road,	ipe@dspprof.com	1	1	Manufacturing	Pan-India	30-06-2026
33	IBBI/IPE-0159/IPA-1/2024-25/50081	Finvin Turnaround and Restructuring Private Limited	B-601-605, Raylon Arcade, R.K. Mandir Lane, Kondivita, J.B. Nagar, Andheri East, Mumbai - 400059	finvinturnaround@gmail.com	1	0	Others (manufacturing textile products)	Pan-India	31-12-2025
34	IBBI/IPE-0021/IPA-1/2022-23/50005	Headway Resolution and Insolvency Services Private Limited	708, 7th Floor, Raheja Centre, Nariman Point, Mumbai - 400021	rrkanoongo@gmail.com	0	0	Nil	Pan-India	31-12-2025

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35	IBBI/IPE-0060/IPA-1/2022-23/50012	ASC Insolvency Services LLP	166, DDA SFS Flats, Hauz Khas, New Delhi - 110016	anju@insolvencyservices.in	0	3	Others (Production , collection and distribution of electricity)	Pan-India	31-12-2025
36	IBBI/IPE-0146/IPA-3/2022-23/50024	K-Source Financial Consultancy Services Private Limited	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, G. B. Pet, Madhapur, Hyderabad, T.G, 500081, India	dsrk@ksourceipe.com	0	0	Hotels, Wholesale and Retail Trade, Construction, Manufacturing	Pan-India	31-12-2025
37	IBBI/IPE-0114/IPA-1/2022-23/50029	MSKM Insolvency and Resolution Services Private Limited	Flat No. 103, Sri Sai Swapna Sampada Apt Near Yellamma Temple, Belkempet, S.R. Nagar, Hyderabad, Telangana-500038	madhucs1@gmail.com	0	0	Nil	Pan-India	30-06-2026
38	IBBI/IPE-0064/IPA-1/2023-24/50043	Sun Resolution Professionals Private Limited	9-B, Vardan Complex, near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad-380014	rdc_rca@yahoo.com	0	0	Nil	Pan-India	30-06-2026
39	IBBI/IPE-0107/IPA-1/2022-23/50045	M/s Osrik Resolution Private Limited	109 (First Floor), Surya Kiran Building, 19. Kasturba Gandhi Marg, Connaught Place, Central Delhi, New Delhi, Delhi, India – 110001	info@osrikgroup.com	0	0	Nil	Pan-India	30-06-2026
40	IBBI/IPE-0132/IPA-3/2023-24/50048	M/s Fintech Restructuring LLP	H. No. 47, Ground Floor, Type 3 BLK E, IARI Pusa Campus, Central Delhi, Delhi-110012.	fintechipe@gmail.com	0	1	Nil	Pan-India	30-06-2026
41	IBBI/IPE-0145/IPA-2/2023-24/50049	M/s Renaissance Resolutions Private Limited	516, Indraprakash Building, 21, Barakhamba Road Connaught Place, New Delhi-110001	renaissanceresolution@gmail.com	0	0	Nil	Pan-India	31-12-2025

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42	IBBI/IPE-0137/IPA-1/2023-24/50053	M/s Stellar Insolvency Professionals LLP	Suite-1B, 1st Floor, 22/28A Manoharpukur Road, Deshopriya Park, Kolkata-700029.	anup_singh@stellarinsolvency.com	0	0	Nil	Pan-India	31-12-2025
43	IBBI/IPE-0148/IPA-1/2023-24/50061	Novatis Expert Resolution Private Limited	Office No-302, Third Floor, Reegus Business Centre, Near Anupam Bunglows, New Citylight Road, Bharthana, Vesu, Surat, Gujarat - 395007	novatisexpert@gmail.com	0	0	Nil	Pan-India	31-12-2025
44	IBBI/IPE-0025/IPA-1/2023-24/50067	EZRESOLVE LLP	1st Floor, Golden Heights, Plot 9/1, Door no. 1-140/9/1/D/NR, Sector III Huda Techno Enclave, Backside Lemon tree Hotel, opposite	sandhya@ezresolve.in	0	0	Nil	Pan-India	31-12-2025
45	IBBI/IPE-0157/IPA-3/2023-24/50068	4C Insolvency Professionals Private Limited	FLAT NO. B/407, LANCELOT CHS LTD, SV ROAD, BORIVALI WEST MUMBAI MH 400092 IN	cagomtirchoudhary@gmail.com	0	0	Nil	Pan-India	31-12-2025
46	IBBI/IPE-0161/IPA-1/2023-24/50071	Libord IRP Advisors Private Limited	104, M. K. Bhavan, 300, Shahid Bhagat Singh Road, Fort, Mumbai MH 400001 IN	lalit@libord.com	0	0	Nil	Pan-India	31-12-2025
47	IBBI/IPE-0150/IPA-2/2024-25/50082	VR ASSET RESOLUTION CONSULTANTS PRIVATE LIMITED	307, PRAKASH DEEP BUILDING, TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI-110001	manishfcs@gmail.com	0	0	Nil	Pan-India	31-12-2025
48	IBBI/IPE-0024/IPA-1/2024-25/50083	Klass Insolvency Resolution Professionals Private Limited	2/7 Sarat Bose Road, 2nd Floor Vasundhara Apartment Kolkata WB 700020	jitulohia@knjainco.com	0	0	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (IP connected with	Pan-India	31-12-2025

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49	VKC Restructuring Professionals LLP	IBBI/IPE-0169/IPA-2/2024-25/50084	D-38, LGF (L/S), South Extension, Part-II, New Delhi-110049	vineet@vkcindia.com	0	0	Nil	Pan-India	31-12-2025
50	IBBI/IPE-0171/IPA-1/2024-25/50086	SKYZ REVIVAL & RESTRUCTURING LLP	801-802, 8th Floor, Abhijeet 1, Near Mithakhali Six Roads, Navrangpura, Ahmedabad-380009	ipe.skyzrevival@gmail.com	0	0	Nil	Pan-India	31-12-2025
51	IBBI/IPE-0102/IPA-2/2024-25/50089	Value plus Insolvency Resolution Professionals P Ltd.	1-B, 1/17, Lalita Park, Laxmi Nagar, East Delhi-110032	valueplusip@gmail.com	0	0	Nil	Pan-India	30-06-2026
52	IBBI/IPE-0174/IPA-1/2024-25/50090	Jubilee Resolutions LLP	10-B, 3RD FLOOR, JATIN DAS ROAD, NEAR DESHPRIYA PARK, KOLKATA, WEST BENGAL-700029	jubileeresolutions@gmail.com	0	0	Nil	Pan-India	30-06-2026
53	IBBI/IPE-0073/IPA-3/2024-25/50091	Optimus Resolution and Restructuring Advisors LLP	CK-104, Sector 2, Salt Lake, Kolkata 700091	avishek@optimusresolution.net	0	0	Nil	Pan-India	30-06-2026

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Panel of IPEs registered as IPs, for appointment as, - Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4), - Liquidator in a liquidation process under section 34(6), - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority across India									
This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"									
Sl. No.	Registration No. (A)	Name of IPE registered as IP (B)	Address of IPE registered as IP (C)	Email of IPE registered as IP (D)	Total number of ongoing assignments (As IRP, RP, Liquidator and BT) (E)	Total number of completed assignments (As IRP, RP, Liquidator and BT) (F)	Name of the Sector in which the IP has or is handling assignments under the Code (G)	Zone/Bench (H)	AFA Valid Upto (I)
54	IBBI/IPE-0071/IPA-1/2025-26/50092	Egress Insolvency Professionals LLP	9 Weston Street, Siddha Western, Suite No.-134, Kolkata 700013	jsa.jhunhunwala@gmail.com	0	0	Nil	Pan-India	30-06-2026
55	IBBI/IPE-0101/IPA-1/2025-26/50093	Saksham Insolvency Resolution LLP	D-519/520, Neelkanth Business Park, Nathani Road, Opp. Vidyavihar Station, Vidyavihar (West), Mumbai -400086	pravin@pmco.in	0	0	Nil	Pan-India	30-06-2026
56	IBBI/IPE-0061/IPA-1/2025-26/50094	DMKH Insolvency Resolution Services LLP	803-804, ASHOK HEIGHTS, OLD NAGARDAS ROAD, Opposite Saraswati Apartment, GUNDAVALI, ANDHERI EAST, Mumbai - 400069	durgeshkabra@gmail.com	0	0	Nil	Pan-India	30-06-2026
57	IBBI/IPE-0001/IPA-1/2025-26/50096	IRR Insolvency Professionals Private Limited	6772/2, 4th Floor, Dev Nagar, DB Gupta Road Opposite Bali Nursing Home Karol Bagh, New Delhi - 110005	jindalrahul60@gmail.com	0	0	Nil	Pan-India	30-06-2026

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For North Zone (New Delhi Bench)

Panel of IPs for appointment as,

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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

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1	Rahul Jindal	IBBI/IPA-001/IP-P-02649/2021-2022/14048	jindalrahul60@gmail.com	4	23	27	3	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Transport, Others (Thermal power plant, electricals and electronics goods.)	New Delhi	North
2	Nitin Narang	IBBI/IPA-002/IP-N00828/2019-2020/12629	ipnitinnarang@gmail.com	1	24	25	14	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Banking and finance sector and mining and power sector)	New Delhi	North
3	Mr. Vijender Sharma	IBBI/IPA-003/IP-N00003/2016-2017/10022	vijender@vsa.net.in	2	20	22	23	Others (Manufacturing of stainless steel/kitchenware; Manufacturing of spare part of automobiles; Manufacturing of shoe material & shoe; Civil Contract Work; Construction and Infrastructure Industries; Manufacturing and Export of Heavy Machinery; Real Estate; Manufacturing of Fabric; Manufacturing of MS-Ingots, Wire Rods & Coils, Mild Steel Ingots/Billets & High Carbon Silico-Manganese and trading in iron & steel products; Manufacturing of coal products)	New Delhi	North
4	Mr. Kamal Agarwal	IBBI/IPA-001/IP-P00868/2017-2018/11466	advocate.kamal.aggl@gmail.com	3	18	21	20	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Trading in Jewellery, Passenger and Cargo Handling at Airports, Recruitments, Electronics, Automobile Dealership, Coaching Institute, Fitness and Wellness, Real Estate, Digital Advertising, Trading in Furniture)	New Delhi	North
5	SUMAN KUMAR VERMA	IBBI/IPA-003/00342/2021-2022/13657	ipskverma@gmail.com	4	14	18	10	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (solar energy , information technologies , agriculture , project construction , hospitality)	New Delhi	North
6	Ms. Anju Agarwal	IBBI/IPA-001/IP-P00106/2017-2018/10213	anju@insolvencyservices.in	0	17	17	6	Hotels, Construction, Real Estate, Others (Paper Mill Industry)	New Delhi	North
7	Mr. Anurag Nirbhaya	IBBI/IPA-001/IP-P00870/2017-2018/11468	anurag@canirbhaya.com	4	11	15	29	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	New Delhi	North
8	Mr. Atul Mittal	IBBI/IPA-001/IP-P00439/2017-18/10762	atulmittalip135@gmail.com	4	10	14	30	Hotels, Construction, Real Estate, Manufacturing, Others (Shipping and Logistics, Agricultural, Real Estate, Consultancy, EPC, Manufacturing, Textiles, Hospitality, Telecommunication, Hotel industry, Facility Management)	New Delhi	North

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9	Ms. Deepika Bhugra Prasad	IBBI/IPA-003/IP-N000110/2017-2018/11186	deepika.bhugra@gmail.com	2	12	14	9	Construction, Manufacturing, Others (Steel Industry, Cement Industry)	New Delhi	North
10	Mr. Sandeep Goel	IBBI/IPA-003/IP-N00073/2017-18/10583	cmasandeepgoel@gmail.com	4	9	13	3	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	New Delhi	North
11	Mr. Devendra Umrao	IBBI/IPA-003/IP-N00223/2019-2020/12640	devumraoibc@gmail.com	5	7	12	11	Construction, Real Estate, Manufacturing	New Delhi	North
12	Mr. Manoj Kumar Anand	IBBI/IPA-001/IP-P00084/2017-18/10180	anandmanoja@gmail.com	1	10	11	19	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Investment, Textiles)	New Delhi	North
13	Mr. Sapan Mohan Garg	IBBI/IPA-002/IP-N00315/2017-2018/10903	sapan10@yahoo.com	1	10	11	14	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing	New Delhi	North
14	Ms. Maya Gupta	IBBI/IPA-002/IP-N00363/2017-2018/11061	fcsmayagupta@gmail.com	0	11	11	23	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Iron, steel and power industry, film production and entertainment sector.)	New Delhi	North
15	Mr. Arvind Mittal	IBBI/IPA-001/IP-P01358/2018-2019/12081	arvindmittal81@yahoo.in	2	9	11	0	Construction, Real Estate, Manufacturing	New Delhi	North
16	Mr. Bhim Sain Goyal	IBBI/IPA-002/IP-N00726/2018-2019/12216	bsgoyall@gmail.com	3	8	11	7	Real Estate, Others (Travel, Waste Management, Retail)	New Delhi	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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17	Mr. Sandeep Kumar Bhatt	IBBI/PA-002/IP-N01064-C01/2017-18/10298	skbmica@gmail.com	1	9	10	24	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Kitchen appliances, Low ferrow aluminium, electric panels, palets and panels, cables, garments, manufactures of furniture, diamonds)	New Delhi	North
18	Mr. Vivek Parti	IBBI/PA-001/IP-P00813/2017-2018/11376	v_parti@yahoo.com	2	8	10	8	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	New Delhi	North
19	Mr. Umesh Gupta	IBBI/PA-001/IP-P00848/2017-2018/11431	umesh@vamindia.in	3	7	10	10	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Telecom)	New Delhi	North
20	Mr. Devvart Rana	IBBI/PA-002/IP-N00680/2018-2019/12025	devvartana@gmail.com	2	8	10	4	Electricity, Hotels, Construction, Real Estate	New Delhi	North
21	Mr. Sanjeev Gupta	IBBI/PA-001/IP-P01575/2018-2019/12408	fcasanjeev@gmail.com	0	10	10	1	Others (News channel)	New Delhi	North
22	Gaurav Mittal	IBBI/PA-001/IP-P-02713/2022-2023/14140	gauravmittal.ipprofessional@gmail.com	1	9	10	1	Transport	New Delhi	North
23	Mr. Atul Kumar Kansal	IBBI/PA-001/IP-P00035/2016-2017/10088	advatulkansal@gmail.com	0	9	9	16	Real Estate, Manufacturing, Others (Investment)	New Delhi	North
24	Mr. Ram Phal Bhardwaj	IBBI/PA-001/IP-P01308/2018-2019/12053	bhardwajca@hotmail.com	2	7	9	7	Wholesale and Retail Trade, Real Estate, Manufacturing	New Delhi	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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25	Mr. Prabhakar Kumar	IBBI/IPA-002/IP-N00774/2018-2019/12373	prabhakar_acs@rediffmail.com	1	8	9	14	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Finance)	New Delhi	North
26	Ashok Arora	IBBI/IPA-003/ICAI-N-00279/2020-2021/13170	ashok.arora79@yahoo.com	0	9	9	6	Construction, Real Estate, Manufacturing, Others (Business and management consultancy activities, Building of complete constructions or parts thereof; civil engineering)	New Delhi	North
27	Ankit Goel	IBBI/IPA-001/IP-P-02671/2022-2023/14088	ankitgoel@aaainsolvency.in	4	5	9	8	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textiles, Information Technology Services)	New Delhi	North
28	Ms. Pooja Bahry	IBBI/IPA-003/IP-N00007/2016-17/10063	pujabahry@yahoo.com	2	6	8	13	Wholesale and Retail Trade, Manufacturing, Others (NEWS AGENCY, INFORMATION TECHNOLOGY, ELECTRONICS, FOOD PROCESSING, STEEL, POWER, RICE)	New Delhi	North
29	Mr. Mohd Nazim Khan	IBBI/IPA-002/IP-N00076/2017-18/10207	nazim@mnkassociates.com	3	5	8	41	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Media, IT Technology, Dairy, Textiles, Cargo, Pharmaceuticals, Investments, Trading, Packaging, etc)	New Delhi	North
30	Mr. Narender Kumar Sharma	IBBI/IPA-002/IP-N00125/2017-2018/10294	nksharma.fcs@gmail.com	3	5	8	8	Construction, Real Estate, Manufacturing	New Delhi	North
31	Mr. Anup Kumar	IBBI/IPA-002/IP-N00333/2017-2018/10911	sachanlawanalyst@gmail.com	0	8	8	30	Construction, Real Estate, Manufacturing	New Delhi	North
32	Mr. Darshan Singh Anand	IBBI/IPA-002/IP-N00326/2017-2018/10931	dsanand57@gmail.com	1	7	8	8	Electricity, Construction, Real Estate, Manufacturing, Others (Food Processing)	New Delhi	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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33	Mr. Prabhat Ranjan Singh	IBBI/PA-002/IP-N00428/2017-2018/11239	prabhat.rs.advocate@gmail.com	1	7	8	10	Hotels, Construction, Real Estate, Manufacturing, Others (Processing and trading in non-ferrous metals, manufacturing and exporting of PVC vinyl floorings, heavy layer sheets, EPDM, multipurpose sheets, NVH insulation products for automotive and other industries.)	New Delhi	North
34	SANTANU KUMAR SAMANTA	IBBI/PA-001/IP-P-02324/2020-2021/13511	santanukumar@yahoo.com	1	7	8	8	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Education, Pharma, Insurance, Printing)	New Delhi	North
35	SHAMSHER BAHADUR SINGH	IBBI/PA-003/0341/2021-2022/13623	shamsher_cs@yahoo.co.in	3	5	8	3	Wholesale and Retail Trade, Real Estate, Manufacturing	New Delhi	North
36	Veenu Drall	IBBI/PA-001/IP-P-02504/2021-2022/13816	ipveenudrall@gmail.com	1	7	8	2	Wholesale and Retail Trade, Manufacturing, Others (Business activities, Services related)	New Delhi	North
37	Mr. Sunil Kumar Agrawal	IBBI/PA-002/IP-N00081/2017-18/10222	aggarwalsk21@yahoo.com	4	3	7	34	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Tour & Travel, E-Commerce, Textile, Readymade Garments, Electricity Cable, Furniture, Packaging, Mining, Auto Parts, Construction & Infrastructure.)	New Delhi	North
38	Mr. Roshan Lal Jain	IBBI/PA-001/IP-P00966/2017-2018/11587	roshanlajain@yahoo.co.uk	0	7	7	5	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Infrastructure)	New Delhi	North
39	Mr. Manohar Lal Vij	IBBI/PA-001/IP-P-01480/2018-2019/12269	mlvij1956@gmail.com	2	5	7	23	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others ((Manufacturing of Auto Components, Pharmaceuticals))	New Delhi	North
40	BRIJESH SINGH BHADAURIYA	IBBI/PA-002/IP-N01045/2020-2021/13385	bsb@bsbandassociates.in	2	5	7	0	Manufacturing, Others (Waste Water Treatment)	New Delhi	North

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41	HEMANT SETHI	IBBI/IPA-002/IP-N01107/2021-2022/13628	hemantmlsethi60@gmail.com	0	7	7	3	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	New Delhi	North
42	Vikky Dang	IBBI/IPA-003/00359/2021-2022/13763	vikkydang@gmail.com	1	6	7	6	Wholesale and Retail Trade, Others (Mobile and IT sector)	New Delhi	North
43	Deepak Kumar Goyal	IBBI/IPA-001/IP-P-02490/2022-2023/14143	ca.deepak.mba@gmail.com	1	6	7	2	Construction, Real Estate, Others (Marketing, consultancy, Software and Information Technology)	New Delhi	North
44	Mr. Ashok Kumar Gupta	IBBI/IPA-003/IP-N00010/2016-17/10072	cmaashokgupt@gmail.com	3	3	6	28	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Oil and Gas exploration, Distillery and Chemical, Garment, Food processing, Agro products, Gold and Jewellery and defence R&D, IT and service industry)	New Delhi	North
45	Mr. Prabhjit Singh Soni	IBBI/IPA-003/IP-N00377-C01/2017-18/10143	psgurleensoni@gmail.com	1	5	6	49	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (HOSPITALITY, MOBITECH, GARMENTS, PRINTING, LAND STOCKIST, BUILDING MATERIAL, GREEN LIGHTING, EATABLES, RICE MILLS, TGRADING)	New Delhi	North
46	Ms. Sunita Umesh	IBBI/IPA-001/IP-P00080/2017-18/10165	sunita.umesh@uccglobal.in	1	5	6	7	Wholesale and Retail Trade, Manufacturing, Others (Pharmaceutical, Health Care)	New Delhi	North
47	Mr. Aishwarya Mohan Gahrana	IBBI/IPA-002/IP-N00135/2017-18/10351	aishwaryam_gahrana@yahoo.com	0	6	6	12	Real Estate, Others (Hospital, Media, Information Technology, Communication,)	New Delhi	North
48	Mr. Rajeev Lochan	IBBI/IPA-002/IP-N00606/2018-19/11885	csrajeevlochan@gmail.com	1	5	6	9	Electricity, Hotels, Real Estate	New Delhi	North

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49	Mr. Amarpal	IBBI/IPA-001/IP-P01584/2018-2019/12411	amarpal@icai.org	1	5	6	10	Hotels, Construction, Real Estate, Manufacturing	New Delhi	North
50	Parveen Kumar adlakha	IBBI/IPA-002/IP-NO1034/2020-2021/13336	praveenadlakha@gmail.com	1	5	6	2	Wholesale and Retail Trade, Transport	New Delhi	North
51	Mohit Goyal	IBBI/IPA-001/IP-P-02395/2021-2022/13636	camohitgoyal@gmail.com	4	2	6	2	Wholesale and Retail Trade, Real Estate, Manufacturing	New Delhi	North
52	Amit Jain	IBBI/IPA-001/IP-P-02836/2023-2024/14369	amitjain32@gmail.com	0	6	6	0	Construction, Real Estate, Others (Education, Advisory services)	New Delhi	North
53	Mr. Ashok Kriplani	IBBI/IPA-003/IP-N00009/2016-17/10071	ashok.kriplani1956@gmail.com	0	5	5	11	Construction, Real Estate, Manufacturing, Others (Logistic, Telecommunications.)	New Delhi	North
54	Mr. Lekhray Bajaj	IBBI/IPA-002/IP-N00039/2016-2017/10078	lekhraybajaj@rediffmail.com	1	4	5	18	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	New Delhi	North
55	Mr. Rajiv Bajaj	IBBI/IPA-002/IP-N00276/2017-18/10834	rbajajip@gmail.com	2	3	5	25	Wholesale and Retail Trade, Construction, Real Estate	New Delhi	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For North Zone (New Delhi Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4) ,
 - Liquidator in a liquidation process under section 34(6) ,
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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56	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00494/2017-18/10882	ska9001@gmail.com	0	5	5	16	Wholesale and Retail Trade, Manufacturing, Others (NBFC)	New Delhi	North
57	Mr. Rabindra Kumar Mintri	IBBI/IPA-001/IP-P00707/2017-2018/11194	mintri_ca@rediffmail.com	3	2	5	12	Hotels, Construction, Real Estate, Others (MANUFACTURE OF MACHINERY AND EQUIPMENT, EXTRA TERRITORIAL ORGANIZATIONS AND BODIES)	New Delhi	North
58	Mr. Reetesh Kumar Agarwal	IBBI/IPA-001/IP-P00878/2017-2018/11475	carkagarwal@gmail.com	2	3	5	12	Wholesale and Retail Trade, Real Estate, Manufacturing	New Delhi	North
59	Mr. Shyam Arora	IBBI/IPA-002/IP-N00546/2017-2018/11703	arora.shyaam@yahoo.com	3	2	5	0	Real Estate	New Delhi	North
60	Mr. Sandeep Kumar Agrawal	IBBI/IPA-001/IP-P01135/2018-19/11828	ipsandeepagrawal@gmail.com	3	2	5	4	Real Estate, Manufacturing, Others (Software Development, Services)	New Delhi	North
61	Mr. Pawan Kumar Singal	IBBI/IPA-001/IP-P-01172/2018-2019/12229	pawansingal50@gmail.com	0	5	5	6	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Service, Breweries)	New Delhi	North
62	Mr. Shaikh Nafis Anjum	IBBI/IPA-003/IP-N00211/2018-2019/12363	sn.anjum123@gmail.com	0	5	5	10	Hotels, Construction, Real Estate, Manufacturing, Others (Trading)	New Delhi	North
63	Mr. Sukhdev Madnani	IBBI/IPA-001/IP-P01499/2018-2019/12392	sukhdevmadnani@hotmail.com	1	4	5	2	Manufacturing, Transport, Others (Cable Industry, Rentals & Leases, Logistics & Transportation, Telecommunication, Finance, etc.)	New Delhi	North

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64	Harmeet Kaur	IBBI/IPA-002/IP-N00948/2020-2021/13076	ipharmeetkaur@gmail.com	0	5	5	1	Electricity, Hotels, Construction, Real Estate	New Delhi	North
65	LOVENEET HANDA	IBBI/IPA-002/IP-N01048/2020-2021/13386	loveneet.cs@gmail.com	1	4	5	2	Others (Wholesale and Retail Trade, Transport, Others (Polymers and Liquor Industry))	New Delhi	North
66	Niraj Kumar	IBBI/IPA-001/IP-P-02368/2021-2022/13586	njhaandco@gmail.com	1	4	5	2	Manufacturing, Others (Infrastructure, Information technologies, Synthetic filament yarn)	New Delhi	North
67	Amit Talwar	IBBI/IPA-002/IP-N01178/2021-2022/13887	amittalwarcs@gmail.com	0	5	5	3	Real Estate	New Delhi	North
68	MOHAMMAD KHALID	IBBI/IPA-002/IP-N01289/2024-2025/14417	cskhalid01@gmail.com	0	5	5	0	Electricity, Others (Information Technology (IT))	New Delhi	North
69	Mr. Ajay Gupta	IBBI/IPA-001/IP-P00140/2017-18/10304	ip.ajaygupta@corpvisory.com	2	2	4	15	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Irradiation and sterilization services, LED Lighting, Hospitality, Steel Fabrication, Books Publishing & Distribution, Iron & Steel)	New Delhi	North
70	Mr. Navneet Arora	IBBI/IPA-002/IP-N00128/2017-2018/10345	info@navneetaroracs.com	0	4	4	2	Wholesale and Retail Trade, Construction, Real Estate, Others (Hospital)	New Delhi	North
71	Mr. Sanjay Gupta	IBBI/IPA-002/IP-N00982-C01/2017-2018/10354	sanjay@sgaindia.in	1	3	4	9	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	New Delhi	North

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72	Mr. Vijay Kumar Gupta	IBBI/IPA-001/IP-P00262/2017-18/10500	vk Gupta2004@yahoo.co.in	2	2	4	6	Construction, Real Estate, Manufacturing, Transport, Others (OTHER BUSINESS ACTIVITIES)	New Delhi	North
73	Mr. Krit Narayan Mishra	IBBI/IPA-001/IP-P00441/2017-18/10784	kritmassociates@gmail.com	3	1	4	5	Hotels, Real Estate, Manufacturing, Transport, Others (To Carry out activities promoting charities)	New Delhi	North
74	Mr. Neeraj Bhatia	IBBI/IPA-001/IP-P00824/2017-2018/11400	nbtrace1@yahoo.com	2	2	4	20	Manufacturing, Transport, Others (Software, Hatcheries, Apparel Export, Trading of Fabric, Trading of TMT bars & other steels products and Hospitals)	New Delhi	North
75	PARVEEN KUMAR JAIN	IBBI/IPA-001/IP-P-02022/2020-2021/13110	parveen_2817@yahoo.co.in	1	3	4	0	Others (Advertising , IT SYSTEMS, MFG. OF AUTOMOBILES PARTS)	New Delhi	North
76	soniya gupta	IBBI/IPA-002/IP-N01155/2021-2022/13863	ipsoniyag@gmail.com	0	4	4	0	Wholesale and Retail Trade, Others (Wholesale Trade and Commission Trade except of Motor Vehicles & Motor Cycles)	New Delhi	North
77	SURINDER BABBAR	IBBI/IPA-001/IP-P-02534/2021-2022/13878	ip.surinderbabbar@gmail.com	0	4	4	1	Wholesale and Retail Trade, Real Estate, Manufacturing	New Delhi	North
78	Prassan Navin Kumar Sinha	IBBI/IPA-002/IP-N01197/2021-2022/13971	csprassan@gmail.com	1	3	4	5	Wholesale and Retail Trade, Construction, Manufacturing, Others (ELECTRONIC ETC)	New Delhi	North
79	Mr. Rakesh Kumar Jain	IBBI/IPA-002/IP-N00053/2017-18/10105	sirshree.rakesh@gmail.com	1	2	3	8	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Consumer Industry)	New Delhi	North

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80	Ms. Nisha Malpani	IBBI/IPA-001/IP-P00058/2017-2018/10136	ip.nmalpani@gmail.com	1	2	3	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	New Delhi	North
81	Mr. Kanti Mohan Rustagi	IBBI/IPA-002/IP-N00097/2017-18/10240	kanti.rustagi@patanjaliassociates.com	1	2	3	2	Electricity, Construction, Others (Online retail)	New Delhi	North
82	Mr. Sunil Kumar Gupta	IBBI/IPA-001/IP-P00205/2017-18/10394	caskg82@gmail.com	1	2	3	3	Real Estate, Others (Refurbishing of Metal and Gold Items)	New Delhi	North
83	Mr. Bimal Kumar Sharma	IBBI/IPA-001/IP-P00542/2017-2018/10967	sharma_bimal@rediffmail.com	2	1	3	5	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automotive, Textiles and Apparel, Information Technology, Telecommunications, Real Estate and Construction, Infrastructure and Energy, Mining and Metals)	New Delhi	North
84	Mr. Gulshan Gaba	IBBI/IPA-001/IP-P00548/2017-2018/10978	cagulshangaba@yahoo.com	1	2	3	4	Manufacturing, Others (Other Business Activities, Computer and Related Activities)	New Delhi	North
85	Mr. Jugraj Singh Bedi	IBBI/IPA-001/IP-P00731/2017-2018/11208	jb@jsba.in	2	1	3	10	Real Estate	New Delhi	North
86	Mr. Rakesh Kumar Singala	IBBI/IPA-002/IP-N00581/2017-18/11744	csrakeshsingala@gmail.com	0	3	3	2	Wholesale and Retail Trade, Manufacturing, Others (Hospital)	New Delhi	North
87	Mr. Sanjay Kumar Jha	IBBI/IPA-002/IP-N00684/2018-2019/12031	sanjayjhafcs@gmail.com	0	3	3	1	Others (Media and Advertisement)	New Delhi	North
88	Mr. Rakesh Kumar Jain	IBBI/IPA-001/IP-P01297/2018-2019/12068	rakeshjainca@rediffmail.com	2	1	3	12	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	New Delhi	North

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89	Mr. Shashi Bhushan Prasad	IBBI/PA-002/IP-N00676/2018-2019/12114	shashibpd@gmail.com	1	2	3	6	Construction, Real Estate, Manufacturing, Others (Infrastrucutre, Food Processing, Printing etc.)	New Delhi	North
90	Mr. Satish Joshi	IBBI/PA-001/IP-P01295/2018-2019/12306	recourse2018@gmail.com	0	3	3	3	Construction, Real Estate, Manufacturing, Others (Banking)	New Delhi	North
91	Anil Kumar Sharma	IBBI/PA-003/IP-N00218/2019-2020/12514	mikonict@gmail.com	2	1	3	0	Electricity, Manufacturing, Others (Renewables, health)	New Delhi	North
92	Shailesh Dayal	IBBI/PA-002/IP-N00834/2019-2020/12630	shaileshdayal@gmail.com	0	3	3	12	Construction, Manufacturing, Others (Energy)	New Delhi	North
93	Mr. Vijay Kishore Saxena	IBBI/PA-001/IP-P01766/2019-2020/12708	vksaxena2159@gmail.com	0	3	3	7	Construction, Real Estate, Manufacturing, Others (Automonbile and Vehicles)	New Delhi	North
94	Mr. Gyan Chandra Misra	IBBI/PA-001/IP-P01797/2019-2020/12789	cagcmisra@gmail.com	2	1	3	1	Wholesale and Retail Trade, Real Estate	New Delhi	North
95	Vaneet Bhatia	IBBI/PA-002/IP-N00908/2019-2020/12942	vaneetbhatia4@gmail.com	1	2	3	3	Real Estate, Others (CSR Activities, Coal Trading etc)	New Delhi	North
96	Prabhat Jain	IBBI/PA-001/IP-P-01980/2020-2021/13123	prabhat@pdmco.in	0	3	3	1	Manufacturing, Others (Finance)	New Delhi	North
97	VIBIN VINCENT	IBBI/PA-001/IP-P-01997/2020-2021/13134	vibinvchackiath@yahoo.com	0	3	3	1	Real Estate, Manufacturing	New Delhi	North

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98	Gaurav Srivastava	IBBI/PA-003/N-00285/2020-2021/13253	srivastava.law@gmail.com	3	0	3	0	Manufacturing	New Delhi	North
99	NEERAJ KUMAR JAIN	IBBI/PA-001/IP-P-02354/2021-2022/13615	neerajjainus@gmail.com	2	1	3	0	Real Estate, Manufacturing, Others (export of grments)	New Delhi	North
100	Kunwarpreet Singh	IBBI/PA-002/IP-N01150/2021-2022/13788	singhkunwar2012@gmail.com	1	2	3	4	Construction, Real Estate, Manufacturing, Others (Mining and Quarrying)	New Delhi	North
101	TANVEER ILAHI	IBBI/PA-001/IP-P-02553/2021-2022/13874	IP.TANVEERILAHIL.COM	0	3	3	1	Wholesale and Retail Trade	New Delhi	North
102	Hans Raj Bhogra	IBBI/PA-003/ICAI-N-00389/2021-2022/13940	hansrajbhogra@gmail.com	1	2	3	1	Hotels, Real Estate, Manufacturing	New Delhi	North
103	Mr. Nirmal Kumar Bhesoni	IBBI/PA-001/IP-P00010/2016-17/10016	ipnirmalkumar@gmail.com	0	2	2	5	Real Estate, Manufacturing	New Delhi	North
104	Mr. Vineet K Chaudhary	IBBI/PA-002/IP-N00103/2017-2018/10246	ip.vineetchaudhary@gmail.com	0	2	2	3	Construction, Others (EPC; Financial Intermediaries except insurance and Pension Funding; Developing proprietary analytics and technology platform)	New Delhi	North
105	Mr. Ravi Bansal	IBBI/PA-001/IP-P00162/2017-18/10331	ipravibansal@gmail.com	0	2	2	5	Wholesale and Retail Trade, Manufacturing, Others (SMS & COMPUTER RELATED)	New Delhi	North
106	Mr. Parveen Bansal	IBBI/PA-001/IP-P00175/2017-18/10344	parveen.bansal@pbinsolvenc y.com	0	2	2	19	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Power Sector, Solar Plant, Iron & Steel, Processed Food)	New Delhi	North
107	Ms. Shruti Gupta	IBBI/PA-001/IP-P00303/2017-18/10567	guptashrutica@gmail.com	0	2	2	2	Construction, Manufacturing	New Delhi	North
108	Mr. Mukesh Kumar Grover	IBBI/PA-001/IP-P00383/2017-18/10640	mukesh@mjra.co.in	0	2	2	12	Wholesale and Retail Trade, Manufacturing, Others (Infrastructure, water, IT,Pharma and Auto component, consumer durables)	New Delhi	North

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109	Mr. Nitesh Kumar Sinha	IBBI/IPA-002/IP-N00280/2017-18/10838	info@csnitesh.com	0	2	2	0	Others (Media)	New Delhi	North
110	Ms. Ashu Gupta	IBBI/IPA-002/IP-N00339/2017-2018/10943	ashugupta.cs@gmail.com	0	2	2	4	Others (Packagings, Electronics, Textile, Pharmaceuticals)	New Delhi	North
111	Ms. Rashmi Mintri	IBBI/IPA-001/IP-P00708/2017-2018/11185	ca.rashminintri@gmail.com	2	0	2	1	Real Estate	New Delhi	North
112	Mr. Dharmendra Kumar	IBBI/IPA-003/IP-N000112/2017-2018/11264	kumard36@hotmail.com	1	1	2	6	Real Estate, Manufacturing, Others (Information Technology,Fintech)	New Delhi	North
113	Mr. Sudhir Kalra	IBBI/IPA-001/IP-P00768/2017-2018/11314	kalra.adv@gmail.com	1	1	2	5	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (IT)	New Delhi	North
114	Mr. Shailendra Singh	IBBI/IPA-002/IP-N00471/2017-2018/11372	shailendralaw@gmail.com	2	0	2	1	Real Estate, Others (IT Sector)	New Delhi	North
115	Mr. Vineet Gupta	IBBI/IPA-001/IP-P00810/2017-2018/11377	vineetsinghalco@hotmail.com	1	1	2	0	Real Estate	New Delhi	North
116	Mr. Pawan Kumar Goyal	IBBI/IPA-001/IP-P00875/2017-2018/11473	ca.pawangoyal@gmail.com	1	1	2	15	Wholesale and Retail Trade, Construction, Real Estate	New Delhi	North

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117	Mr. Rajneesh Kumar Aggarwal	IBBI/PA-001/IP-P00886/2017-2018/11483	ca@arkadvisors.in	1	1	2	4	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobile Sector, turnkey engineering projects.)	New Delhi	North
118	Mr. Pankaj Kumar Singhal	IBBI/PA-002/IP-N00532/2017-2018/11561	aprassociatesllp@gmail.com	1	1	2	14	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Electronic and Advertising)	New Delhi	North
119	Mr. Brijesh Kumar Tambar	IBBI/PA-002/IP-N00523/2017-2018/11593	officeofbrijeshktambar@gmail.com	1	1	2	1	Others (Information Technology)	New Delhi	North
120	Mr. Vikas Garg	IBBI/PA-001/IP-P01050/2017-2018/11733	vikas@vamindia.in	0	2	2	5	Wholesale and Retail Trade, Manufacturing, Others (Logistics)	New Delhi	North
121	Mr. Anand Sonbhadra	IBBI/PA-001/IP-P00739/2017-18/11771	sonbhadra65@gmail.com	1	1	2	6	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Dairy & Food Processing)	New Delhi	North
122	Mr. Kewal Krishan Saini	IBBI/PA-002/IP-N00629/2018-19/11854	sainikewalk@rediffmail.com	0	2	2	0	Others (Meat Processing)	New Delhi	North
123	Mr. Rakesh Prasad Khandelwal	IBBI/PA-002/IP-N00639/2018-2019/11950	rpkhll@gmail.com	0	2	2	1	Real Estate, Manufacturing, Others (Steel Chemicals)	New Delhi	North
124	Mr. Gaurav Kapoor	IBBI/PA-001/IP-P01283/2018-2019/12002	gaurav.kapoor@icai.org	1	1	2	2	Real Estate	New Delhi	North
125	Mr. Jagdish Singh Nain	IBBI/PA-003/IP-N00187/2018-2019/12415	jsnain@yahoo.com	1	1	2	3	Others (Fitness services, Investment Company)	New Delhi	North

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126	Paban Kumar Jain	IBBI/IPA-001/IP-P01148/2019-2020/12490	jainchi@hotmail.com	0	2	2	0	Wholesale and Retail Trade	New Delhi	North
127	Mr. Rakesh Mishra	IBBI/IPA-001/IP-P01676/2019-2020/12719	rakeshmishranr@hotmail.com	0	2	2	3	Electricity, Real Estate, Others (Mining, Garments)	New Delhi	North
128	Mr. Ankur Tayal	IBBI/IPA-001/IP-P01790/2019-2020/12779	caankurtayal79@gmail.com	0	2	2	0	Others (TELECOMMUNICATION, CAR DEALERSHIP)	New Delhi	North
129	minni katariya	IBBI/IPA-003/00273/2020-2021/13097	minnik1943@hotmail.com	0	2	2	2	Hotels, Real Estate, Others (service)	New Delhi	North
130	Varun Vashisht	IBBI/IPA-001/IP-P-01919/2020-2021/13141	cavarunvashisht@gmail.com	2	0	2	0	Wholesale and Retail Trade, Manufacturing	New Delhi	North
131	RAVINDER KUMAR SHARMA	IBBI/IPA-003/N-00331/2021-2022/13598	emailravinderksharma@gmail.com	2	0	2	1	Manufacturing, Others (1.. Manufacturing of Glass and Glass Products 2. Telecom Infrastructure)	New Delhi	North
132	Vikram Sharma	IBBI/IPA-001/IP-P-02533/2021-2022/13876	ipvikramsharma@gmail.com	0	2	2	3	Wholesale and Retail Trade, Real Estate, Manufacturing	New Delhi	North
133	PARUL GOYAL	IBBI/IPA-001/IP-P-02541/2021-2022/13900	parul.aquarius@gmail.com	0	2	2	2	Manufacturing, Others (AUTOMOBILE)	New Delhi	North
134	SAURAB SHARMA	IBBI/IPA-001/IP-P-02550/2021-2022/13951	sk04sharma@gmail.com	1	1	2	1	Construction, Real Estate, Transport	New Delhi	North

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135	RAJENDER PAL CHANDEL	IBBI/IPA-002/IP-N01220/2022-2023/14135	rpchandel.ip@gmail.com	0	2	2	0	Others (pharmaceutical, Textile)	New Delhi	North
136	Bhavna	IBBI/IPA-001/IP-P-02716/2022-2023/14150	bhav nabansalus@yahoo.com	0	2	2	2	Others (Computer Related Industry)	New Delhi	North
137	Neha Bhasin	IBBI/IPA-002/IP-N01234/2022-2023/14213	neha@primusresolutions.in	1	1	2	1	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	New Delhi	North
138	KANISHK ARORA	IBBI/IPA-002/IP-N01270/2023-2024/14327	info@cscanishkarora.com	0	2	2	0	Others (1. Computer Programming, Consultancy and related activities and 2. Data processing , Hosting and related activities: web portal)	New Delhi	North
139	PREETI CHAUHAN	IBBI/IPA-002/IP-N01273/2023-2024/14331	cspreetichauhan@gmail.com	2	0	2	2	Others (Providing technology solutions to Life science business, Trading of Cattle Feeds)	New Delhi	North
140	Shailesh Chandra Ojha	IBBI/IPA-001/IP-P-02859/2023-2024/14382	ipscojha@gmail.com	1	1	2	1	Others (Hospitality)	New Delhi	North
141	Kiran Pandey	IBBI/IPA-002/IP-N01301/2024-2025/14441	kiran@spgindia.co.in	0	2	2	0	Others (Consultancy & Advisory and Testing of Material goods, plants & Machinery)	New Delhi	North
142	Mr. Brijender Singh Deswal	IBBI/IPA-003/IP-N00002/2016-17/10021	brijender@deswal.com	0	1	1	6	Manufacturing, Others (SAND MINING)	New Delhi	North
143	Mr. Vinod Kumar Chaurasia	IBBI/IPA-001/IP-P00100/2017-18/10200	cavinodchaurasia@gmail.com	0	1	1	2	Real Estate, Manufacturing	New Delhi	North

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144	Mr. Arun Chadha	IBBI/IPA-001/IP-P00165/2017-18/10334	chadharun@yahoo.com	0	1	1	16	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (rice shellar, textile mills. mining)	New Delhi	North
145	Mr. Brahm Datt Verma	IBBI/IPA-003/IP-N00056/2017-18/10496	bdverma.rp@gmail.com	0	1	1	12	Wholesale and Retail Trade	New Delhi	North
146	Ms. Reshma Mittal	IBBI/IPA-001/IP-P00297/2017-18/10541	careshmamittal@gmail.com	0	1	1	23	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	New Delhi	North
147	Mr. Sanjay Dewani	IBBI/IPA-001/IP-P00423/2017-18/10746	sanjaydewani@gmail.com	0	1	1	6	Electricity, Manufacturing, Others (Automotive, Steel)	New Delhi	North
148	Mr. Alok Kaushik	IBBI/IPA-002/IP-N00253/2017-18/10767	alok_kaush@yahoo.com	0	1	1	12	Others (healthcare)	New Delhi	North
149	Mr. Praveen Kumar Singhal	IBBI/IPA-001/IP-P00514/2017-2018/10915	casinghalpk@gmail.com	0	1	1	1	Wholesale and Retail Trade	New Delhi	North
150	Mr. Saurabh Agrawal	IBBI/IPA-002/IP-N00344/2017-2018/10994	saurabhfc@gmail.com	0	1	1	1	Manufacturing	New Delhi	North
151	Mr. Pawan Kumar Garg	IBBI/IPA-001/IP-P00608/2017-2018/11069	ca.pawangarg@gmail.com	0	1	1	7	Real Estate, Manufacturing, Others (Automobile Sector)	New Delhi	North

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152	Mr. Satya Prakash Gupta	IBBI/IPA-001/IP-P00737/2017-2018/11234	spgfinance@gmail.com	0	1	1	6	Construction, Manufacturing, Others (Other Business Activites)	New Delhi	North
153	Mr. Sandeep Chandna	IBBI/IPA-002/IP-N00447/2017-2018/11237	cssandeep@live.in	1	0	1	16	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Mobile assembly, food processing)	New Delhi	North
154	Mr. Rakesh Bhatia	IBBI/IPA-001/IP-P00978/2017-2018/11608	iprakeshbhatia@gmail.com	1	0	1	9	Wholesale and Retail Trade, Real Estate, Manufacturing	New Delhi	North
155	Mr. Ranjan Chakraborti	IBBI/IPA-002/IP-N00541/2017-2018/11618	ranjanns@gmail.com	1	0	1	14	Construction, Real Estate, Manufacturing, Others (Optical Fibre and Cable TV Service, Internet Service Provider (ISP) , Automotive component , Industrial Sealing , IT Services , Transformer and Turbine resistance ,)	New Delhi	North
156	Mr. Devendra Kumar Lodha	IBBI/IPA-001/IP-P01112/2018-19/11814	cadkloodha@gmail.com	1	0	1	1	Others (SOLLAR ENERGY PLANT)	New Delhi	North
157	Mr. Rajesh Mittal	IBBI/IPA-001/IP-P01114/2018-19/11816	md@alamakcapital.com	0	1	1	1	Others (PG)	New Delhi	North
158	Mr. Vinay Kumar Singhal	IBBI/IPA-002/IP-N00624/2018-19/11880	vinaysinghal.ip@gmail.com	1	0	1	17	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Advertising Services, Media Service, Service industry)	New Delhi	North
159	Mr. Vijay Kumar	IBBI/IPA-002/IP-N00652/2018-2019/12020	vk_hv@yahoo.co.in	0	1	1	4	Others (JUICE AND BEVERAGES)	New Delhi	North

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160	Mr. Pramod Kumar Gupta	IBBI/IPA-001/IP-P01329/2018-2019/12075	variety.financial@gmail.com	0	1	1	2	Construction, Real Estate, Transport, Others (Labour, manpower provider, AR for Homebuyers in 4 Real estate companies)	New Delhi	North
161	Mr. Rajiv Malik	IBBI/IPA-002/IP-N00391/2018-2019/12115	iprmalik2009@gmail.com	0	1	1	9	Real Estate, Others (Restaurants, Automotive Parts, Machinery Goods, Telecasting Rights, and Trading)	New Delhi	North
162	Mr. Radhey Shyam Yadav	IBBI/IPA-001/IP-P-01496/2018-2019/12255	rsyadav01@gmail.com	0	1	1	6	Wholesale and Retail Trade, Manufacturing, Others (Coaching)	New Delhi	North
163	Mr. Chander Shekhar	IBBI/IPA-001/IP-P01760/2019-2020/12706	ca.cssuneja@gmail.com	0	1	1	5	Real Estate	New Delhi	North
164	Bihari Lal Chakravarti	IBBI/IPA-002/IP-N00863/2019-2020/12776	blchakravarti.associates@gmail.com	0	1	1	5	Hotels, Real Estate, Manufacturing	New Delhi	North
165	MUKESH CHAND JAIN	IBBI/IPA-002/IP-N00960/2020-2021/13054	mcjain.jmca@gmail.com	0	1	1	2	Wholesale and Retail Trade, Real Estate, Others (Media)	New Delhi	North
166	Ahsan Ahmad	IBBI/IPA-002/IP-N00987/2020-2021/13183	ahsan_123ahmad@yahoo.co.in	1	0	1	3	Wholesale and Retail Trade, Real Estate, Others (Tour and Travel)	New Delhi	North

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167	ANOOP PRAKASH AWASTHI	IBBI/PA-002/IP-N01008/2020-2021/13271	apipaor@gmail.com	0	1	1	3	Construction, Real Estate	New Delhi	North
168	Keshri Kumar	IBBI/PA-001/IP-P-02459/2021-2022/13769	keshrik@yahoo.com	0	1	1	1	Others (Food processing)	New Delhi	North
169	Vikash Sharma	IBBI/PA-001/IP-P-02456/2021-2022/13811	ca.vikash.sharma@gmail.com	0	1	1	1	Others	New Delhi	North
170	ANSHUL SHARMA	IBBI/PA-003/00386/2021-2022/13930	cma.anshulsharma2020@gmail.com	0	1	1	0	Real Estate	New Delhi	North
171	Vijender Kumar Jain	IBBI/PA-001/IP-P-01581/2022-2023/14151	vijenderj@hotmail.com	0	1	1	2	Real Estate	New Delhi	North
172	Gaurav Gupta	IBBI/PA-001/IP-P-02745/2022-2023/14195	gaurav.ca2010@gmail.com	0	1	1	0	Others (healthcare)	New Delhi	North

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173	GAUTAM MAURYA	IBBI/PA-001/IP-P-02811/2023-2024/14335	gautam.maurya@mail.ca.in	0	1	1	0	Others (Healthcare)	New Delhi	North
174	Sourav Goyal	IBBI/PA-001/IP-P-02868/2023-2024/14390	ipsouravgoyal@gmail.com	0	1	1	0	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	New Delhi	North
175	Mr. Navneet Kumar Jain	IBBI/PA-003/IP-N00004/2016-17/10023	navneetic@yahoo.com	0	0	0	6	Manufacturing	New Delhi	North
176	Mr. Rakesh Takyar	IBBI/PA-001/IP-P00160/2017-18/10329	rtakyar.rt@gmail.com	0	0	0	6	Manufacturing, Others (Mines / Quarries, Paper / Paper Products, Media / Advertisement)	New Delhi	North
177	Mr. Ashok Kumar Jalan	IBBI/PA-001/IP-P00168/2017-18/10337	akjalan@jalanca.com	0	0	0	4	Real Estate, Manufacturing	New Delhi	North
178	Mr. Sudhir Kumar Agarwal	IBBI/PA-001/IP-P00195/2017-18/10374	ska003@gmail.com	0	0	0	11	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (â€œ)	New Delhi	North
179	Mr. Naresh Kumar Munjal	IBBI/PA-001/IP-P00362/2017-18/10620	nkmunjalcacs@yahoo.co.in	0	0	0	8	Hotels, Wholesale and Retail Trade, Manufacturing	New Delhi	North
180	Mr. Hans Raj Chugh	IBBI/PA-001/IP-P00698/2017-2018/11182	hansrajchugh@ashm.in	0	0	0	4	Real Estate, Manufacturing, Others (Education)	New Delhi	North
181	Mr. Ajay Kumar Jain	IBBI/PA-002/IP-N00415/2017-2018/11188	ajayjain721@gmail.com	0	0	0	11	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Automobile, Laundry, Jute Industries, Information and Technology)	New Delhi	North

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182	Mr. Anil Kumar Jain	IBBI/IPA-001/IP-P00735/2017-2018/11233	aniljn@yahoo.com	0	0	0	5	Real Estate, Others (Automobiles, Computers & Communications)	New Delhi	North
183	Mr. Puneet Sachdev	IBBI/IPA-001/IP-P01124/2018-19/11821	psachdev78@gmail.com	0	0	0	3	Wholesale and Retail Trade, Manufacturing	New Delhi	North
184	Mr. Mohinder Kumar Gaind	IBBI/IPA-003/IP-N000158/2018-19/11842	mgaind6@gmail.com	0	0	0	0	Nil	New Delhi	North
185	Mr. chandra prakash	IBBI/IPA-002/IP-N00660/2018-2019/12023	cppumba2409@gmail.com	0	0	0	5	Real Estate, Manufacturing, Others (Hospital, Infrastructure)	New Delhi	North
186	Mr. Rahul Vashishth	IBBI/IPA-001/IP-P-01385/2018-2019/12230	carahulv@gmail.com	0	0	0	0	Nil	New Delhi	North
187	Mr.Praveen Kumar Agarwal	IBBI/IPA-002/IP-N00700/2018-2019/12348	pravag3001@gmail.com	0	0	0	5	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	New Delhi	North
188	Mr. Satendar Kumar	IBBI/IPA-001/IP-P01580/2018-2019/12429	skrfca@gmail.com	0	0	0	0	Nil	New Delhi	North

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189	Atul Jagnani	IBBI/IPA-001/IP-P01117/2019-2020/12508	atuljagnani@gmail.com	0	0	0	1	Construction	New Delhi	North
190	Yudhishter Sharma	IBBI/IPA-003/IP-N00217/2019-2020/12548	yudhishteroc@gmail.com	0	0	0	0	Nil	New Delhi	North
191	Ruchir Batra	IBBI/IPA-003/IP-N00225/2019-2020/12626	ip.ruchirbatra@gmail.com	0	0	0	0	Nil	New Delhi	North
192	Mr. Vineet Gupta	IBBI/IPA-001/IP-P01689/2019-2020/12680	ipvineet.rv@gmail.com	0	0	0	1	Construction	New Delhi	North
193	Rajesh Kumar Goel	IBBI/IPA-001/IP-P01810/2019-2020/12761	rajesh.goel@mrgoel.com	0	0	0	4	Wholesale and Retail Trade, Real Estate, Others (Gems & Jewellery)	New Delhi	North
194	Mr. Navdeep Gupta	IBBI/IPA-001/IP-P01791/2019-2020/12814	ngaoffice@gmail.com	0	0	0	2	Construction, Others (Engineering procurement and construction company providing thermal insulation, refractory lining, and scaffolding services., Culinary Arts and Research Academy offering catering, restaurant, and cookery school services)	New Delhi	North
195	Mr. Deepak Kumar	IBBI/IPA-001/IP-P01831/2019-2020/12821	deepak.ashm@gmail.com	0	0	0	0	Nil	New Delhi	North
196	Ms. Rekha Sharma	IBBI/IPA-003/IP-N00248/2019-2020/12837	rekhaip.vrsa@gmail.com	0	0	0	2	Manufacturing	New Delhi	North

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197	Mr. Baldev Raj Sachdeva	IBBI/IPA-002/IP-N00856/2019-2020/12857	brajsachdeva@gmail.com	0	0	0	0	Nil	New Delhi	North
198	Kartik Bhatnagar	IBBI/IPA-003/IPA-00257/2019-2020/12926	kartik.advocates@gmail.com	0	0	0	0	Nil	New Delhi	North
199	Mansij Arya	IBBI/IPA-002/IP-N00907/2019-2020/12939	pcsmansij@gmail.com	0	0	0	14	Wholesale and Retail Trade, Manufacturing	New Delhi	North
200	Rajinder Kumar	IBBI/IPA-003/ICAI-N-00287/2020-2021/13179	cmaraajinderkumar@gmail.com	0	0	0	0	Nil	New Delhi	North
201	SATISH KUMAR CHUGH	IBBI/IPA-003/00270/2020-2021/13196	skchugh111@gmail.com	0	0	0	5	Construction, Others (Others (Processing and trading in spices, Got manufactured LED lights and selling, Fabrication and fixing of Aluminium doors and windows))	New Delhi	North
202	Pramod Kumar Agrawal	IBBI/IPA-001/IP-P-02080/2020-2021/13208	pramod@capramod.com	0	0	0	2	Others (Financial Services)	New Delhi	North
203	Rahul Jain	IBBI/IPA-003/IP-N00439-C01/2020-21/13219	ca.rahuljain.2005@gmail.com	0	0	0	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	New Delhi	North

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204	DINESH CHANDER GUPTA	IBBI/IPA-001/IP-P-02107/2020-2021/13303	DCGCOMP@GMAIL.COM	0	0	0	0	Nil	New Delhi	North
205	KESHAV MITTAL	IBBI/IPA-001/IP-P-02221/2020-2021/13354	advocatekmittal@gmail.com	0	0	0	0	Nil	New Delhi	North
206	Ashwani Rastogi	IBBI/IPA-001/IP-P-02137/2020-2021/13357	ashwani.rastogi.ca@gmail.com	0	0	0	1	Others (Information Technologies)	New Delhi	North
207	DIKSHITA SHARMA	IBBI/IPA-001/IP-P-02226/2020-2021/13408	ca.dikshasharma@gmail.com	0	0	0	2	Others (sale of Mobiles, Mobile parts, mobile batteries etc.)	New Delhi	North
208	PARAMJEET SINGH SETHI	IBBI/IPA-001/IP-P-02469/2021-2022/13780	capsssethi@rediffmail.com	0	0	0	0	Nil	New Delhi	North
209	SAURABH CHAWLA	IBBI/IPA-003/ICAI-N-00368/2021-2022/13834	saaurabh445@gmail.com	0	0	0	7	Others (Automobile Components; Education)	New Delhi	North
210	AASHISH GUPTA	IBBI/IPA-001/IP-P-02540/2021-2022/13895	aashish11_11@yahoo.co.in	0	0	0	0	Nil	New Delhi	North
211	RAJESH GUPTA	IBBI/IPA-002/IP-N01169/2021-2022/13948	rguptafcs@gmail.com	0	0	0	2	Others (MAN POWER SERVICES, SECURITY SERVICES)	New Delhi	North

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212	PRINCE SONI	IBBI/IPA-001/IP-P-02608/2021-2022/14014	princesoni9.ca@gmail.com	0	0	0	0	Nil	New Delhi	North
213	Kunal Bharat Ram	IBBI/IPA-002/IP-N01226/2022-2023/14131	kunalram.ip@gmail.com	0	0	0	0	Real Estate	New Delhi	North
214	ANKIT AGGARWAL	IBBI/IPA-001/IP-P-02727/2022-2023/14145	ankit12ca@gmail.com	0	0	0	0	Nil	New Delhi	North
215	MANOJ KUMAR JAIN	IBBI/IPA-001/IP-P-02707/2022-2023/14173	mkjain365@gmail.com	0	0	0	0	Nil	New Delhi	North
216	HARISH CHAND JUYAL	IBBI/IPA-001/IP-P-02734/2022-2023/14181	harishjuyal08@gmail.com	0	0	0	0	Nil	New Delhi	North
217	Gaurav Garg	IBBI/IPA-001/IP-P-02761/2022-2023/14231	cagauravgarg86@gmail.com	0	0	0	0	Nil	New Delhi	North
218	Vipin Garg	IBBI/IPA-001/IP-P-02777/2022-2023/14262	vipingarg@vgnc.in	0	0	0	0	Nil	New Delhi	North
219	Vishal	IBBI/IPA-001/IP-P-02896-C01/2022-2023/14272	ad.vishal.ip@gmail.com	0	0	0	0	Nil	New Delhi	North

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220	Neeraj Singhal	IBBI/PA-002/IP-N01255/2023-2024/14295	nslegalexpert@gmail.com	0	0	0	0	Nil	New Delhi	North
221	ANIL KUMAR PAL	IBBI/PA-001/IP-P-02813/2023-2024/14321	palakrpoffice@gmail.com	0	0	0	0	Nil	New Delhi	North
222	Gopal Garg	IBBI/PA-001/IP-P-02803/2023-2024/14339	gopalgarg1987@gmail.com	0	0	0	0	Nil	New Delhi	North
223	UMA PANDEY	IBBI/PA-001/IP-P-02828/2023-2024/14361	umapandey78@yahoo.in	0	0	0	0	Nil	New Delhi	North
224	SUCHETA GUPTA	IBBI/PA-002/IP-N01292/2024-2025/14450	suchetaguptaandassociates@gmail.com	0	0	0	0	Nil	New Delhi	North
225	ABHISHEK PERIWAL	IBBI/PA-002/IP-N01305/2024-2025/14482	ipabhishek.work@gmail.com	0	0	0	0	Construction, Manufacturing, Others (Renewable energy sector)	New Delhi	North
226	VIRAL MITTAL	IBBI/PA-001/IP-P-02942/2025-2026/14533	viralmittal@yahoo.co.in	0	0	0	0	Nil	New Delhi	North

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1	Vimal Kumar	IBBI/IPA-002/IP-N00995/2020-2021/13236	maidvimal1@rediff.com	0	17	17	0	Others (Environment and energy management Consultants Experts in Turn key Projects.)	Allahabad	North
2	Mr. Shravan Kumar Vishnoi	IBBI/IPA-002/IP-N00040/2016-2017/10079	shravan.vishnoi@yahoo.com	2	10	12	23	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Medical Equipments, Steel, Sugar and Distillery)	Allahabad	North
3	Mr. Ashish Singh	IBBI/IPA-002/IP-N00416/2017-2018/11230	ip.ashishsingh@gmail.com	4	7	11	27	Construction, Real Estate, Manufacturing, Others (Logistics, Steel Industry)	Allahabad	North
4	Mr. Sumit Shukla	IBBI/IPA-003/IP-N00064/2017-18/10550	sumit_shukla@rediffmail.com	2	5	7	0	Manufacturing, Others (Manpower /Outsourcing)	Allahabad	North
5	Mr. Deepak Maini	IBBI/IPA-001/IP-P00676/2017-2018/11149	deepak.maini@insolvencyservices.in	2	5	7	10	Construction, Real Estate	Allahabad	North
6	Rakesh Kumar Gupta	IBBI/IPA-001/IP-P01656/2019-2020/12607	rkg_gzb@hotmail.com	0	7	7	0	Manufacturing	Allahabad	North
7	Deepak Mittal	IBBI/IPA-001/IP-P-02096/2020-2021/13264	reshmaandco@gmail.com	0	6	6	7	Wholesale and Retail Trade, Construction, Manufacturing, Others (Education)	Allahabad	North

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8	Mr. Manoj Kulshrestha	IBBI/PA-003/IP-N00005/2016-17/10024	costadviser@hotmail.com	2	3	5	20	Electricity, Hotels, Real Estate, Manufacturing	Allahabad	North
9	Ms. Babita Jain	IBBI/PA-002/IP-N00321/2017-2018/10926	jainbabita06@gmail.com	1	4	5	8	Construction	Allahabad	North
10	Deepak Kumar Garg	IBBI/PA-002/IP-N00796/2019-2020/12560	deepakgarg07@rediffmail.com	1	4	5	2	Others (service sector)	Allahabad	North
11	Mr. Rajiv Bhatnagar	IBBI/PA-001/IP-P00075/2017-18/10160	carajivbhatnagar@gmail.com	1	3	4	7	Wholesale and Retail Trade, Manufacturing, Transport, Others (Automobiles ,Renewal Energy, Chemical Industry , Rice Mill)	Allahabad	North
12	Mr. Rakesh Jindal	IBBI/PA-001/IP-P00375/2017-18/10632	ca.rakeshjindal@gmail.com	1	3	4	5	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Allahabad	North
13	Mr. Deepak Kumar Agarwal	IBBI/PA-002/IP-N00584/2017-18/11778	dkagarwal.ip@gmail.com	3	1	4	6	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (electronics)	Allahabad	North
14	Mr. Bhoopesh Gupta	IBBI/PA-001/IP-P-01468/2018-2019/12271	cabhoopesh@rediffmail.com	2	2	4	1	Wholesale and Retail Trade, Construction, Manufacturing	Allahabad	North
15	Pawan Garg	IBBI/PA-002/IP-N01011/2020-2021/13267	cspawan.garg@gmail.com	0	4	4	2	Wholesale and Retail Trade, Real Estate, Manufacturing	Allahabad	North

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16	Dev Vrat Rana	IBBI/PA-001/IP-P-02567/2021-2022/13936	cadevrana@gmail.com	2	2	4	4	Wholesale and Retail Trade, Manufacturing	Allahabad	North
17	Arunkumarsrivastava	IBBI/PA-001/IP-P-02630/2021-2022/14029	arunkumar.srivastava818@gmail.com	0	4	4	2	Real Estate	Allahabad	North
18	Mr. Pramod Kumar Sharma	IBBI/PA-002/IP-N00110/2017-18/10258	pksharmafcs@gmail.com	2	1	3	11	Hotels, Construction, Real Estate, Manufacturing, Others (Media)	Allahabad	North
19	Ms. Hemi Gupta	IBBI/PA-002/IP-N00147/2017-18/10383	hemigupta@rediffmail.com	2	1	3	3	Real Estate, Others (telecommunication, dairy, steel, securities and commodities)	Allahabad	North
20	Mr. Paramjeet Singh Bhatia	IBBI/PA-001/IP-P00961/2017-2018/11582	bhatiaparam.s@gmail.com	1	2	3	7	Construction, Others (Granite Cutting, Polishing; Food processing Industry and Construction)	Allahabad	North
21	Mr. Satyendra Sharma	IBBI/PA-002/IP-N00737/2018-2019/12260	satyendrasirp@gmail.com	1	2	3	10	Wholesale and Retail Trade, Construction, Manufacturing, Others (MOVIE THEATRES, WATER AND WASTE MANAGEMENT TREATMENT, INVESTMENT COMPANY)	Allahabad	North
22	Mr. Rajeev Ranjan Singh	IBBI/PA-002/IP-N00707/2018-2019/12418	ip.rajeevsingh@gmail.com	0	3	3	11	Construction, Real Estate, Manufacturing	Allahabad	North

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23	Mr. Piyush Moona	IBBI/IPA-001/IP-P00990/2017-2018/11630	piyushmoona@gmail.com	2	0	2	9	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Road Manitenance/Toll Operations, Import & Trading of Electronic & Hosiery/clothes/sports Items, Liquor/Rice/Hydraulic parts manufacturing, Banquet Halls/catering services, etc.)	Allahabad	North
24	Mr. Vekas Kumar Garg	IBBI/IPA-002/IP-N00738/2018-2019/12291	vikasgarg_k@outlook.com	1	1	2	8	Real Estate, Others (Infrastructure)	Allahabad	North
25	Ganga Ram Agarwal	IBBI/IPA-002/IP-N00874/2019-2020/12777	ganga.manjuagarwal@gmail.com	2	0	2	2	Real Estate, Manufacturing	Allahabad	North
26	Mr. Avneesh Srivastava	IBBI/IPA-001/IP-P01845/2019-2020/12869	caavneesh11@gmail.com	0	2	2	2	Manufacturing	Allahabad	North
27	PARAG SINGHAL	IBBI/IPA-001/IP-P02127/2020-2021/13322	sparagca@yahoo.co.in	1	1	2	1	Manufacturing, Others (Leather Garments Export, IT Enabled Services)	Allahabad	North
28	Rakesh Sehgal	IBBI/IPA-002/IP-N01194/2021-2022/13991	rakeshsehgal58@gmail.com	0	2	2	1	Electricity, Wholesale and Retail Trade, Manufacturing, Others (Iron and Steel)	Allahabad	North
29	Amit Goel	IBBI/IPA-001/IP-P01842/2019-2020/12950	ip.amitgoel@gmail.com	0	1	1	2	Others (Sevice Industry)	Allahabad	North
30	sunil sethi	IBBI/IPA-003/ICAIN00426/2022-2023/14179	ssethi412@gmail.com	0	1	1	0	Manufacturing	Allahabad	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - **For North Zone (Allahabad Bench)**

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31	Mr. Manish Jain	IBBI/PA-001/IP-P00874/2017-2018/11472	manish1974jain@yahoo.com	0	0	0	0	Nil	Allahabad	North
32	Mr. Abhay Kumar	IBBI/PA-002/IP-N00504/2017-2018/11559	km.abhay@gmail.com	0	0	0	3	Construction, Real Estate, Others (Financial Sector)	Allahabad	North
33	Mr. Sudhir Kumar Shukla	IBBI/PA-001/IP-P01139/2018-2019/12386	skshukla22@hotmail.com	0	0	0	4	Construction, Real Estate, Manufacturing	Allahabad	North
34	Mr. Umesh Jain	IBBI/PA-001/IP-P01713/2019-2020/12659	umeshjain_753@rediff.com	0	0	0	0	Nil	Allahabad	North
35	Mr. Sudhir Kapoor	IBBI/PA-001/IP-P01793/2019-2020/12780	kapoor.casudhir@gmail.com	0	0	0	0	Nil	Allahabad	North
36	Mr. Puneet Sakhuja	IBBI/PA-001/IP-P01820/2019-2020/12792	capuneetsakhuja@gmail.com	0	0	0	2	Hotels	Allahabad	North
37	Mr. Sushil Kumar Gupta	IBBI/PA-002/IP-N00822/2019-2020/12823	sushilgassociates1@gmail.com	0	0	0	0	Others (Non-working company)	Allahabad	North
38	Abhiman Singh	IBBI/PA-001/IP-P01871/2019-2020/12894	asparihar.pnb@gmail.com	0	0	0	1	Real Estate	Allahabad	North

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39	ANKIT AGARWAL	IBBI/IPA-001/IP-P-01954/2020-2021/13095	DRANKITCA@GMAIL.COM	0	0	0	0	Real Estate	Allahabad	North
40	Rajesh Srivastava	IBBI/IPA-001/IP-P-01998/2020-2021/13138	rajesh1701@gmail.com	0	0	0	0	Nil	Allahabad	North
41	Pawan Lohia	IBBI/IPA-001/IP-P-02021/2020-2021/13160	pawanlohea@gmail.com	0	0	0	1	Construction	Allahabad	North
42	JITENDRA KUMAR DAS	IBBI/IPA-003/00286/2020-2021/13178	jkdasbob@gmail.com	0	0	0	0	Nil	Allahabad	North
43	Varun Goel	IBBI/IPA-001/IP-P-02165/2020-2021/13339	ip.varungoel@gmail.com	0	0	0	3	Construction, Real Estate, Manufacturing	Allahabad	North
44	Meenu Goel	IBBI/IPA-001/IP-P-02260/2020-2021/13467	cameenugoel08@yahoo.com	0	0	0	0	Nil	Allahabad	North
45	VISHAL SHARMA	IBBI/IPA-001/IP-P-02265/2020-2021/13481	ipvishalsharma2021@gmail.com	0	0	0	0	Nil	Allahabad	North
46	ANIL SINGH PATWAL	IBBI/IPA-002/IP-NO1096/2020-2021/13516	fcmaasp@gmail.com	0	0	0	0	Nil	Allahabad	North

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47	Mahendra Nath	IBBI/IPA-001/IP-P-02190/2021-2022/13569	mnathfca@gmail.com	0	0	0	0	Nil	Allahabad	North
48	Rajat Kumar Mehra	IBBI/IPA-002/IP-N01180/2021-2022/13933	mehra6@rediffmail.com	0	0	0	0	Nil	Allahabad	North
49	ISHENDRA PANDEY	IBBI/IPA-001/IP-P-02591/2021-2022/14019	ishendrapandey@yahoo.co.in	0	0	0	0	Nil	Allahabad	North
50	ishant jain	IBBI/IPA-001/IP-P-02530/2021-2022/14038	caij1788@gmail.com	0	0	0	0	Nil	Allahabad	North
51	PRADEEP KUMAR VERMA	IBBI/IPA-001/IP-P-01884/2022-2023/14134	verma.pradeep@yahoo.com	0	0	0	0	Nil	Allahabad	North
52	chhavi pandey	IBBI/IPA-001/IP-P-02689/2022-2023/14156	chhavi_consultant@yahoo.co.in	0	0	0	0	Nil	Allahabad	North
53	ANKIT MISRA	IBBI/IPA-002/IP-N01268/2023-2024/14294	ankit99900@gmail.com	0	0	0	0	Nil	Allahabad	North
54	Manish Srivastava	IBBI/IPA-001/IP-P-02815/2023-2024/14332	shrivastav_manish@hotmail.com	0	0	0	0	Nil	Allahabad	North

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PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For North Zone (Allahabad Bench)

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55	DEEPAK SINGH	IBBI/PA-003/ICAI-N-00447/2023-2024/14350	deepaksingh1965@gmail.com	0	0	0	0	Nil	Allahabad	North
56	Ashish Sharma	IBBI/PA-001/IP-P-02825/2023-2024/14375	ashishkrishancaip@gmail.com	0	0	0	0	Nil	Allahabad	North
57	Shalini Bhatnagar	IBBI/PA-001/IP-P-02878/2024-2025/14403	cashalinisrivastava@gmail.com	0	0	0	0	Nil	Allahabad	North
58	Alakto Majumder	IBBI/PA-001/IP-P-02857/2024-2025/14407	alakto.ip@gmail.com	0	0	0	0	Nil	Allahabad	North
59	Arvind Kumar saxena	IBBI/PA-001/IP-P-02901/2024-2025/14453	aksaxena2001@rediffmail.com	0	0	0	0	Nil	Allahabad	North
60	SAKET PURI	IBBI/PA-001/IP-P-02919/2024-2025/14485	saketpuri65@gmail.com	0	0	0	0	Nil	Allahabad	North
61	RISHU GOYAL	IBBI/PA-001/IP-P-02932/2025-2026/14522	carishugoyal@gmail.com	0	0	0	0	Nil	Allahabad	North
62	MAYANK TAYAL	IBBI/PA-001/IP-P-02947/2025-2026/14528	mayanktayal555@gmail.com	0	0	0	0	Nil	Allahabad	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For North Zone (Chandigarh Bench)

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1	Mr. Vivek Bansal	IBBI/IPA-001/IP-P-01475/2018-2019/12249	irp.vivekbansalca@gmail.com	0	38	38	21	Manufacturing	Chandigarh	North
2	Mr. Navneet Gupta	IBBI/IPA-001/IP-P00361/2017-18/10619	navguptaca@gmail.com	6	21	27	14	Hotels, Real Estate, Manufacturing, Transport, Others (Automobiles, Hospitality, IT, Parking and Toll Management, Textiles, Logistics, Paper Mills)	Chandigarh	North
3	Mr. Rajender Kumar Jain	IBBI/IPA-001/IP-P00543/2017-2018/10968	rkjain.ip@gmail.com	1	24	25	2	Manufacturing, Others (Food & beverages , Textile)	Chandigarh	North
4	Pawan Sharma	IBBI/IPA-002/IP-N00772/2019-2020/12463	pawansharmaipr@gmail.com	1	16	17	2	Others (import export, textiles and casting)	Chandigarh	North
5	Surdev Bassi	IBBI/IPA-001/IP-P01633/2019-2020/12504	ipgurdevbassi@gmail.com	3	12	15	1	Manufacturing, Others (Business and management consultancy activities , maintenance of websites of other firms/ creation of multimedia presentations for other firms)	Chandigarh	North
6	Mr. Deepak Thukral	IBBI/IPA-002/IP-N00182/2017-18/10453	deepakthukral1@gmail.com	1	12	13	2	Construction, Manufacturing	Chandigarh	North
7	Nikhil Sachdeva	IBBI/IPA-001/IP-P-02743/2022-2023/14184	nikhilsachdeva.ca@gmail.com	3	10	13	3	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Iron and Steel Rolling, Financial Intermediation, Manpower Supply, Yarn Industry, Animal Feed, Textile Industry)	Chandigarh	North
8	Mr. Vikram Bajaj	IBBI/IPA-002/IP-N00003/2016-2017/10003	bajaj.vikram@gmail.com	6	6	12	34	Hotels, Real Estate, Manufacturing, Others (Road Infrastructure, Internet Technology, Steel, Renewable Energy, Paper, Rice, Edible Oil, Engineered Products, Garment)	Chandigarh	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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9	Mr. Rajiv Khurana	IBBI/IPA-001/IP-P00126/2017-18/10268	ip.rajivkhurana@gmail.com	4	8	12	9	Others (Textile, Garments, Hydro Power, Pharmaceuticals, Printing & Packaging, Paper, Steel Fabrication, Bullet Proofing of Vehicles)	Chandigarh	North
10	Parvinder Singh	IBBI/IPA-001/IP-P01603/2019-2020/12468	caparvinder03@gmail.com	1	11	12	1	Manufacturing, Others (Steel)	Chandigarh	North
11	Parminder Singh Bhullar	IBBI/IPA-002/IP-N01127/2021-2022/13700	advocate.psb@gmail.com	4	8	12	0	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Chandigarh	North
12	Mr. Gyaneshwar Sahai	IBBI/IPA-002/IP-N00130/2017-2018/10546	gyaneshwar.sahai@gmail.com	1	9	10	14	Others (Logistics, Cement and Security.)	Chandigarh	North
13	Mr. Alok Kumar Agarwal	IBBI/IPA-001/IP-P00059/2017-2018/10137	alok@insolvencyservices.in	1	7	8	5	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Chandigarh	North
14	Mr. Mohit Chawla	IBBI/IPA-001/IP-P00524/2017-2018/10949	camohitchawla@gmail.com	0	8	8	14	Real Estate, Manufacturing	Chandigarh	North
15	Mr. Rohit Sehgal	IBBI/IPA-001/IP-P00528/2017-2018/10953	iamrs101@gmail.com	0	8	8	16	Wholesale and Retail Trade, Manufacturing, Others (Textile, Cosmetic)	Chandigarh	North
16	Abhimanyu Mittal	IBBI/IPA-001/IP-P01870/2019-2020/12893	ca.mittalabhi@gmail.com	2	6	8	7	Electricity, Hotels, Construction, Real Estate, Manufacturing, Others (Poultry Feeds)	Chandigarh	North

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17	Mr. Rajeev Bhambri	IBBI/IPA-002/IP-N00152/2017-2018/10399	rajeev.bhambri@gmail.com	2	5	7	5	Manufacturing, Others (Services)	Chandigarh	North
18	Mr. Naveen Kumar Jain	IBBI/IPA-001/IP-P00650/2017-2018/11097	insolvencyprofessional@rediffmail.com	2	5	7	7	Others (Pharmaceutical)	Chandigarh	North
19	Mr. Rajesh Dhawan	IBBI/IPA-001/IP-P00952/2017-2018/11572	rdshivam@yahoo.co.uk	1	6	7	5	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (HEALTH CARE)	Chandigarh	North
20	Ashok Malik	IBBI/IPA-001/IP-P01913/2019-2020/12957	malikandmalikadvocates@gmail.com	1	6	7	0	Others (Management and technical consulting services)	Chandigarh	North
21	Harmanjit Singh	IBBI/IPA-001/IP-P-02034/2020-2021/13080	ipcaharmanghai@gmail.com	1	6	7	0	Real Estate, Manufacturing, Transport	Chandigarh	North
22	AMIT KUMAR GOYAL	IBBI/IPA-003/ICAI-N-00317/2020-2021/13342	akgoyal47@yahoo.com	0	7	7	0	Real Estate, Manufacturing	Chandigarh	North
23	Mr. Sanyam Goel	IBBI/IPA-002/IP-N00138/2017-18/10397	goelsanyam@gmail.com	2	4	6	0	Construction, Real Estate, Manufacturing, Others (Healthcare and Telecom)	Chandigarh	North
24	Deepankur Sharma	IBBI/IPA-001/IP-P-02236/2020-2021/13419	deepankursharma@yahoo.com	2	4	6	0	Others (Rice Sheller & Finance)	Chandigarh	North
25	Aakriti Sood	IBBI/IPA-002/IP-N01224/2022-2023/14221	contactaakritisood@gmail.com	1	5	6	1	Real Estate, Manufacturing	Chandigarh	North

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26	Mr. Prem Chand Goyal	IBBI/IPA-001/IP-P01780/2019-2020/12710	pcg47758@gmail.com	3	2	5	7	Wholesale and Retail Trade, Manufacturing, Others (Chemicals, yarn and Textiles, steel billets)	Chandigarh	North
27	Bhupinder Sethi	IBBI/IPA-001/IP-P-02144/2020-2021/13366	ip.brsethi@gmail.com	2	3	5	5	Manufacturing, Transport, Others (Textiles Manufacturing, Automobiles dealership & transport)	Chandigarh	North
28	Prashant Gupta	IBBI/IPA-001/IP-P-02471/2021-2022/13868	pgupta.rp@gmail.com	0	5	5	0	Wholesale and Retail Trade, Construction	Chandigarh	North
29	Mr. Manik Goyal	IBBI/IPA-001/IP-P00278/2017-18/10522	camanikgoyal@gmail.com	2	2	4	2	Wholesale and Retail Trade	Chandigarh	North
30	Mr. Krishan Vrind Jain	IBBI/IPA-001/IP-P00284/2017-2018/10528	jainkv@gmail.com	1	3	4	10	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Real estate, Automobile Dealerships, Pharmaceuticals, Bulk Drugs, Packaging, Engineering, ITESM, food, Software Industry, Sanitary & bath Fittings Industry, Manufacturing sector industries)	Chandigarh	North
31	Madan Mohan Dhupar	IBBI/IPA-002/IP-N00860/2019-2020/12768	dhuparmm@gmail.com	1	3	4	5	Hotels	Chandigarh	North
32	CA Pramod Kumar Misra	IBBI/IPA-001/IP-P-02669/2022-2023/14099	capkmsra@gmail.com	1	3	4	0	Electricity, Wholesale and Retail Trade, Construction	Chandigarh	North
33	Mr. Madan Lal Aggarwal	IBBI/IPA-002/IP-N00497/2017-2018/11553	aggarwalmadan@gmail.com	0	3	3	1	Manufacturing	Chandigarh	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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34	Mr. Arun Gupta	IBBI/IPA-001/IP-P01323/2018-2019/12055	arunsapna.ca@gmail.com	0	3	3	3	Real Estate, Manufacturing, Others (PAPER MILL, SPINTEX, IRON AND STEEL , FURNANCE, RICE SHELLOR, FORGING, FINANCE)	Chandigarh	North
35	Mr. Gautam Mittal	IBBI/IPA-001/IP-P01331/2018-2019/12058	mittalgautam@yahoo.com	1	2	3	0	Wholesale and Retail Trade, Manufacturing, Others (Auto parts, Rice sheller, Food processing etc)	Chandigarh	North
36	Dharmendra Kumar Bhasin	IBBI/IPA-002/IP-N00816/2019-2020/12564	ipdkbhasin@gmail.com	0	3	3	4	Manufacturing	Chandigarh	North
37	Yatin Sharma	IBBI/IPA-001/IP-P-02008/2020-2021/13112	SHARMAYATIN@YAHOO.COM	1	2	3	2	Construction, Manufacturing	Chandigarh	North
38	Ashok Kakkar	IBBI/IPA-002/IP-N01066/2020-2021/13407	akkakkar.58@gmail.com	1	2	3	1	Wholesale and Retail Trade, Construction	Chandigarh	North
39	HARJINDER SINGH	IBBI/IPA-001/IP-P-02356/2021-2022/13543	corporatesar@gmail.com	0	3	3	1	Wholesale and Retail Trade, Manufacturing, Others (Hospitality)	Chandigarh	North
40	CHANDAN BHATIA	IBBI/IPA-001/IP-P-02320/2021-2022/13614	chandanbhatia.ip@gmail.com	0	3	3	1	Construction, Real Estate, Manufacturing	Chandigarh	North
41	Manohar Suman	IBBI/IPA-003/00393/2021-2022/14003	manoharsuman10@gmail.com	1	2	3	0	Construction, Manufacturing, Others (the retail and supply of a wide range of electronic items, including consumer electronics and IT products)	Chandigarh	North

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42	Mr. Rajeev Bansal	IBBI/IPA-001/IP-P00226/2017-18/10425	carajeevbansal@yahoo.com	0	2	2	0	Construction, Others (Health)	Chandigarh	North
43	Mr. Desh Deepak	IBBI/IPA-001/IP-P00648/2017-2018/11105	deshdeepak297@gmail.com	2	0	2	3	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Agriculture - Mushroom Farming)	Chandigarh	North
44	Mr. Mahesh Bansal	IBBI/IPA-001/IP-P00785/2017-2018/11341	emmbee.consulting@gmail.com	1	1	2	10	Electricity, Hotels, Wholesale and Retail Trade, Manufacturing	Chandigarh	North
45	Mrs. Sapna Gupta	IBBI/IPA-001/IP-P01324/2018-2019/12056	sapnaarun.ca@gmail.com	1	1	2	0	Wholesale and Retail Trade, Manufacturing	Chandigarh	North
46	RAJEEV MAWKIN	IBBI/IPA-002/IP-N00961/2020-2021/13048	rajeevip2020@gmail.com	0	2	2	0	Others (Media and Advertising)	Chandigarh	North
47	Rajeev Sharma	IBBI/IPA-001/IP-P-02004/2020-2021/13142	rsrajeevsharmaca@gmail.com	1	1	2	0	Others (Textiles, Steel)	Chandigarh	North
48	vipin agarwal	IBBI/IPA-001/IP-P-02391/2021-2022/13680	vipin.agarwal.ggn@gmail.com	0	2	2	0	Wholesale and Retail Trade	Chandigarh	North
49	Mr. Sonmath Gupta	IBBI/IPA-002/IP-N00042/2016-17/10081	somgupta_62@rediffmail.com	1	0	1	4	Manufacturing	Chandigarh	North
50	Mr. Nipan Bansal	IBBI/IPA-001/IP-P00039/2017-2018/10100	irp@parshotamandassociates.com	1	0	1	15	Electricity, Manufacturing, Others (Paper Manufacturing, Power Generation, FMCG Industry, Textile Manufacturing, Cycle Manufacturing)	Chandigarh	North

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51	Mr. Nishant Garg	IBBI/IPA-001/IP-P00373/2017-18/10630	canishantgarg@rediffmail.com	0	1	1	0	Others (Four Wheeler Sales and Repair Authorized Dealership)	Chandigarh	North
52	Mr. Priya Bhushan Sharma	IBBI/IPA-001/IP-P00351/2017-2018/10652	bhushan.sharma@hotmail.com	1	0	1	0	Manufacturing	Chandigarh	North
53	Mr. Subhash Saini	IBBI/IPA-002/IP-N00449/2017-2018/11241	subhsaini1@gmail.com	0	1	1	1	Manufacturing	Chandigarh	North
54	Mr. Rakesh Phull	IBBI/IPA-003/IP-N000122/2017-2018/11305	rakeshphul@gmail.com	1	0	1	3	Wholesale and Retail Trade, Manufacturing, Others (Leather Industry)	Chandigarh	North
55	Mr. Satya Dev Kaushik	IBBI/IPA-001/IP-P00804/2017-2018/11375	satyadevkaushik@hotmail.com	0	1	1	1	Others (Digital Media)	Chandigarh	North
56	Mr. Chand Ji Tiku	IBBI/IPA-003/IP-N000125/2017-2018/11389	chandjitiku@gmail.com	1	0	1	1	Manufacturing	Chandigarh	North
57	Mr. Dinesh Kumar	IBBI/IPA-001/IP-P00860/2017-2018/11442	dkgc2004@yahoo.com	0	1	1	6	Manufacturing	Chandigarh	North
58	Mr. Vikas Rai Berry	IBBI/IPA-002/IP-N00558/2017-2018/11694	npl339@rediffmail.com	0	1	1	0	Wholesale and Retail Trade	Chandigarh	North

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59	Mr. Arvind Kumar	IBBI/IPA-001/IP-P01120/2018-19/11865	caarvindchauhan@gmail.com	0	1	1	1	Manufacturing	Chandigarh	North
60	Mr. Poonam Chand Jain	IBBI/IPA-002/IP-N00702/2018-2019/12274	cspcjain@gmail.com	0	1	1	1	Electricity	Chandigarh	North
61	Mr. Gurbinder Singh	IBBI/IPA-001/IP-P01787/2019-2020/12720	gurbinderca@gmail.com	0	1	1	0	Others (Spinning)	Chandigarh	North
62	Jaramu Ram Thakur	IBBI/IPA-001/IP-P-01869/2019-2020/12933	jrthakurvms@gmail.com	0	1	1	0	Manufacturing	Chandigarh	North
63	ANKUR BANSAL	IBBI/IPA-003/ICAI-N-00370/2021-2022/13820	ip.caankur@gmail.com	0	1	1	1	Manufacturing, Others (TEXTILE, FOOD AND BEVERAGES)	Chandigarh	North
64	Kamlesh Kumar Sharma	IBBI/IPA-003/00428/2022-2023/14232	ipkksharma@gmail.com	0	1	1	1	Others ((i) Oil exploration & Drilling. (ii) Minig & Agglomeration of hard coal.)	Chandigarh	North
65	Mr. Mahender Kumar Khandelwal	IBBI/IPA-001/IP-P00033/2016-2017/10086	Khandelwalmahendar2@gmail.com	0	0	0	19	Electricity, Real Estate, Others ((Power and Steel, Education, Software))	Chandigarh	North
66	Mr. Sanjay Kumar Aggarwal	IBBI/IPA-002/IP-N00126/2017-18/10295	sanjayaggarwal.fcs@gmail.com	0	0	0	52	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron and Steel, Rice Industries, Oil, Pharmaceuticals , Cotton ,Textile , and spinning Industries)	Chandigarh	North
67	Mr. Vishawjeet Gupta	IBBI/IPA-002/IP-N00215/2017-18/10667	vishawjeetgupta@gmail.com	0	0	0	15	Manufacturing, Others (NBFC of which RBI Certificate has been cancelled)	Chandigarh	North

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68	Mr. Vipul Garg	IBBI/IPA-001/IP-P00462/2017-2018/10805	vipul_ca@rediffmail.com	0	0	0	2	Electricity, Wholesale and Retail Trade, Manufacturing	Chandigarh	North
69	Mr. Krishan Rajesh Chaudhary	IBBI/IPA-001/IP-P00684/2017-2018/11161	krajeshchaudhary@gmail.com	0	0	0	1	Manufacturing	Chandigarh	North
70	Mr. Tanish Sharma	IBBI/IPA-002/IP-N00483/2017-2018/11408	catanishsharma123@gmail.com	0	0	0	0	Nil	Chandigarh	North
71	Mr. Vigyan Prakash Arora	IBBI/IPA-001/IP-P01106/2017-18/11797	vigyan@vigyanarora.com	0	0	0	0	Nil	Chandigarh	North
72	Mr. Tara Chand Meenia	IBBI/IPA-001/IP-P01125/2018-2019/11822	tc.meenia@gmail.com	0	0	0	2	Hotels	Chandigarh	North
73	Mr. Rajbir Singh Khatak	IBBI/IPA-001/IP-P01351/2018-2019/12017	rajbirsinghkhatak@gmail.com	0	0	0	0	Nil	Chandigarh	North
74	Mrs. Pooja Trikha	IBBI/IPA-001/IP-P01375/2018-2019/12173	pooja_trikha@hotmail.com	0	0	0	1	Manufacturing	Chandigarh	North
75	Mr. Ajay Kumar Siwach	IBBI/IPA-002/IP-N00668/2018-2019/12214	siwachajay@gmail.com	0	0	0	8	Wholesale and Retail Trade, Real Estate, Manufacturing	Chandigarh	North

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76	Mr. Praveen Ranka	IBBI/IPA-002/IP-N00746/2018-2019/12261	unitymgt@rediffmail.com	0	0	0	2	Electricity	Chandigarh	North
77	Mr. Mukesh Kumar	IBBI/IPA-001/IP-P-01498/2018-2019/12268	ca.mukeshmittal@gmail.com	0	0	0	2	Electricity	Chandigarh	North
78	Mr.Atul Chopra	IBBI/IPA-001/IP-P01481/2018-2019/12294	caatulchopra@gmail.com	0	0	0	0	Nil	Chandigarh	North
79	Mr.Sachit Soni	IBBI/IPA-001/IP-P01413/2018-2019/12335	sachitsoni@gmail.com	0	0	0	1	Manufacturing	Chandigarh	North
80	Mr. Vikas Gupta	IBBI/IPA-001/IP-P01317/2018-2019/12420	vikas_fca@yahoo.com	0	0	0	0	Nil	Chandigarh	North
81	Mr. Rajeesh Gupta	IBBI/IPA-001/IP-P01747/2019-2020/12705	rajeesh_chd@yahoo.com	0	0	0	0	Nil	Chandigarh	North
82	Naresh Kumar Aggarwal	IBBI/IPA-001/IP-P-02116/2020-2021/13274	nareshaggarwal375@gmail.com	0	0	0	4	Real Estate, Manufacturing, Others (Telecom)	Chandigarh	North
83	Sandeep Lamba	IBBI/IPA-001/IP-P-02118/2020-2021/13310	advocate.sandeeplambda@gmail.com	0	0	0	0	Nil	Chandigarh	North

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84	Rahul Nahata	IBBI/IPA-001/IP-P-02183/2020-2021/13369	carahulnahata@gmail.com	0	0	0	0	Nil	Chandigarh	North
85	SANJEEV BHANDARI	IBBI/IPA-001/IP-P-02328/2021-2022/13528	ipcasanjeevbhandari.1@gmail.com	0	0	0	1	Electricity	Chandigarh	North
86	Devinder Kumar Singla	IBBI/IPA-001/IP-P-02371/2021-2022/13585	singlaally@gmail.com	0	0	0	0	Nil	Chandigarh	North
87	Rajiv Mangla	IBBI/IPA-002/IP-N01118/2021-2022/13646	satyalegal@gmail.com	0	0	0	0	Nil	Chandigarh	North
88	SUSHIL KUMAR JAIN	IBBI/IPA-001/IP-P-02473/2021-2022/13765	casushiljain@gmail.com	0	0	0	0	Nil	Chandigarh	North
89	Manojit Sengupta	IBBI/IPA-001/IP-P-02447/2021-2022/13795	resolutionprofessionalindia@gmail.com	0	0	0	1	Electricity	Chandigarh	North
90	sunil kumar jain	IBBI/IPA-001/IP-P-02487/2021-2022/13850	suniljain313@ymail.com	0	0	0	0	Nil	Chandigarh	North
91	sunita	IBBI/IPA-002/IP-NO1208/2021-2022/14031	csskanwar@gmail.com	0	0	0	4	Others (Education . Further being a promoter director of IPE (support service provider to IP's), IP has experience in handling IBC matter in different industries including Real estate, textiles, Manufacturing concerns etc.)	Chandigarh	North
92	SANDEEP KUMAR DHAWAN	IBBI/IPA-001/IP-P-02692/2022-2023/14123	IP.SANDEEPDHAWAN@GMAIL.COM	0	0	0	0	Nil	Chandigarh	North

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93	atul kumar kinra	IBBI/IPA-002/IP-N01230/2022-2023/14162	atukin61@gmail.com	0	0	0	0	Nil	Chandigarh	North
94	ANKIT CHHABRA	IBBI/IPA-002/IP-N01274/2023-2024/14318	caan.associates@gmail.com	0	0	0	0	Nil	Chandigarh	North
95	aman raj bawa	IBBI/IPA-003/ICAI-N-00422/2023-2024/14340	adv.bawaaman84@gmail.com	0	0	0	0	Nil	Chandigarh	North
96	Kewal Krishan Singla	IBBI/IPA-003/ICAI-N-00445/2023-2024/14345	kewalsingla@gmail.com	0	0	0	0	Nil	Chandigarh	North
97	INDER RAJ SINGH SAINI	IBBI/IPA-001/IP-P-02826/2023-2024/14352	inderraj219@gmail.com	0	0	0	0	Nil	Chandigarh	North
98	AMARJEET SINGH	IBBI/IPA-002/IP-N01287/2023-2024/14392	amarjeetsingh5400@gmail.com	0	0	0	0	Nil	Chandigarh	North
99	SANJEEV GUPTA	IBBI/IPA-001/IP-P-02856/2024-2025/14410	ca_sanjeevgupta@yahoo.co.in	0	0	0	0	Nil	Chandigarh	North
100	Mamta	IBBI/IPA-002/IP-N01283/2024-2025/14413	ipmamta24@gmail.com	0	0	0	0	Nil	Chandigarh	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For North Zone (Chandigarh Bench)

Panel of IPs for appointment as:

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
101	Ankit Garg	IBBI/PA-001/IP-P-02869/2024-2025/14424	ankitgargip@gmail.com	0	0	0	0	Nil	Chandigarh	North
102	MAYANK WADHERA	IBBI/PA-003/PA-ICAI-N-00463/2024-2025/14489	camayankwadhera@gmail.com	0	0	0	0	Nil	Chandigarh	North
103	Mukul Anand Singh	IBBI/PA-002/IP-N01306/2024-2025/14493	singhmukul1312@gmail.com	0	0	0	0	Nil	Chandigarh	North
104	ALKA GIRDHAR	IBBI/PA-001/IP-P-02920/2024-2025/14506	alkagirdhar24@gmail.com	0	0	0	0	Nil	Chandigarh	North
105	Shrishti Garg	IBBI/PA-001/IP-P-02929/2025-2026/14509	ip.shrishtigarg@gmail.com	0	0	0	0	Nil	Chandigarh	North
106	POOJA GUPTA	IBBI/PA-001/IP-P-02937/2025-2026/14513	ippoojagupta.chd@gmail.com	0	0	0	0	Nil	Chandigarh	North
107	DAVINDER SINGH SAROYA	IBBI/PA-003/PA-ICAI-N-00465/2025-2026/14514	saroyaandsaroya@gmail.com	0	0	0	0	Nil	Chandigarh	North
108	SATINDER SINGH	IBBI/PA-001/IP-P-02935/2025-2026/14521	SATINDER_OBC@YAHOO.COM	0	0	0	0	Nil	Chandigarh	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For North Zone (Jaipur Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments (As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments (As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
1	Mr. Satyendra Prasad Khorania	IBBI/PA-002/IP-N00002/2016-2017/10002	skhorania@live.com	7	17	24	40	Electricity, Construction, Real Estate, Manufacturing, Others (Automobiles, Textiles, Metal etc.)	Jaipur	North
2	Jai Prakash Rawat	IBBI/PA-001/IP-P-01969/2020-2021/13039	ipjprawat@gmail.com	3	17	20	8	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others ((Automobiles, Electrical Machinery))	Jaipur	North
3	Ms. Pratibha Khandelwal	IBBI/PA-002/IP-N00031/2016-17/10068	cspratibhak@gmail.com	0	17	17	19	Hotels, Construction, Real Estate, Others (Beer Industry & Trading)	Jaipur	North
4	Garima diggiwal	IBBI/PA-001/IP-P-02018/2020-2021/13158	garima286@gmail.com	5	4	9	5	Construction, Real Estate, Others (Service Provider)	Jaipur	North
5	Mr. Prashant Agrawal	IBBI/PA-001/IP-P00053/2017-18/10127	ippagrawal@gmail.com	2	6	8	48	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (TEXTILES, AUTOMOBILES, IT, SOLAR,)	Jaipur	North
6	Mr. Shreyansh Jain	IBBI/PA-001/IP-P01683/2019-2020/12727	shreyansh.jain@mail.ca.in	3	4	7	4	Others (Healthcare related, Machine Fabrication, Paper Mill, Real Estate Project, Trading in the Ply Vinyl Chloride, Information Technology, Textile Manufacturing)	Jaipur	North
7	Ravindra Kumar Goyal	IBBI/PA-001/IP-P-02019/2020-2021/13098	ravindra1960_goyal@yahoo.co.in	4	2	6	11	Wholesale and Retail Trade, Construction, Others (Textiles, Manufacturing of Yarns)	Jaipur	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For North Zone (Jaipur Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments (As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments (As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
8	Mr. Sourabh Malpani	IBBI/PA-001/IP-P01265/2018-2019/12047	malpanijpr@gmail.com	3	1	4	9	Construction, Others (Jewellery manufacturing and Automobile)	Jaipur	North
9	Mr. Kamal Kumar Jain	IBBI/PA-001/IP-P00092/2017-18/10192	cakamaljain07@gmail.com	1	2	3	16	Wholesale and Retail Trade, Manufacturing, Others ((MANUFACTURE OF WEARING APPAREL, DRESSING AND DYEING, Manufacture of wood and of products of wood and cork, except Furniture))	Jaipur	North
10	Mr. Prashant Sharma	IBBI/PA-001/IP-P00290/2017-18/10534	prashantfcajaipur@yahoo.com	1	2	3	8	Real Estate, Manufacturing, Others (Information and Communication, Furniture, Media,)	Jaipur	North
11	sunil kumar	IBBI/PA-001/IP-P-02607/2021-2022/14018	sunilca84@gmail.com	0	3	3	0	Others ((Individual Insolvency))	Jaipur	North
12	Gunjan Jain	IBBI/PA-001/IP-P-02876/2024-2025/14409	gunjan.jain555@gmail.com	0	2	2	0	Others (Dealing in Agriculture Fertilizers)	Jaipur	North
13	Mr. Sudhir Bhansali	IBBI/PA-001/IP-P01109/2017-18/11799	sbhansalico@gmail.com	0	1	1	7	Wholesale and Retail Trade, Manufacturing, Others (STEEL, IT, HEALTH CARE, VEHICLE RETAIL, PACKAGING)	Jaipur	North
14	Mr. Babu Lal Sharma	IBBI/PA-001/IP-P01151/2018-19/11832	tejgati@yahoo.com	0	1	1	14	Others (MANUFACTURE OF WOOD AND OF PRODUCTS OF WOOD AND CORK, EXCEPT FURNITURE, MANUFACTURE OF ARTICLES OF STRAW AND PLATING MATERIALS)	Jaipur	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For North Zone (Jaipur Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments (As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments (As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
15	UMANG JAIN	IBBI/PA-001/IP-P-01959/2020-2021/13105	caumangjain@gmail.com	1	0	1	1	Others (Operating in Stones & Granites)	Jaipur	North
16	RAJNEESH SHARMA	IBBI/PA-002/IP-N01013/2020-2021/13249	rajneeshsharmacs@gmail.com	1	0	1	0	Others (Logistic software development)	Jaipur	North
17	Mr. Arvind kaushik	IBBI/PA-001/IP-P00291/2017-18/10535	ca73588@gmail.com	0	0	0	3	Real Estate, Manufacturing	Jaipur	North
18	Mr. Anoop Bhatia	IBBI/PA-001/IP-P01142/2018-2019/11969	ip.anoopbhatia@gmail.com	0	0	0	7	Others (Export and Import; Food and Beverages)	Jaipur	North
19	Mr. Vijendra Bangar	IBBI/PA-002/IP-N00688/2018-2019/12205	bangarv@gmail.com	0	0	0	2	Hotels, Construction, Real Estate, Manufacturing, Others (Textiles, Gems & Jewellery, Manufacturing)	Jaipur	North
20	Neelam Modi	IBBI/PA-001/IP-P01700/2019-2020/12632	neelammodi1@gmail.com	0	0	0	2	Others (Textile, Education)	Jaipur	North
21	Mr. Pawan Kumar Sharma	IBBI/PA-001/IP-P01679/2019-2020/12645	ca.pawansharma1@gmail.com	0	0	0	0	Nil	Jaipur	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For North Zone (Jaipur Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a Liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the North Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments (As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments (As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
22	AJAY KUMAR ATOLIA	IBBI/PA-001/IP-P-01988/2020-2021/13127	ajay@srgoyal.com	0	0	0	2	Construction, Manufacturing	Jaipur	North
23	LALIT MAHESHWARI	IBBI/PA-003/ICAI-N-00301/2020-2021/13246	lmaheshwariasp@gmail.com	0	0	0	0	Nil	Jaipur	North
24	Aparna Bhardwaj	IBBI/PA-001/IP-P-02311/2021-2022/13568	ca.aparnabhardwaj1@gmail.com	0	0	0	0	Nil	Jaipur	North
25	Asheesh Saxena	IBBI/PA-001/IP-P-02337/2021-2022/13737	saxena.asheesh@gmail.com	0	0	0	0	Nil	Jaipur	North
26	PRABHU DAYAL PARSOYA	IBBI/PA-002/-IP-N01132/2021-2022/13748	pdparsoya60@gmail.com	0	0	0	0	Nil	Jaipur	North
27	Kuldeep Kumar Gupta	IBBI/PA-001/IP-P-02570/2021-2022/13943	kkgupta209@gmail.com	0	0	0	0	Nil	Jaipur	North
28	Subhash Chand Gupta	IBBI/PA-001/IP-P-02622/2021-2022/14025	ipscgupta@gmail.com	0	0	0	0	Nil	Jaipur	North
29	Mahesh Chandra Sharma	IBBI/PA-003/N-00433/2023-2024/14287	mcsharma2002@yahoo.co.in	0	0	0	0	Nil	Jaipur	North

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Bengaluru Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
1	Mr. Kondisetty Kumar Dushyantha	IBBI/IPA-002/IP- N00237/2017-18/10688	dushyanthak@gmail.com	2	22	24	17	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Others (Information Technology and Semiconductor, Management Advisory and Consultancy, Sugar Industries, Insurance, Hotel and Investment.)	Bengaluru	South
2	Mr. Ravi Sankar Devarakonda	IBBI/IPA-001/IP- P00095/2017- 2018/10195	ravicaesmallb@gmail.com	1	12	13	17	Electricity, Construction, Real Estate, Manufacturing	Bengaluru	South
3	Mr. Ratnakar Shetty	IBBI/IPA-001/IP- P01630/2019- 2020/12718	rcshetty.co@gmail.com	3	10	13	9	Construction, Real Estate, Others (Textile)	Bengaluru	South
4	Ms. Ramanathan Bhuvaneshwari	IBBI/IPA-002/IP- N00306/2017-18/10864	bhoona.bhuvan@gmail.com	2	9	11	24	Electricity, Construction, Real Estate, Manufacturing, Others (power)	Bengaluru	South
5	Mr. Kanekal Chandrasekhar	IBBI/IPA-002/IP- N00642/2018- 2019/11964	kanekal.chandru@gmail.com	1	9	10	12	Electricity, Construction, Real Estate, Manufacturing	Bengaluru	South
6	Mr. Ravindra Beleyur	IBBI/IPA-001/IP- P00189/2017-18/10368	ravi@beleyur.com	0	6	6	21	Wholesale and Retail Trade, Construction, Manufacturing, Others (Hospital, Renewable Energy, Information Technology, Telecom - Internet/Satellite communication, Trading)	Bengaluru	South
7	Pavitra S Vyas	IBBI/IPA-002/IP- N01144/2021- 2022/13844	cspavitravyas@gmail.com	1	5	6	2	Wholesale and Retail Trade, Real Estate, Manufacturing	Bengaluru	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Bengaluru Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
8	Mr. Addanki Hareesh	IBBI/PA-001/IP- P01064/2017-18/11757	addanki.hareesh@gmail.com	1	4	5	14	Manufacturing, Others (Software)	Bengaluru	South
9	Mr. Srikanth Shivaswamy	IBBI/PA-001/IP- P00411/2017-18/10727	shivaswamys2@gmail.com	0	4	4	4	Manufacturing, Others (Machinery , Trading , Software & Fintech)	Bengaluru	South
10	Mr. Girish Kambadaraya	IBBI/PA-003/IP- N000127/2017- 2018/11403	cmagirish999@gmail.com	1	3	4	6	Others (Information Technology & IT Enabled Services)	Bengaluru	South
11	Mr. Srinivas Thatikonda	IBBI/PA-002/IP- N00631/2018-19/11886	srinivas@srinivasthatikonda. com	2	2	4	4	Others (Others)	Bengaluru	South
12	Prasanna Shenoy	IBBI/PA-001/IP-P- 02065/2021- 2022/13596	prasannashenoy1963@gmail. com	0	3	3	0	Construction, Real Estate, Manufacturing, Others (Information Technology)	Bengaluru	South
13	Syam Prabhadd TP	IBBI/PA-001/IP-P- 02628/2021- 2022/14039	syamprabhadd@sphandco.in	2	1	3	0	Manufacturing, Others (Information Technology)	Bengaluru	South
14	Mr. Madhugiri Venkatarayappa Sudarshan	IBBI/PA-002/IP- N00561/2017- 2018/11707	sudarshan.mv@outlook.com	1	1	2	29	Manufacturing	Bengaluru	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Bengaluru Bench)

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
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Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

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15	T Narayanaswamy	IBBI/PA-002/IP-N01078/2020-2021/13427	tnswamyubi@gmail.com	0	2	2	0	Construction, Real Estate	Bengaluru	South
16	Akhila Bolla	IBBI/PA-002/IP-N01259/2023-2024/14315	ip.akhilabolla@gmail.com	1	1	2	1	Electricity	Bengaluru	South
17	Mr. Anish Agarwal	IBBI/PA-001/IP-P-01497/2018-2019/12256	ip.cispl@gmail.com	1	0	1	10	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Steel Industry)	Bengaluru	South
18	T V S SIVA PRASAD	IBBI/PA-003/ICAIN00406/2021-2022/14051	sipra5860@gmail.com	0	1	1	4	Wholesale and Retail Trade	Bengaluru	South
19	PRAVEEN PRAKASH GHALI	IBBI/PA-001/IP-P-02714/2022-2023/14190	cappghali@gmail.com	0	1	1	0	Others (Education)	Bengaluru	South
20	Vishwanath K S	IBBI/PA-001/IP-P-02861/2023-2024/14388	vishwanathks@mail.ca.in	1	0	1	0	Manufacturing	Bengaluru	South
21	Mr. Vedagiri Venkata Krsihnamurthy	IBBI/PA-001/IP-P00905/2017-2018/11505	vvk.fca@gmail.com	0	0	0	4	Real Estate, Others (Integrated Off shore Marine Engg Company involved in Ship Repairs, Ship Building and other offshore activities)	Bengaluru	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Bengaluru Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
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S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
22	Mr. Ramanahalli Shivanna Dodda Byregowda	IBBI/PA-002/IP- N00583/2017-18/11775	rsdgowda@yahoo.co.in	0	0	0	8	Wholesale and Retail Trade, Construction, Manufacturing	Bengaluru	South
23	Mr. Ramamoorthi Srinivasan	IBBI/PA-001/IP- P01163/2018- 2019/11916	Usne902@gmail.com	0	0	0	1	Others (Not Applicable)	Bengaluru	South
24	SRINIVAS VAIDYANATH SUBRAMANIAM	IBBI/PA-002/IP- N00991/2020- 2021/13162	srinivas@vriyer.com	0	0	0	0	Nil	Bengaluru	South
25	Vinay Mruthyunjaya	IBBI/PA-001/IP-P- 02052/2020- 2021/13173	vinay@vkca.com	0	0	0	2	Real Estate	Bengaluru	South
26	Ramakrishna Kamat	IBBI/PA-001/IP-P- 02579/2021- 2022/13935	kamatca2002@yahoo.com	0	0	0	0	Nil	Bengaluru	South
27	RANJANA SINGH	IBBI/PA-002/IP- N01181/2021- 2022/13968	ranjana@beleyur.com	0	0	0	0	Nil	Bengaluru	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Bengaluru Bench)

Panel of IPs for appointment as,

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28	NARESH KUMAR TAILOR	IBBI/TPA-001/IP-P-02668/2021-2022/14063	canktaylor@icai.org	0	0	0	0	Nil	Bengaluru	South
29	PRAFULLA GURULINGAYYA MELINAMANI	IBBI/TPA-001/IP-P-02680/2022-2023/14089	caprafullagn@gmail.com	0	0	0	0	Nil	Bengaluru	South
30	Venkatraman Prakash	IBBI/TPA-003/ICAI-N-00430/2023-2024/14302	prakashv61@gmail.com	0	0	0	0	Nil	Bengaluru	South
31	RASHMI JADHAV	IBBI/TPA-001/IP-P-02863/2024-2025/14399	rashmi@vkca.com	0	0	0	0	Nil	Bengaluru	South
32	JYOTINDRA KUMAR PARIDA	IBBI/TPA-001/IP-P-02913/2024-2025/14499	cajkparida@gmail.com	0	0	0	0	Nil	Bengaluru	South
33	B S Sunil	IBBI/TPA-001/IP-P-02928/2024-2025/14505	ipsunil2024@gmail.com	0	0	0	0	Nil	Bengaluru	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Hyderabad Bench)

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1	Prakul Thadi	IBBI/PA-002/IP-N01149/2021-2022/13806	prakulthadi@hotmail.com	3	32	35	18	Construction, Real Estate, Others (advisory and Consultancy and Shipping)	Hyderabad	South
2	Murali Mohan Chevuturi	IBBI/PA-003/00307/2020-2021/13464	mohan.chevuturi@gmail.com	0	24	24	0	Wholesale and Retail Trade, Construction	Hyderabad	South
3	Mr. Madhusudhana Reddy Maligi	IBBI/PA-001/IP-P00843/2017-2018/11427	mmreddyandco@gmail.com	1	16	17	38	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Software development and services, Manufacturing of Iron and Steel, Manufacturing of Paper, Infrastructure activities including establishment of Power stations, Manufacturing of fish & chicken meal, Real estate including development of villas, manufacturing of Jute, yarn, textile, Pharmaceutical Manufacturing & manufacturing of homeo medicines)	Hyderabad	South
4	Mr. Kambhammettu Sri Vamsi	IBBI/PA-001/IP-P00664/2017-2018/11141	casrivamsi@gmail.com	0	11	11	20	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Food Processing, Pharma, Power & Gas, Paints, Chemicals, Steel, Rail Infra, Civil Works, Construction & Residential & Commercial, Apparel, Jewellery, Commercial & Retail Leasing, Trading, Hotels & Leisure.)	Hyderabad	South
5	Mr. Chillale Rajesh	IBBI/PA-001/IP-P00699/2017-2018/11226	chillalerajesh@yahoo.co.in	2	9	11	37	Electricity, Construction, Real Estate, Manufacturing, Others (Pharma, food, technology, steel, sea foods etc)	Hyderabad	South
6	Mr. Kalvakolanu Murali Krishna Prasad	IBBI/PA-001/IP-P00967/2017-2018/11588	kmk123ip@gmail.com	4	7	11	24	Electricity, Construction, Real Estate, Manufacturing, Transport	Hyderabad	South
7	Mr. Dommeti Surya Rama Krishna Saibaba	IBBI/PA-003/IP-N000165/2018-2019/12106	dsrk39@yahoo.com	1	10	11	27	Real Estate	Hyderabad	South
8	Mrs. Kalpana G	IBBI/PA-001/IP-P00756/2017-2018/11288	kalpanagonuguntal@gmail.com	3	7	10	22	Wholesale and Retail Trade, Construction, Manufacturing, Others (Leather, Pharma, Solar power, EPC, Paper manufacturing, retail trade, etc.)	Hyderabad	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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9	Mr. Kasi Srinivas	IBBI/PA-003/IP-N00237/2019-2020/12840	Srinivaskashyap111080@gmail.com	0	10	10	26	Wholesale and Retail Trade, Construction, Manufacturing	Hyderabad	South
10	Chakilam Nagarjuna Rao	IBBI/PA-002/IP-N01215/2021-2022/14065	chakilamnagarjunarao456@gmail.com	0	8	8	3	Manufacturing	Hyderabad	South
11	Mr. Ahalada Rao Vummenthala	IBBI/PA-002/IP-N00074/2017-2018/10172	rp.ahaladarao@gmail.com	0	7	7	10	Manufacturing	Hyderabad	South
12	Mr. Chinnam Poorna Chandra Rao	IBBI/PA-003/IP-N000119/2017-2018/11298	chinnam.poorna@gmail.com	1	6	7	15	Electricity, Construction, Manufacturing, Others (Corporate Banking Correspondents, Sugar Industry, Solar Panels making, Electrical transformers making, Road Projects, Spinning Mills, Smart Cards manufacturing etc)	Hyderabad	South
13	Mr. Gonugunta Madhusudhan Rao	IBBI/PA-001/IP-P00181/2017-18/10360	madhucs1@gmail.com	0	6	6	41	Others (-Construction-Electricity, Gas, Steam And Hot Water Supply-Health And Social Work-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C.-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Paper And Paper Products-Other Business Activities-Recreational, Cultural And Sporting Activities, Textiles, Mfg of Trasnformers, Staples, Engineering activities, Hotel activitiesetc..)	Hyderabad	South
14	Ms. Azra Banu	IBBI/PA-001/IP-P00955/2017-2018/11576	caazra27@gmail.com	3	3	6	4	Wholesale and Retail Trade, Others (Software)	Hyderabad	South
15	Ramanjaneyulu Gandluri	IBBI/PA-003/PAICAIN0407/2022-2023/14104	ramgandluri@gmail.com	0	6	6	0	Electricity, Manufacturing	Hyderabad	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Hyderabad Bench)

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16	Mr. Gonugunta Murali	IBBI/IPA-001/IP-P00654/2017-2018/11139	gmurali34@gmail.com	1	4	5	19	Electricity, Construction, Manufacturing, Others (Power, Digital, Steel, Construction, Oils, online marketing, Biofuel etc)	Hyderabad	South
17	Mrs. Mummaneni Vazra Laxmi	IBBI/IPA-001/IP-P00919/2017-2018/11526	emailtolak@gmail.com	1	4	5	1	Manufacturing, Transport	Hyderabad	South
18	Mr. Nethi Mallikarjuna Setty	IBBI/IPA-001/IP-P01251/2018-2019/11958	malliknethi@gmail.com	1	4	5	18	Electricity, Others (Power, etc.)	Hyderabad	South
19	Govada Venkata Subba Rao	IBBI/IPA-003/ICAI-N-00358/2021-2022/13753	govada.subbarao1@gmail.com	1	4	5	8	Hotels, Wholesale and Retail Trade, Manufacturing, Others (marine exports, Rice mill, hotel,)	Hyderabad	South
20	Mr. Venka Reddy Bathina	IBBI/IPA-002/IP-N00645/2018-2019/12032	bvres123@gmail.com	0	3	3	5	Wholesale and Retail Trade, Manufacturing, Others (Information Technology)	Hyderabad	South
21	Manjeet Bucha	IBBI/IPA-002/IP-N00808/2019-2020/12551	manjeetbucha@gmail.com	1	2	3	15	Others (Hospital, Logistics, Information Technology, Sugar Manufacturing)	Hyderabad	South
22	ANURADHA BISANI	IBBI/IPA-002/IP-N00941/2020-2021/13022	bisanianu@gmail.com	0	3	3	0	Construction, Real Estate	Hyderabad	South
23	Maheswara Rao Gokada	IBBI/IPA-003/ICAI-N-00381/2021-2022/13921	mrgokada@gmail.com	0	3	3	2	Manufacturing, Others (Service industry)	Hyderabad	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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24	Mr. Sivarama Prasad Bhamidi	IBBI/PA-003/IP-N00084/2017-18/10822	bsprasad9@gmail.com	0	3	3	0	Manufacturing	Hyderabad	South
25	Mr. Sreenivasa Rao Ravinuthala	IBBI/PA-003/IP-N00081/2017-18/10704	cma.ravisrao@gmail.com	1	1	2	9	Wholesale and Retail Trade, Manufacturing	Hyderabad	South
26	Dr. Kondapalli Venkat Srinivas	IBBI/PA-001/IP-P00520/2017-2018/10945	kvsrinivas12@gmail.com	0	2	2	26	Construction, Real Estate, Others (Biofuel, Gold and Jewellery, Infrastructure, Chemical Industries)	Hyderabad	South
27	Mr. Chandra Sekhar Arasada	IBBI/PA-001/IP-P00670/2017-2018/11138	chandra61ca@gmail.com	0	2	2	11	Construction, Manufacturing	Hyderabad	South
28	Mr. Machar Rao Meenavalli	IBBI/PA-001/IP-P00891/2017-2018/11488	mmrao.ca@gmail.com	0	2	2	2	Others (sec 95, Sugar manufacturing)	Hyderabad	South
29	Amirisetty Raja Mogili	IBBI/PA-002/IP-N00878/2019-2020/12772	dr.arm1957@gmail.com	0	2	2	2	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Hyderabad	South
30	RAMESH ATLURI	IBBI/PA-002/IP-N01032/2020-2021/13455	atluriacs@gmail.com	0	2	2	1	Manufacturing	Hyderabad	South
31	Narender Reddy Banala	IBBI/PA-003/ICAI-N-00376/2021-2022/13910	bnreddy.acs@gmail.com	1	1	2	0	Wholesale and Retail Trade	Hyderabad	South

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32	Chigilipalli Dhilleswara Rao	IBBI/PA-001/IP-P-02912-C01/2023-2024/14298	dilleshwara.rao@decoderesolvency.com	0	2	2	0	Construction, Manufacturing, Others (Food Processing)	Hyderabad	South
33	Mr. Racharla Ramakrishna Gupta	IBBI/PA-002/IP-N00012/2016-2017/10029	rp.ramakrishnagupta@gmail.com	0	1	1	8	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Hyderabad	South
34	Mr. Kranthi Kumar Kedari	IBBI/PA-001/IP-P00173/2017-18/10342	kranthikumar1980@gmail.com	0	1	1	12	Electricity	Hyderabad	South
35	Mr. Kasa Venkata Ramanaiah	IBBI/PA-003/IP-N00066/2017-18/10552	ramanaiahkasa@gmail.com	0	1	1	3	Hotels, Others (Poultry)	Hyderabad	South
36	Mr. Sudhir Gonugunta	IBBI/PA-001/IP-P00573/2017-2018/11014	sudhirca12345@gmail.com	0	1	1	2	Construction, Manufacturing, Others (Information Technology)	Hyderabad	South
37	Mr. Pavan Kankani	IBBI/PA-002/IP-N00368/2017-2018/11062	ippavankankani@gmail.com	0	1	1	43	Wholesale and Retail Trade, Real Estate, Manufacturing	Hyderabad	South
38	Ms. Medarametla Srinivasa Mano Ranjani	IBBI/PA-001/IP-P00736/2017-2018/11235	mano3ranjani@gmail.com	0	1	1	4	Electricity, Construction, Others (Aviation, Infrastructure, IT services)	Hyderabad	South

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39	Mr. Murali Prasad Nalam	IBBI/TPA-001/IP-P00933/2017-2018/11537	murali.advice@gmail.com	0	1	1	5	Electricity, Manufacturing	Hyderabad	South
40	Mrs. Narala Varalakshmi	IBBI/TPA-002/IP-N00620/2018-2019/11980	ip.varalakshmin@gmail.com	0	1	1	16	Construction	Hyderabad	South
41	Mr. Venkat Narsinga Rao Kalvakota	IBBI/TPA-001/IP-P01361/2018-2019/12130	kvnassociates@gmail.com	1	0	1	4	Others (Textiles, Electrical Installation, Software.)	Hyderabad	South
42	Mr. E S S Sriramachandra Murthy	IBBI/TPA-001/IP-P01408/2018-2019/12161	murthyec@gmail.com	0	1	1	2	Electricity, Construction, Real Estate	Hyderabad	South
43	Kallat Vatsa Kumar	IBBI/TPA-002/IP-N00922/2019-2020/12980	kvkumar.ip@gmail.com	0	1	1	6	Electricity, Manufacturing, Others (Steel Ingots Manufacturing , Engineering equipment , PVC and HDPE Pipe Manufacturing , Wind Power Generation , Integrated Mobile Shelters)	Hyderabad	South
44	PADMA PRIYANKA VANGALA	IBBI/TPA-002/IP-N00980-/2020-2021/13143	priyapoluri@gmail.com	0	1	1	2	Others (Trading, Mining and Export of Iron Ore)	Hyderabad	South
45	MEDI YADIAIAH	IBBI/TPA-002/IP-N01039/2020-2021/13334	yadmedi@gmail.com	0	1	1	3	Others (Infrastructure)	Hyderabad	South
46	Manoj Kumar Koyalkar	IBBI/TPA-002/IP-N01112/2021-2022/13744	manoj@mnklaws.com	0	1	1	0	Manufacturing	Hyderabad	South

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PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Hyderabad Bench)

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47	GORANTLA MADHAVAIAH	IBBI/PA-003/ICAI-N-00357/2021-2022/13762	madhav_cwa@yahoo.co.in	0	1	1	3	Real Estate, Manufacturing	Hyderabad	South
48	Gullapalli Kishore Babu	IBBI/PA-003/ICAI-N-00384/2021-2022/13926	gkishorebabu@gmail.com	0	1	1	3	Hotels, Construction, Manufacturing, Others (Hospitals and healthcare)	Hyderabad	South
49	Suhasini Ashok B	IBBI/PA-002/IP-N01134/2022-2023/14080	suhasiniashok2821@gmail.com	0	1	1	2	Others (Computer and related activities Financial Intermediation)	Hyderabad	South
50	Usha Gayathri Kavi	IBBI/PA-001/IP-P-02639/2022-2023/14100	ca.ushagayathrik@gmail.com	0	1	1	2	Others (FMCG Retail & Shipping Logistics)	Hyderabad	South
51	Ravuru Hariprassd	IBBI/PA-001/IP-P-02690/2022-2023/14126	hariprasadr17@gmail.com	0	1	1	0	Others (Structural fabrication and galvanising)	Hyderabad	South
52	GANMUR MADHUSUDHAN REDDY	IBBI/PA-002/IP-N01308/2024-2025/14503	gmadhucs@gmail.com	0	1	1	0	Others (Information Technology Services/Software Developers)	Hyderabad	South
53	Mr. S. Kasthuri Rengan	IBBI/PA-001/IP-P00064/2017-18/10150	askrco@gmail.com	0	0	0	12	Construction, Manufacturing	Hyderabad	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Hyderabad Bench)

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S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
54	Ms. Sandhya Tadla	IBBI/PA-002/IP-N00186/2017-2018/10503	sandhyatadla@gmail.com	0	0	0	4	Construction, Manufacturing	Hyderabad	South
55	Mr. Sreedhar Nukala	IBBI/PA-001/IP-P00432/2017-2018/10755	sreenuka_1@yahoo.com	0	0	0	11	Manufacturing, Others (manufacturing in rubber products, software services, manufacturing of equipments, manufacturing in ferro alloy products, etc)	Hyderabad	South
56	Mr. Mahadev Tirunagari	IBBI/PA-002/IP-N00320/2017-2018/10925	mahadev.pcs@gmail.com	0	0	0	6	Electricity, Construction, Manufacturing	Hyderabad	South
57	Mr. Niranjan Miriyala	IBBI/PA-001/IP-P00642/2017-2018/11094	caniranjan@yahoo.com	0	0	0	4	Wholesale and Retail Trade, Real Estate, Others (Textiles)	Hyderabad	South
58	Mr. Gopalakrishnan Narayanaswamy	IBBI/PA-001/IP-P00710/2017-2018/11257	gopal@ngkaca.com	0	0	0	0	Nil	Hyderabad	South
59	Mr. Shaik Gouse	IBBI/PA-002/IP-N00458/2017-2018/11326	skgouse@gmail.com	0	0	0	4	Manufacturing, Others (Food Manufacturing, Textiles)	Hyderabad	South
60	Mr. Sivaram Reddy Rajula	IBBI/PA-002/IP-N00477/2017-2018/11407	sivaram@sgpassociates.com	0	0	0	2	Manufacturing	Hyderabad	South

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61	Mr. Anjaneyulu Sadhu	IBBI/TPA-001/IP-P00963/2017-2018/11584	anjaneyulu@ezresolve.in	0	0	0	6	Real Estate, Manufacturing	Hyderabad	South
62	Mr. S Prabhakar	IBBI/TPA-002/IP-N00577/2017-2018/11769	sprabhakarip@gmail.com	0	0	0	0	Nil	Hyderabad	South
63	Mr. Prabhakar Reddy Palakolanu	IBBI/TPA-001/IP-P01171/2018-2019/11904	prabhakarreddyca@gmail.com	0	0	0	1	Electricity, Wholesale and Retail Trade, Manufacturing	Hyderabad	South
64	Mr. Issac Raj Pulimamidivare Goud	IBBI/TPA-002/IP-N00643/2018-2019/11986	cspgissacraj@gmail.com	0	0	0	1	Construction, Manufacturing	Hyderabad	South
65	Mr. Veera Brahma Rao Arekapudi	IBBI/TPA-001/IP-P01360/2018-2019/12019	avbrahmarao@gmail.com	0	0	0	0	Nil	Hyderabad	South
66	Mr. Rachamalla Ramachandradeddy	IBBI/TPA-001/IP-P-01472/2018-2019/12270	umarachamalla12081961@gmail.com	0	0	0	11	Manufacturing	Hyderabad	South
67	Mr. Kondapuram Anil Kumar	IBBI/TPA-001/IP-P-01513/2018-2019/12275	ca.anilkumar16@gmail.com	0	0	0	0	Electricity	Hyderabad	South
68	P V B Sudhakararao	IBBI/TPA-002/IP-N00795/2019-2020/12547	pasalasudhakar3@gmail.com	0	0	0	12	Hotels, Others (Pharma Companies/Engineering Equipment, Others)	Hyderabad	South

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69	Venugopal Kaspas	IBBI/PA-001/IP-P01661/2019-2020/12580	kaspavenugopal@gmail.com	0	0	0	4	Electricity, Construction, Manufacturing	Hyderabad	South
70	P V Narayana Rao	IBBI/PA-001/IP-P01706/2019-2020/12633	rao_ca60@rediffmail.com	0	0	0	5	Electricity, Wholesale and Retail Trade, Construction, Manufacturing	Hyderabad	South
71	Mr. Satyanarayana Veera Venkata Chebrolu	IBBI/PA-003/IP-N00224/2019-2020/12677	chvvsniob@yahoo.co.in	0	0	0	17	Wholesale and Retail Trade, Manufacturing	Hyderabad	South
72	Bondalapati Srinivasarao	IBBI/PA-001/IP-P01643/2019-2020/12743	bsrfca@gmail.com	0	0	0	3	Manufacturing	Hyderabad	South
73	Mr. Sakhamuru Venu	IBBI/PA-001/IP-P01749/2019-2020/12866	sakhamuruvenu@gmail.com	0	0	0	2	Electricity, Construction, Real Estate, Manufacturing, Others (Advisory on corporate Takeovers and Mergers in power,mining,steel,Infrastructure and Bank Audits- Statutory,stock,debtors,Due diligence etc.)	Hyderabad	South
74	PESALADINNE MADHUSUDAN REDDY	IBBI/PA-002/IP-N00926/2019-2020/12982	pmreddy2000@gmail.com	0	0	0	4	Manufacturing, Others (Information technology, Data Mining)	Hyderabad	South
75	PONDARI JAYARAMAKRISHNA	IBBI/PA-003/00254/2019-2020/12998	cma.ip.jayaramakrishna@gmail.com	0	0	0	0	Nil	Hyderabad	South
76	VENKATESWARA REDDY RACHAMALLU	IBBI/PA-001/IP-P-01951/2020-2021/13020	RVR@RVSR.CO.IN	0	0	0	0	Nil	Hyderabad	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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77	Chinna Gurappa	IBBI/PA-003/ICAI-N-00261/2020-2021/13035	c_gurappa@rediffmail.com	0	0	0	12	Manufacturing	Hyderabad	South
78	Gopinath Surey	IBBI/PA-002/IP-N01017/2020-2021/13332	gopinath_surey@yahoo.com	0	0	0	1	Construction	Hyderabad	South
79	NAGARAJA CHARY PEDDAPATA	IBBI/PA-001/IP-P-02184/2020-2021/13363	pbabugu@gmail.com	0	0	0	1	Others (corporate debtor was incorporated to provide nurses, trained attendants, physiotherapy, lab diagnostics & pharmacy delivery for diagnostics & pharmacy delivery for home and tie up with corporate companies physiotherapy corporate training to address general physio therapy issues that employees face and etc.)	Hyderabad	South
80	Rajesh Jasti	IBBI/PA-001/IP-P-02317/2020-2021/13469	Jastirajeshca@gmail.com	0	0	0	1	Others (Automobiles)	Hyderabad	South
81	Shailesh Baheti	IBBI/PA-002/IP-N01055/2021-2022/13717	shaileshbaheti17@gmail.com	0	0	0	1	Others (Healthcare)	Hyderabad	South
82	Rajaram Mohan Dev K	IBBI/PA-001/IP-P-02166/2021-2022/13789	rajaram2105@gmail.com	0	0	0	0	Nil	Hyderabad	South
83	T K SHARADA	IBBI/PA-003/N-00380/2021-2022/13931	tksyer1960@gmail.com	0	0	0	0	Nil	Hyderabad	South
84	Akash Mandelia	IBBI/PA-001/IP-P-02655/2022-2023/14212	aakashandassociates@gmail.com	0	0	0	0	Nil	Hyderabad	South

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85	Dharmanandan Palaparthi	IBBI/PA-002/-IP-N01267/2023-2024/14317	p.dharmanandanip@gmail.com	0	0	0	0	Nil	Hyderabad	South
86	Lakshmi Narasimha Rao Pallapotu	IBBI/PA-001/IP-P-02804/2023-2024/14319	plnrao201624@gmail.com	0	0	0	0	Nil	Hyderabad	South
87	Ravi Teja Kamaraju	IBBI/PA-001/IP-P-02864/2023-2024/14384	ca.ravitejakamaraju@gmail.com	0	0	0	0	Nil	Hyderabad	South
88	BHANU PRAKASH THOTA	IBBI/PA-001/IP-P-02906/2024-2025/14463	prakasht@live.com	0	0	0	0	Nil	Hyderabad	South
89	JAYANTHI TALLURI	IBBI/PA-001/IP-P-02910/2024-2025/14471	jayanthi.satyam@gmail.com	0	0	0	0	Nil	Hyderabad	South
90	Goteti Kasi Visweswara Rao	IBBI/PA-002/IP-N01310/2024-2025/14486	goteti1248@gmail.com	0	0	0	0	Nil	Hyderabad	South
91	ATKURU SAI PRASAD	IBBI/PA-003/PA-ICAI-N-00462/2024-2025/14501	atkurusaiprasad@gmail.com	0	0	0	0	Nil	Hyderabad	South
92	KOPURI BARNARD KUMAR	IBBI/PA-002/IP-N01314/2025-2026/14511	KOPURIBARNARDKUMAR@GMAIL.COM	0	0	0	0	Nil	Hyderabad	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Chennai Bench)

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1	Mr. Duraisamy V	IBBI/IPA-002/IP-N00609/2018-19/11862	karurdurai.samy@gmail.com	7	20	27	4	Electricity, Wholesale and Retail Trade, Construction, Manufacturing	Chennai	South
2	Mr. Mahalingam Suresh Kumar	IBBI/IPA-001/IP-P00110/2017-18/10217	msureshkumar@icai.org	2	12	14	41	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Hospital, Textile garments)	Chennai	South
3	Mr. Madhu Desikan	IBBI/IPA-001/IP-P00579/2017-2018/11021	desikan.madhu@gmail.com	0	11	11	31	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Steel, Automobile Dealership, Agro, Textiles)	Chennai	South
4	Mr. Ashok Velamur Seshadri	IBBI/IPA-001/IP-P00937/2017-2018/11541	ashokseshadrig@gmail.com	4	6	10	11	Hotels, Wholesale and Retail Trade, Manufacturing, Transport, Others (education)	Chennai	South
5	Mr. G. Gunasekaran	IBBI/IPA-001/IP-P00681/2017-2018/11178	cagunasekar@yahoo.com	0	9	9	5	Manufacturing, Others (Textile and steel)	Chennai	South
6	Mrs. Jayashree S Iyer	IBBI/IPA-002/IP-N00741/2018-2019/12211	jayashree2505@gmail.com	1	8	9	7	Electricity, Manufacturing, Others (Facility Management)	Chennai	South
7	Mr. Rajendran Shanmugam	IBBI/IPA-002/IP-N00098/2017-18/10241	cs.srajendran.associates@gmail.com	2	6	8	23	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Tollway, Healthcare, Distilleries & Sugars)	Chennai	South
8	Mr. S.R. Shriraam Shekher	IBBI/IPA-003/IP-N000144/2017-2018/11598	shekhershiraam@gmail.com	1	7	8	0	Hotels, Construction, Manufacturing	Chennai	South

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9	SUDHIR GS	IBBI/IPA-001/IP-P-02744/2022-2023/14183	sudhircaip@gmail.com	1	7	8	6	Wholesale and Retail Trade, Real Estate, Transport, Others (Water treatment, Retail estate)	Chennai	South
10	Mr. Tharuvai Ramachandran Ravichandran	IBBI/IPA-002/IP-N00241/2017-18/10692	travichandran@yahoo.com	1	6	7	25	Hotels, Construction, Manufacturing, Others (Mining)	Chennai	South
11	Ms. Santhanam Rajashree	IBBI/IPA-002/IP-N00330/2017-2018/10935	rajashrees66@gmail.com	0	7	7	10	Wholesale and Retail Trade, Real Estate	Chennai	South
12	Mr. Sugumaran R.	IBBI/IPA-001/IP-P00677/2017-2018/11147	rsmaran@yahoo.co.in	1	6	7	1	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Chennai	South
13	Mr. Mathur Sabhapathy Viswanathan	IBBI/IPA-001/IP-P00674/2017-2018/11148	msv8200@gmail.com	0	7	7	6	Wholesale and Retail Trade, Manufacturing, Transport	Chennai	South
14	Amier Hamsa Ali Abbas Rawther	IBBI/IPA-001/IP-P01727/2019-2020/12620	amierhamsa@gmail.com	0	7	7	9	Electricity, Hotels, Manufacturing, Others (Leather Shoe Manufacturing, Resorts, Windmills manufacturing and O & M Contract services.)	Chennai	South
15	Mr. Ramakrishnan Sadasivan	IBBI/IPA-001/IP-P00108/2017-18/10215	sadasivanr@gmail.com	1	5	6	22	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Renewable Energy - Windmills)	Chennai	South
16	Mr. Pathukasahasram Raghunathan Raman	IBBI/IPA-002/IP-N00295/2017-18/10896	ramann_pr@yahoo.co.in	1	5	6	12	Construction, Real Estate, Manufacturing, Others (Hatcheries, Horticuture)	Chennai	South

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17	Mrs. Balasubramanian Mekala	IBBI/IPA-002/IP-N00675/2018-2019/12416	mekalasivamohan@gmail.com	0	6	6	0	Hotels, Others (Served as Supporting Professional in S.Rajendran & Associates 1. Marine Foods 2. Hotel Industry 3. Flats& Home Buyers 4. Distilleries 5. Hospitals)	Chennai	South
18	Mr. C Prabakaran	IBBI/IPA-001/IP-P01596/2018-2019/12444	gkecpn@gmail.com	1	5	6	3	Manufacturing, Others (Manufacture of machinery for mining, quarrying and construction. Manufacture of glass and glass products.)	Chennai	South
19	Ms. Satyadevi A	IBBI/IPA-002/IP-N00071/2017-18/10205	satyadevifs@gmail.com	0	5	5	21	Wholesale and Retail Trade, Manufacturing, Others (Infrastructure, software, Paper and pulp, Fabrication, Oil mills, Plastic and facilitation services)	Chennai	South
20	Mr. S. Kannan	IBBI/IPA-001/IP-P00755/2017-2018/11287	charitarthkannan@gmail.com	1	4	5	3	Manufacturing	Chennai	South
21	K.J.VINOD	IBBI/IPA-003/ICAI-N-00291/2020-2021/13451	kjvinod05@rediffmail.com	0	5	5	0	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Chemicals, Marine Foods, Metal Alloys)	Chennai	South
22	V MURALI	IBBI/IPA-001/IP-P-02403/2021-2022/13658	ca.venumurali@gmail.com	0	5	5	0	Wholesale and Retail Trade, Construction, Real Estate	Chennai	South
23	P Balasubramanian	IBBI/IPA-001/IP-P-02867/2024-2025/14404	karurbalaw@gmail.com	0	5	5	0	Others (Wellness)	Chennai	South
24	Mr. N Sivachalam	IBBI/IPA-001/IP-P00187/2017-18/10366	sivachalamip@gmail.com	0	4	4	5	Manufacturing	Chennai	South

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25	Mr. Kasiviswanathan	IBBI/IPA-001/IP-P00396/2017-18/10714	Kasi.s@gopalaiyer.in	0	4	4	4	Hotels, Real Estate, Manufacturing	Chennai	South
26	S Kangayan	IBBI/IPA-002/IP-N00866/2019-2020/12770	kangayan.s@gmail.com	1	3	4	1	Real Estate, Manufacturing, Transport	Chennai	South
27	N. VEERAPANDIAN	IBBI/IPA-001/IP-P-02148/2020-2021/13301	veerapandian.cbi@gmail.com	0	4	4	10	Real Estate	Chennai	South
28	Sandeep Kothari	IBBI/IPA-001/IP-P-02301/2020-2021/13494	ipsandeepkothari@gmail.com	1	3	4	0	Manufacturing, Others (Water Treatment, Information Technology)	Chennai	South
29	Mr. G Ramachandran	IBBI/IPA-002/IP-N00167/2017-18/10437	ramgcs@gmail.com	0	3	3	3	Electricity, Others (Non Banking Finance Company, Service Company)	Chennai	South
30	Mr. N. Kumar	IBBI/IPA-001/IP-P00724/2017-2018/11254	naraykumar71@rediffmail.com	0	3	3	11	Construction, Real Estate, Manufacturing	Chennai	South
31	Ms. Sripriya Kumar	IBBI/IPA-001/IP-P00771/2017-2018/11316	sripriya@spka.in	0	3	3	10	Real Estate, Manufacturing, Others (Hospital)	Chennai	South
32	Mr. S.S. Ravichandran	IBBI/IPA-001/IP-P01044/2017-2018/11717	ssribc@gmail.com	0	3	3	1	Wholesale and Retail Trade, Others (Leather Goods Manufacturing, Information Technology Services)	Chennai	South

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33	Chitra Perinkulam Ragavan	IBBI/IPA-002/IP-N00720/2019-2020/12558	chitraprc@yahoo.com	0	3	3	9	Wholesale and Retail Trade, Others (financial services)	Chennai	South
34	L Bhadri	IBBI/IPA-001/IP-P-02059/2020-2021/13245	l.bhadri@gmail.com	2	1	3	1	Electricity, Manufacturing, Others (Infrastructure)	Chennai	South
35	RADHAKRISHNAN GOPAL	IBBI/IPA-001/IP-P-02650/2022-2023/14070	gopal.radhakrishnan@yahoo.com	0	3	3	0	Others (Wood, Rubber, Plastic and Paper products in one case, Textile Industry in one case, Real Estate/ Construction sector in One Case)	Chennai	South
36	SRIDHAR S R	IBBI/IPA-001/IP-P-02927/2024-2025/14488	rajansridharca@gmail.com	0	3	3	0	Others (Personal Guarantor & Consulting Services)	Chennai	South
37	Mr. R. Raghavendran	IBBI/IPA-001/IP-P00211/2017-2018/10411	ragavca@gmail.com	0	2	2	19	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing	Chennai	South
38	Mr. Radhakrishnan Dharmarajan	IBBI/IPA-001/IP-P00508/2017-2018/10909	dharma@rdhandco.com	1	1	2	27	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (pharma oil and gas)	Chennai	South
39	Mr. Sanjeevi C	IBBI/IPA-003/IP-N000108/2017-2018/11215	sanjeevicra@yahoo.co.in	1	1	2	3	Wholesale and Retail Trade, Construction, Manufacturing	Chennai	South
40	Mrs. S. Thamilvani	IBBI/IPA-001/IP-P00827/2017-2018/11412	vanithamizh@yahoo.co.in	0	2	2	2	Others (TEXTILE)	Chennai	South

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41	Mrs. Raja Lakshmi Vardarajan	IBBI/IPA-003/IP-N000145/2017-2018/11597	cma.rajalakshmi@gmail.com	0	2	2	14	Real Estate, Manufacturing	Chennai	South
42	Mrs. Ramela Rangasamy	IBBI/IPA-002/IP-N00506/2017-2018/11700	rum_jai@yahoo.com	1	1	2	12	Manufacturing	Chennai	South
43	Mr. Prabhu S	IBBI/IPA-001/IP-P01275/2018-2019/11948	carpprabhu@gmail.com	0	2	2	15	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Hospital, Textile garments)	Chennai	South
44	Mr. S Amarendran	IBBI/IPA-002/IP-N00634/2018-2019/11962	sivakumar.amarendran@gmail.com	1	1	2	1	Wholesale and Retail Trade, Real Estate	Chennai	South
45	Mr. A R Ramasubramania Raja	IBBI/IPA-002/IP-N00635/2018-2019/11982	arrsraja@yahoo.com	0	2	2	0	Others (TEXTILE)	Chennai	South
46	Ms. Santhanalakshmi	IBBI/IPA-002/IP-N00831/2019-2020/12661	irp.santhanalakshmi@gmail.com	1	1	2	0	Others (Spinning)	Chennai	South
47	Mr. Ananthachari Mahesh	IBBI/IPA-001/IP-P01723/2019-2020/12673	maheshananth@yahoo.com	0	2	2	3	Manufacturing	Chennai	South
48	Ganesan V	IBBI/IPA-003/N-00330/2021-2022/13537	ganesanvenkataramaniye@gmail.com	0	2	2	1	Electricity, Manufacturing	Chennai	South

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49	VENKATESH NATARAJAN	IBBI/IPA-001/IP-P-02315/2021-2022/13572	venkatesh@vsandassociates.in	0	2	2	2	Others (POWER GENERATION, INFRASTRUCTURE DEVELOPMENT, TEXTILE INDUSTRY)	Chennai	South
50	Sriram Krishnamoorthy	IBBI/IPA-002/IP-N01123/2021-2022/13654	ksrics.ip@gmail.com	0	2	2	1	Manufacturing, Others (Software and IT)	Chennai	South
51	kabiladoss R	IBBI/IPA-001/IP-P-02412/2021-2022/13662	kabiladoss.r@gmail.com	1	1	2	1	Wholesale and Retail Trade, Others (Employed in the construction Industry at senior level for more than 15 years)	Chennai	South
52	Yegnasubramanian	IBBI/IPA-001/IP-P-02708/2022-2023/14227	ysmtvl_61@rediffmail.com	0	2	2	2	Others (Automobile)	Chennai	South
53	Mathioli Nagarajan	IBBI/IPA-002/IP-N01266/2023-2024/14293	nmathioli@gmail.com	1	1	2	0	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Electronics Manufacturing, Information Technology, Software Industries)	Chennai	South
54	BASKARAN K	IBBI/IPA-001/IP-P-02838/2023-2024/14354	baskaran.karruppuswamy@gmail.com	0	2	2	0	Wholesale and Retail Trade	Chennai	South
55	Rosita Fernando	IBBI/IPA-003/ICAI-N-00452/2024-2025/14405	rositafernando@yahoo.com	1	1	2	1	Others (information technology)	Chennai	South
56	Mr. Palanigounder Eswaramoorthy	IBBI/IPA-002/IP-N00284/2017-18/10842	eswarfcs@gmail.com	0	1	1	14	Manufacturing	Chennai	South

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57	Mr. Madurai Sundaram Sankar	IBBI/IPA-001/IP-P00770/2017-2018/11315	m.s.sankar@outlook.com	0	1	1	11	Construction, Manufacturing, Transport	Chennai	South
58	Mr. Nagalingam Muthiah	IBBI/IPA-001/IP-P00774/2017-2018/11347	mnaga2050@gmail.com	0	1	1	9	Hotels, Manufacturing, Others (Travel agency)	Chennai	South
59	Mr. Karupiah Muruganandan	IBBI/IPA-001/IP-P01061/2017-18/11754	kanandca@gmail.com	0	1	1	8	Construction, Others (Leather processing - Tannery)	Chennai	South
60	Ms. Uthukuli Venkata Rao Sujatha	IBBI/IPA-001/IP-P01078/2017-18/11791	suja2122@gmail.com	0	1	1	2	Others (Bulk Messaging services & Agriculture Related Products)	Chennai	South
61	Mr. Ramaswamy M.	IBBI/IPA-001/IP-P-01432/2018-2019/12238	ramsattirupur@gmail.com	0	1	1	3	Wholesale and Retail Trade, Manufacturing	Chennai	South
62	Mr. Mahesh Lakshmanadass	IBBI/IPA-001/IP-P01734/2019-2020/12654	maheshtup@gmail.com	0	1	1	0	Manufacturing, Transport, Others (Textiles)	Chennai	South
63	Mr. Thilagar Murugesan	IBBI/IPA-001/IP-P01659/2019-2020/12715	mthilagar@tacas.org	0	1	1	4	Manufacturing	Chennai	South
64	Mr. Kathiresan Nachimuthu	IBBI/IPA-001/IP-P01733/2019-2020/12795	kathir.fca@outlook.com	0	1	1	4	Wholesale and Retail Trade, Construction, Manufacturing, Others (Engineering)	Chennai	South

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65	Asha Rathod	IBBI/PA-001/IP-P-02017/2020-2021/13108	asharathod86@gmail.com	0	1	1	1	Others (Fabrication Workshop/Media)	Chennai	South
66	S. Vaidyanathan	IBBI/PA-001/IP-P-02546/2021-2022/14023	svaidhi1961@gmail.com	0	1	1	0	Others (Acted as a IRP against a Personal guarantor for IDBI BANK & Voluntary Liquidation under companies Act)	Chennai	South
67	SATHYA. V	IBBI/PA-001/IP-P-02609/2021-2022/14028	vsathyacacs@gmail.com	0	1	1	0	Others (Investment and Finance)	Chennai	South
68	sekar kv	IBBI/PA-002/IP-N01231/2022-2023/14187	sekaarsv@gmail.com	0	1	1	1	Manufacturing	Chennai	South
69	SREENIVASARAO GANGISETTY	IBBI/PA-002/IP-N01263/2023-2024/14356	gsrandco2020@gmail.com	0	1	1	0	Others (Business of Agriculture and providing consultancy in the fields of Agriculture livestock and livestock products, animal husbandry etc.,)	Chennai	South
70	THANGAMUTHU VISWANATHAN	IBBI/PA-001/IP-P-02890/2024-2025/14430	ca.vthangamuthu@gmail.com	0	1	1	0	Wholesale and Retail Trade	Chennai	South
71	Mr. S.Kamaraj	IBBI/PA-001/IP-P00116/2017-18/10251	rsadasivanandco@yahoo.com	0	0	0	5	Wholesale and Retail Trade	Chennai	South

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72	Mr. B Sathrukkanan	IBBI/PA-001/IP-P00301/2017-18/10545	prathymnan2002@yahoo.com	0	0	0	8	Wholesale and Retail Trade, Manufacturing	Chennai	South
73	Mr. Velli Paramasivam	IBBI/PA-002/IP-N00311/2017-2018/10940	velliparamasivam@rediffmail.com	0	0	0	5	Real Estate, Manufacturing	Chennai	South
74	Mr. S. Palaniappan	IBBI/PA-001/IP-P00730/2017-2018/11207	palyegu@yahoo.co.in	0	0	0	8	Wholesale and Retail Trade, Manufacturing, Others (Wholesale and Retail Trade, Gems & Jewelry, Steel Industry)	Chennai	South
75	Mr. P.K. Diwakar	IBBI/PA-001/IP-P00750/2017-2018/11299	diwakarpk@gmail.com	0	0	0	0	Nil	Chennai	South
76	Mr. Ramachandran Balachandran	IBBI/PA-001/IP-P00907/2017-2018/11507	rbalaca@gmail.com	0	0	0	3	Manufacturing, Transport	Chennai	South
77	Ms. Rongali Sridevi	IBBI/PA-003/IP-N000172/2018-2019/12105	srca_2003@yahoo.co.in	0	0	0	2	Manufacturing	Chennai	South
78	Lakshmanan Krishnan	IBBI/PA-002/IP-N00783/2019-2020/12511	kichaa_feb05@yahoo.co.in	0	0	0	3	Manufacturing	Chennai	South

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79	R. Sankaran	IBBI/PA-001/IP-P01692/2019-2020/12608	sanumlegal@gmail.com	0	0	0	2	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Other business activities)	Chennai	South
80	Ajay S Jain	IBBI/PA-001/IP-P01684/2019-2020/12631	ajaypagariya@gmail.com	0	0	0	4	Wholesale and Retail Trade, Manufacturing, Others (Windmills O&M Services)	Chennai	South
81	Mr. M Ganesan	IBBI/PA-001/IP-P01707/2019-2020/12649	mganesanca@gmail.com	0	0	0	1	Others	Chennai	South
82	Mrs. Geetha Sridhar	IBBI/PA-002/IP-N00854/2019-2020/12733	gs.gsconsultants@gmail.com	0	0	0	7	Construction, Real Estate, Transport	Chennai	South
83	Chandrasekar Lakshmishanker	IBBI/PA-001/IP-P-01782/2019-2020/12968	chan58@gmail.com	0	0	0	2	Wholesale and Retail Trade, Others (Finance - Nidhi Company)	Chennai	South
84	Selvarajan C	IBBI/PA-002/IP-N00918/2019-2020/12971	selvarajan.c@gmail.com	0	0	0	0	Nil	Chennai	South
85	Poosaidurai S	IBBI/PA-001/IP-P-01965/2019-2020/12995	poosaidurai@gmail.com	0	0	0	2	Others (Windmill power generation, Computer hardware trading and assembling)	Chennai	South

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This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
86	Arpit Kothari	IBBI/IPA-001/IP-P-02140/2020-2021/13287	AK@NIRMALANDARPIT.COM	0	0	0	1	Manufacturing	Chennai	South
87	GOVINDARAJAN M	IBBI/IPA-003/00293/2020-2021/13290	govind.ayyan@gmail.com	0	0	0	2	Others (environment sector water pollution)	Chennai	South
88	GOPINATH	IBBI/IPA-003/00302/2020-2021/13297	gopinathsai2000@gmail.com	0	0	0	2	Wholesale and Retail Trade	Chennai	South
89	B Suryanarayana	IBBI/IPA-001/IP-P-02253/2020-2021/13519	cabsuree@gmail.com	0	0	0	0	Nil	Chennai	South
90	S Sundar Raman	IBBI/IPA-001/IP-P-02300/2021-2022/13689	ssundarraman004@gmail.com	0	0	0	0	Nil	Chennai	South
91	A.K.Subramanian	IBBI/IPA-001/IP-P-02479/2021-2022/13764	aksandcoip@gmail.com	0	0	0	0	Nil	Chennai	South
92	Shruti Lohia	IBBI/IPA-001/IP-P-02717/2022-2023/14167	cashrutilohia@gmail.com	0	0	0	0	Nil	Chennai	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Chennai Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
93	ANURADHA JAYARAMAN	IBBI/PA-001/IP-P-02697/2022-2023/14169	ca.anuradhajayaraman@gmail.com	0	0	0	0	Nil	Chennai	South
94	CHANDRAKANT B KAMBLE	IBBI/PA-001/IP-P-02885/2024-2025/14416	cbkambleias@gmail.com	0	0	0	0	Nil	Chennai	South
95	E DEEPAN CHAKRAVARTHY	IBBI/PA-001/IP-P-02892/2024-2025/14429	deepanica@gmail.com	0	0	0	0	Nil	Chennai	South
96	Sowmya Parasuraman	IBBI/PA-002/IP-N01299/2024-2025/14476	psowmya29@yahoo.co.in	0	0	0	0	Nil	Chennai	South
97	KALAISELVAN P	IBBI/PA-001/IP-P-02939/2025-2026/14519	kalaiselvanpca@gmail.com	0	0	0	0	Nil	Chennai	South
98	Thirumal N	IBBI/PA-001/IP-P-02938/2025-2026/14520	tassk.itr@gmail.com	0	0	0	0	Nil	Chennai	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Kochi Bench)

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

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S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
1	Mr. Kizhakkekara Kuriakose Jose	IBBI/PA-001/IP-P00445/2017-18/10788	kkjoseca@gmail.com	1	10	11	11	Hotels, Real Estate, Manufacturing, Others (Aviation)	Kochi	South
2	Rajmohan R	IBBI/PA-001/IP-P-02331/2020-2021/13517	rajmohanip@gmail.com	3	6	9	12	Hotels, Others (Hospitality, Human resources and wellness treatment)	Kochi	South
3	Mr. Balakrishnan Baburajan	IBBI/PA-002/IP-N00544/2017-2018/11691	baburajanfcs@gmail.com	0	4	4	2	Manufacturing	Kochi	South
4	Mr. Surendranath Karat Thazhethethil Nair	IBBI/PA-003/IP-N00244/2019-2020/12835	surendranathnair@gmail.com	0	3	3	2	Wholesale and Retail Trade, Manufacturing, Others (IT)	Kochi	South
5	JOSSY STEEPHEN KATTUR	IBBI/PA-002/IP-N01056/2021-2022/13627	jossysk@gmail.com	1	2	3	4	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Real estate, manufacturing whole sale and retail trade and service sector)	Kochi	South
6	CELINE P THOMAS	IBBI/PA-001/IP-P-02358/2021-2022/13612	celinerejy@gmail.com	0	3	3	1	Hotels, Wholesale and Retail Trade	Kochi	South
7	Reuben George Joseph	IBBI/PA-001/IP-P-02134/2020-2021/13326	reuben.joseph@gja.co.in	0	2	2	2	Wholesale and Retail Trade	Kochi	South
8	Lukose Joseph	IBBI/PA-001/IP-P-02224/2021-2022/13591	lukoseja@yahoo.co.in	0	2	2	2	Hotels, Real Estate	Kochi	South
9	JAYAPRAKASH.M.D	IBBI/PA-001/IP-P-02683/2022-2023/14101	JPMODIYIL@GMAIL.COM	1	1	2	0	Transport	Kochi	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For South Zone (Kochi Bench)

Panel of IPs for appointment as,

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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
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Areas Covered (The IPs having registered office in the South Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
10	Allen Bosco	IBBI/PA-001/IP-P-02833/2023-2024/14351	allenbosco25@gmail.com	0	2	2	0	Wholesale and Retail Trade, Others (Financial Services)	Kochi	South
11	Mr. Dileep K P	IBBI/PA-001/IP-P-01310/2018-2019/12220	kpdileep57@gmail.com	1	0	1	16	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (hospitals, foodindustry, Real estate, agrofood, retailtrade)	Kochi	South
12	RAMACHANDRAN THEKKUMKAT MADATHIL	IBBI/PA-002/IP-N01071/2021-2022/13715	iamramantm@gmail.com	1	0	1	5	Others (food and beverages)	Kochi	South
13	G. RAJESH KURUP	IBBI/PA-001/IP-P-02643/2022-2023/14084	rajesh64kurup@gmail.com	0	1	1	0	Others (Chemical)	Kochi	South
14	Allen Thomas Joseph	IBBI/PA-001/IP-P-02729/2022-2023/14207	allen.joseph@gja.co.in	0	1	1	0	Others (Personal guarantor to Corporate Debtor)	Kochi	South
15	CJ Davis	IBBI/PA-003/ICAI-N-00343/2021-2022/13660	davistheip@gmail.com	0	0	0	4	Wholesale and Retail Trade	Kochi	South
16	Prathap pillai	IBBI/PA-003/ICAI-N-00371/2021-2022/13822	prathappillaiadv@gmail.com	0	0	0	3	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing	Kochi	South
17	Jaimon P John	IBBI/PA-001/IP-P-02566/2021-2022/13941	jaimonpjoh@gmail.com	0	0	0	0	Nil	Kochi	South
18	BENNY MATHEW	IBBI/PA-001/IP-P-02638/2022-2023/14165	benny62vm@yahoo.co.in	0	0	0	0	Nil	Kochi	South
19	JOHN VADASSERY	IBBI/PA-002/IP-N01252/2023-2024/14296	johnvadassery@gmail.com	0	0	0	0	Nil	Kochi	South

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

Panel of IPs for appointment as,

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Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

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1	Mr. Pratim Bayal	IBBI/PA-003/IP-N00213/2018-2019/12385	pratimbayal@gmail.com	1	22	23	13	Wholesale and Retail Trade, Manufacturing, Transport, Others (TYRE , CAR DEALERSHIP , TEA AND RICE MILL , PACKAGING , LOGISTIC, IRON AND STEEL)	Kolkata	East
2	Mr. Santanu Brahma	IBBI/PA-001/IP-P-01482/2018-2019/12251	ip.santanubrahma@gmail.com	5	9	14	16	Others (Tea Industry, Iron & Steel, Manufacturing, Fintech, Cold Storage)	Kolkata	East
3	PRATAP MUKHERJEE	IBBI/PA-001/IP-P-02515/2021-2022/13851	pratapmukherjee62@gmail.com	1	13	14	6	Others (Steel, Leather, Cast Iron)	Kolkata	East
4	Mr. Subodh Kumar Agrawal	IBBI/PA-001/IP-P00087/2017-18/10183	subodhka@gmail.com	4	9	13	26	Electricity, Hotels, Construction, Real Estate, Manufacturing, Others (holesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (power, Tollways))	Kolkata	East
5	Mr. Anup Kumar Singh	IBBI/PA-001/IP-P00153/2017-18/10322	anup_singh@stellarinsolvency.com	4	6	10	32	Electricity, Construction, Real Estate, Manufacturing, Others (Power, Coke & Coal, Jewellery, Forestry, Food Industry, Mining, Textile, Infrastructure, Manufacturing, Pharmaceuticals and Fisheries.)	Kolkata	East
6	Mr. Kannan Tiruvengadam	IBBI/PA-001/IP-P00253/2017-18/10482	calkannan@gmail.com	1	9	10	25	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (TEA INDUSTRY, CEMENT PRODUCTION INDUSTRY, PHARMACEUTICALS INDUSTRY, PAPER INDUSTRY, IRON & STEEL,)	Kolkata	East
7	Mr. Sanjai Kumar Gupta	IBBI/PA-001/IP-P00592/2017-2018/11045	casanjaigupta@gmail.com	6	4	10	24	Construction, Manufacturing, Others (Railway Components, Textiles, Iron & Steel, Poultry Farming, Chemical, EPC)	Kolkata	East
8	Mr. Ashok Kumar Agarwal	IBBI/PA-002/IP-N00626/2018-2019/11898	ashok.agarwal@singhiipsolutions.com	0	10	10	6	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Metal, Real Estate, Projects Consultancy, Gems & Jewellery, Food Processing, Rice Mill, Trading House, Export House)	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

Panel of IPs for appointment as,

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9	Mr. Binay Kumar Singhania	IBBI/PA-001/IP-P00041/2017-18/10102	binay1@yahoo.com	1	8	9	13	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Liquor)	Kolkata	East
10	Mr. Sudipta Ghosh	IBBI/PA-001/IP-P00484/2017-18/10872	sudipta_ghosh08@yahoo.com	2	7	9	22	Wholesale and Retail Trade, Manufacturing, Others (Jewellery, Investment Company, Hospitality)	Kolkata	East
11	Mr. Soumitra Lahiri	IBBI/PA-001/IP-P00734/2017-2018/11232	slahiri0207@gmail.com	1	8	9	20	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Tea Plantation, Mining, Manufacturing)	Kolkata	East
12	Rajnandan Kumar	IBBI/PA-001/IP-P-02721/2022-2023/14161	rnk_sa2004@yahoo.co.in	1	8	9	2	Wholesale and Retail Trade, Manufacturing, Others (White Goods and Electronic Items)	Kolkata	East
13	ANIL KUMAR DUBEY	IBBI/PA-002/IP-NO1187/2022-2023/14249	anil@mandaassociates.in	0	9	9	2	Wholesale and Retail Trade, Construction, Others (Chemical, Management Services)	Kolkata	East
14	Mr. Yogesh Gupta	IBBI/PA-001/IP-P00349/2017-18/10650	yogeshgupta31@rediffmail.com	5	3	8	0	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Hospitality, Import and Export, Retail clothing and garments, Finance)	Kolkata	East
15	Mr. Sanjit Kumar Nayak	IBBI/PA-003/IP-N00079/2017-18/10702	sknayak31@gmail.com	0	8	8	12	Electricity, Hotels, Wholesale and Retail Trade, Manufacturing, Others (Export & Import)	Kolkata	East
16	Debdas Chakraborty	IBBI/PA-001/IP-P01794/2019-2020/12758	ipddc2019@rediffmail.com	0	8	8	0	Manufacturing	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

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17	Mr. Ajay Kumar Agarwal	IBBI/PA-002/IP- N00608/2018- 2019/11859	cs.aaa.2014@gmail.com	1	6	7	13	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Agriculture Products etc)	Kolkata	East
18	Mr.Mahesh Chand Gupta	IBBI/PA-001/IP- P01489/2018- 2019/12304	mcgupta90@gmail.com	2	5	7	15	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Marine Foods, Power Cables,IMFL, Battery, Textiles, Real Estate, Agriculture)	Kolkata	East
19	Neeraj Kumar Sureka	IBBI/PA-001/IP- P01539/2019- 2020/12517	ipneerajsureka@gmail.com	4	3	7	1	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Timber and related sector)	Kolkata	East
20	Mr. Hansraj Jaria	IBBI/PA-002/IP- N00835/2019- 2020/12663	hansrajjaria@gmail.com	2	5	7	1	Manufacturing, Others (Tea, Steel, Information Technology)	Kolkata	East
21	Brinda Bidasaria	IBBI/PA-001/IP-P- 02818/2023- 2024/14329	cabrindadalmia@gmail.com	0	7	7	3	Hotels, Wholesale and Retail Trade	Kolkata	East
22	Mr. Partha Kamal Sen	IBBI/PA-002/IP- N00022/2016- 17/10049	partha_kamal@yahoo.com	0	6	6	8	Wholesale and Retail Trade, Manufacturing, Others (Personal Guarantor)	Kolkata	East
23	Mr. Rakesh Kumar Agarwal	IBBI/PA-001/IP- P00443/2017- 18/10786	rakesh202@hotmail.com	0	6	6	32	Manufacturing	Kolkata	East
24	Mr. Aditya Kumar Tibrewal	IBBI/PA-001/IP- P00743/2017- 2018/11249	adityatibre@gmail.com	1	5	6	25	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

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25	Mr. Swarup Ghosh	IBBI/PA-003/IP- N00438-C01/2017- 2018/11661	swarupghosh1@yahoo.co.in	1	5	6	6	Wholesale and Retail Trade, Manufacturing, Transport	Kolkata	East
26	Mr. Rajesh Kumar Agrawal	IBBI/PA-001/IP- P01023/2017- 2018/11722	rajesh521@yahoo.com	1	5	6	15	Electricity, Construction, Manufacturing, Others (holesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (power, Tollways))	Kolkata	East
27	Mr. Bishwanath Choudhary	IBBI/PA-002/IP- N00597/2018- 2019/12042	choudhary_bishwanath@redif mail.com	4	2	6	0	Wholesale and Retail Trade, Real Estate	Kolkata	East
28	Mr. Birendra Kumar Tripathi	IBBI/PA-003/IP- N00229/2019- 2020/12679	bkt9000@gmail.com	0	6	6	6	Manufacturing	Kolkata	East
29	Rakesh Dugar	IBBI/PA-001/IP- P01654/2019- 2020/12892	card190376@gmail.com	2	4	6	0	Wholesale and Retail Trade	Kolkata	East
30	Pankaj Parakh	IBBI/PA-001/IP-P- 02701/2022- 2023/14193	ca.pankajparakh@gmail.com	1	5	6	0	Wholesale and Retail Trade, Others (Education,)	Kolkata	East
31	Mr. Chandra Kumar Jain	IBBI/PA-001/IP- P00214/2017- 2018/10414	ckcacs@yahoo.co.in	1	4	5	10	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing	Kolkata	East
32	Mr. Rajesh keshri	IBBI/PA-001/IP- P00490/2017- 18/10878	keshri.co@gmail.com	0	5	5	5	Manufacturing, Others (TEA ESTATE, EXPORT IMPORT,)	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

Panel of IPs for appointment as,

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33	Mr. Sandip Mitra	IBBI/PA-001/IP-P00497/2017-18/10885	sasoso@gmail.com	1	4	5	3	Wholesale and Retail Trade, Manufacturing, Transport, Others (Textile and garment manufacturing and sale, Jute Trading Business, Mining and metals, Tea Manufacturing and Trading)	Kolkata	East
34	Seikh Abdul Salam	IBBI/PA-003/IP-N00250/2019-2020/12966	salam10695@gmail.com	4	1	5	10	Others (Trading, Insurance, Services, Real Estates, Manufacturing, Transport)	Kolkata	East
35	NITIN DAGA	IBBI/PA-001/IP-P-02213/2020-2021/13405	daga.nitin.cs@gmail.com	2	3	5	8	Real Estate, Others (STEEL INDUSTRY)	Kolkata	East
36	Anubrata Gangoly	IBBI/PA-001/IP-P-02662/2022-2023/14072	ca.a.gangoly@gmail.com	0	5	5	2	Construction, Manufacturing	Kolkata	East
37	Mr. Avishek Gupta	IBBI/PA-003/IP-N000135/2017-2018/11499	avishek@optimusresolution.net	4	0	4	22	Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Paper, plastic, Garments & Clothing, metal ancillary, PU Leather, Agriculture, Iron & Steel, Coke)	Kolkata	East
38	Mr. Tarun Kumar Ray	IBBI/PA-001/IP-P-01411/2018-2019/12228	tarun.ray123@yahoo.com	0	4	4	4	Manufacturing	Kolkata	East
39	NIRMAL KUMAR AGARWAL	IBBI/PA-001/IP-P-02112/2020-2021/13380	nirmalagarwal123@rediffmail.com	0	4	4	2	Construction	Kolkata	East
40	RITESH AGARWAL	IBBI/PA-001/IP-P-02296/2021-2022/13557	ritesagarwal@gmail.com	3	1	4	5	Others (IT, Leasing, Consulting, Trading, Renting and others)	Kolkata	East

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41	sriram mittal	IBBI/IPA-001/IP-P-02276/2021-2022/13677	sriramittal.ey@gmail.com	0	4	4	1	Wholesale and Retail Trade, Manufacturing, Others (Appointed IRP for Railway Wagon Industries and Steel Plant, Liquidation Going on in Garment Sectors and Property rental CD. Liquidation completed on wholesale trade in garments etc)	Kolkata	East
42	RACHANA AGARWAL	IBBI/IPA-001/IP-P-02442/2021-2022/13732	08RKASSOCIATES@GMAIL.COM	0	4	4	1	Wholesale and Retail Trade, Manufacturing, Others (PACKAGING, OIL, IRON AND STEEL, TEA)	Kolkata	East
43	Subrata Ghosh	IBBI/IPA-003/IPA-ICA1-373/2021-2022/13799	subhomusic@gmail.com	0	4	4	3	Wholesale and Retail Trade, Manufacturing, Others (Contractual work)	Kolkata	East
44	Tripti Agarwal	IBBI/IPA-001/IP-P-02809/2023-2024/14316	ip.tripti@gmail.com	1	3	4	2	Electricity, Wholesale and Retail Trade, Manufacturing	Kolkata	East
45	Mr. Anil Anchalia	IBBI/IPA-001/IP-P00049/2017-2018/10123	anilanchalia@yahoo.com	0	3	3	17	Construction, Manufacturing, Others (Cold Storage)	Kolkata	East
46	Mr. Manmohan Jhavar	IBBI/IPA-001/IP-P00334/2017-18/10604	manmohanjhavar@yahoo.co.in	0	3	3	5	Real Estate, Manufacturing	Kolkata	East
47	Mr. Bimal Kanti Choudhury	IBBI/IPA-001/IP-P01028/2017-2018/11682	bimalkantichoudhury@gmail.com	2	1	3	10	Construction, Real Estate, Others (Automobile, Cold Storage)	Kolkata	East
48	Mr. Pankaj Kumar Kedia	IBBI/IPA-001/IP-P01037/2017-2018/11710	pkkedia2@rediffmail.com	1	2	3	11	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (INFORMATION TECHNOLOGY, INVESTMENT)	Kolkata	East

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49	Mr. Tapan Chakraborty	IBBI/IPA-003/IP- N000173/2018- 2019/12121	tapanchakraborty2611957@g mail.com	1	2	3	4	Construction	Kolkata	East
50	Mr. Pankaj Kumar Tibrewal	IBBI/IPA-001/IP- P01577/2018- 2019/12410	tibrewalpankaj@yahoo.com	2	1	3	14	Electricity, Wholesale and Retail Trade, Manufacturing, Others (Power and Telecom Cable, Animal & Poultry Feed, Hatcheries, Solar Power Industry, Port Management and Logistics, Telecom Tower and Logistics, Agriculture produce and Edible Oil Extraction and marketing, Flour Mill, Food)	Kolkata	East
51	Mr. Kanakabha Ray	IBBI/IPA-003/IP- N00204/2018- 2019/12456	kanak1686@gmail.com	1	2	3	2	Manufacturing	Kolkata	East
52	Rachna Anchalia	IBBI/IPA-001/IP- P01572/2019- 2020/12602	ca.rachna1978@gmail.com	1	2	3	3	Manufacturing, Others (Information Technology)	Kolkata	East
53	Mr. Vinay Goenka	IBBI/IPA-001/IP- P01770/2019- 2020/12709	taxhouseranchi@gmail.com	0	3	3	2	Electricity, Others (Tea Estate)	Kolkata	East
54	UTTAM KUMAR AGARWAL	IBBI/IPA-001/IP-P- 02075/2020- 2021/13226	uttamagarwal_ca@yahoo.co.i n	0	3	3	0	Others (Gases and Engineering)	Kolkata	East
55	Madhumita Karar	IBBI/IPA-001/IP-P- 02491/2021- 2022/13821	madhumita@kgrs.in	0	3	3	1	Others (Individual Insolvency Cases)	Kolkata	East
56	Pratul Kumar Singh	IBBI/IPA- 003/435/2023- 2024/14284	ip.pratul@gmail.com	0	3	3	0	Manufacturing	Kolkata	East

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57	PATANJALI CHATTOPADHAYA	IBBI/IPA-003/00450/2023-2024/14359	chattopadhaya123@gmail.com	0	3	3	1	Others (Dairy farming)	Kolkata	East
58	Sangram Singh Baid	IBBI/IPA-001/IP-P-02923/2024-2025/14487	baidasangramsingh@gmail.com	0	3	3	0	Others (Export)	Kolkata	East
59	Mr. Bijay Murmuria	IBBI/IPA-001/IP-N00007/2016-2017/10026	bijay_murmuria@sumedhamanagement.com	0	2	2	16	Real Estate, Others (Major Industries/Sector served are : Banking, EPC, Pharmaceutical, Steel, Tea, Textiles, Poultry, Manufacturing & Dealing of Coals and Metallurgical Coke etc. Industries/Sector currently been served are: Poultry, Coke, Waste water treatment, Real estate activity, Windmill.)	Kolkata	East
60	Mr. Vasudeo Agarwal	IBBI/IPA-001/IP-P00186/2017-18/10365	vdainfo@gmail.com	0	2	2	3	Wholesale and Retail Trade, Real Estate, Manufacturing	Kolkata	East
61	Mr. Sanjeev Jhunjunwala	IBBI/IPA-001/IP-P00325/2017-18/10595	sanjeevjhunjunwala@gmail.com	0	2	2	14	Construction, Manufacturing, Others (MANUFACTURE OF TEXTILE, Plastics products, MANUFACTURE OF CHEMICALS AND CHEMICAL PRODUCTS, Cold Storage, Agrochemicals, Engineering, Procurement and Construction)	Kolkata	East
62	Mr. Sandip Kumar Kejriwal	IBBI/IPA-002/IP-N00236/2017-18/10687	sandipkej2@gmail.com	1	1	2	0	Transport	Kolkata	East
63	Ms. Rachna Jhunjunwala	IBBI/IPA-001/IP-P00389/2017-18/10707	egress.rac@gmail.com	2	0	2	22	Wholesale and Retail Trade, Others ((Integrated Engineering, Pulp and Paper manufacturing, Information Technology, Plywood and Veneer, Electrical equipments manufacturing, Steel pellets manufacturing, Aluminium and Aluminium extrusions, Edible oils manufacturing, Textile))	Kolkata	East
64	Mr. Neeraj Kejriwal	IBBI/IPA-001/IP-P00392/2017-18/10710	nkejriwal.ip@gmail.com	1	1	2	18	Wholesale and Retail Trade, Others (Share Trading)	Kolkata	East

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65	Mr. Soumendra Podder	IBBI/IPA-001/IP- P00446/2017- 18/10789	soumenpodder@hotmail.com	0	2	2	8	Wholesale and Retail Trade, Construction, Real Estate, Others (Engineering Projects/ Consultancy)	Kolkata	East
66	Mr. Rajesh Lihala	IBBI/IPA-001/IP- P00525/2017- 2018/10950	lihalaco@gmail.com	1	1	2	2	Manufacturing, Others (toll, infrastucture)	Kolkata	East
67	Mr. Santosh Choraria	IBBI/IPA-001/IP- P00549/2017- 2018/10979	ca.schoraria@gmail.com	0	2	2	10	Manufacturing, Others (Iron and steel, Metal)	Kolkata	East
68	Mr. Surendra Kumar Agarwal	IBBI/IPA-001/IP- P00825/2017- 2018/11401	surendraca@gmail.com	0	2	2	15	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Tea Estate, Dealership of Motor Car, Refinery of Oil etc)	Kolkata	East
69	Mr. Nitesh Kumar More	IBBI/IPA-001/IP- P01087/2017- 18/11785	nmore2091@gmail.com	0	2	2	21	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Kolkata	East
70	Mr. Vishal Shekhar	IBBI/IPA-002/IP- N00593/2018- 19/11891	vs.vishalshkhar@gmail.com	0	2	2	4	Wholesale and Retail Trade, Manufacturing, Others (Export)	Kolkata	East
71	Mr. Ashish Giria	IBBI/IPA-001/IP- P01193/2018- 2019/11918	ashishgiria@gmail.com	1	1	2	1	Others (EPC, Construction & Tea)	Kolkata	East
72	Mr. Sachin Gopal Jathar	IBBI/IPA-002/IP- N00640/2018- 2019/11968	sgjathar.ip@gmail.com	1	1	2	10	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Others (Agro-business, Manufacture Agro-Commodity, Textile - Impex)	Kolkata	East

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73	Mr. Sunil Mohan Acharya	IBBI/IPA-003/IP-N000174/2018-2019/12120	sunilmohanacharya58@gmail.com	0	2	2	1	Manufacturing	Kolkata	East
74	Mrs. Meena Sureka	IBBI/IPA-001/IP-P01422/2018-2019/12163	ipmeenasureka@gmail.com	0	2	2	15	Manufacturing	Kolkata	East
75	Mr. Naresh Agarwal	IBBI/IPA-001/IP-P01155/2018-2019/12168	ip.nareshagarwal@gmail.com	0	2	2	0	Others (iron and steel)	Kolkata	East
76	Mr. Suresh Kumar Saraf	IBBI/IPA-001/IP-P-01429/2018-2019/12237	sureshsaraf8@gmail.com	0	2	2	0	Manufacturing	Kolkata	East
77	Vishnu Kumar Tulsyan	IBBI/IPA-001/IP-P01428/2019-2020/12525	tulsyanvk@gmail.com	2	0	2	4	Wholesale and Retail Trade, Others (Business and Management Consultancy and Other business)	Kolkata	East
78	Ms. Sneh Maheswari	IBBI/IPA-001/IP-P01751/2019-2020/12691	sneh.maheswari@gmail.com	0	2	2	5	Others (Nursing Home, Coldstorage, Construction, Textile and Fashion)	Kolkata	East
79	Sanjay Kumar Poddar	IBBI/IPA-001/IP-P01802/2019-2020/12759	Poddar.sanjay@gmail.com	2	0	2	11	Transport, Others (coal mining, pharmaceutical, fintech, shipping industry)	Kolkata	East
80	Abhisekh Khemka	IBBI/IPA-001/IP-P-02038/2020-2021/13151	khemka.abhisekh@gmail.com	1	1	2	0	Construction, Real Estate	Kolkata	East

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81	Umesh kumar	IBBI/IPA-001/IP-P-01978/2020-2021/13152	umeshkr62@yahoo.com	0	2	2	0	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Kolkata	East
82	Sagar Jain	IBBI/IPA-001/IP-P-02074/2020-2021/13209	ip.sagarjain@jainsaraogi.com	0	2	2	2	Wholesale and Retail Trade, Manufacturing	Kolkata	East
83	SANJAY MEHTA	IBBI/IPA-001/IP-P-02421/2021-2022/13647	mehta_sanjay2001@yahoo.co.in	0	2	2	0	Wholesale and Retail Trade	Kolkata	East
84	SARIKA JAIN	IBBI/IPA-001/IP-P-02666/2022-2023/14071	jsarika2750@gmail.com	0	2	2	2	Wholesale and Retail Trade, Others (Textile, Wholesale and Retail Trading, Securities and financial assets)	Kolkata	East
85	Sunil Choraria	IBBI/IPA-002/IP-N01209/2022-2023/14078	chorariamba@rediffmail.com	0	2	2	2	Wholesale and Retail Trade, Manufacturing	Kolkata	East
86	MOHAMMAD LUTFUL KABIR	IBBI/IPA-002/IP-N01222/2022-2023/14138	mlkabir.ip@gmail.com	0	2	2	2	Manufacturing	Kolkata	East
87	Ranjana Gupta	IBBI/IPA-001/IP-P-02915/2024-2025/14494	rgupta8991@gmail.com	0	2	2	0	Others (Gems & Jewellery)	Kolkata	East
88	Subhajeet Kar	IBBI/IPA-002/IP-N01311/2024-2025/14497	subhajeet.kar@gmail.com	0	2	2	0	Others (Personal Guarantor)	Kolkata	East

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89	Ms. Mamta Binani	IBBI/PA-002/IP-N00086/2017-18/10227	mamtabinani@gmail.com	1	0	1	21	Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (i.	Kolkata	East
90	Mr. Kanchan Dutta	IBBI/PA-001/IP-P00202/2017-18/10391	kanchan@kgrs.in	0	1	1	32	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others ((Casting of Metals , Tours and Travels , Manpower and Consultancy , Trading in Coal and Coke))	Kolkata	East
91	Mr. Rasik Singhanian	IBBI/PA-001/IP-P00390/2017-18/10708	rasik.singhanian@gmail.com	0	1	1	7	Wholesale and Retail Trade, Manufacturing, Others (Hospitality, Engineering & Construction, Property Renting)	Kolkata	East
92	Mr. Kailash Kumar Rathi	IBBI/PA-001/IP-P00547/2017-2018/10977	kailashk.rathi@gmail.com	0	1	1	4	Others (Investment)	Kolkata	East
93	Mr. Ajay Kumar	IBBI/PA-002/IP-N00354/2017-2018/11004	akumarassociate@yahoo.co.in	0	1	1	4	Real Estate, Others (Real Estate, Health, Agriculture support and Food Processing)	Kolkata	East
94	Mr. Sushil Agrawal	IBBI/PA-001/IP-P00965/2017-2018/11586	sushil.vinita@rediffmail.com	0	1	1	0	Others (CONCRETE MIX)	Kolkata	East
95	Mr. Sabir Kanti Mazumder	IBBI/PA-001/IP-P01161/2018-2019/11903	sabirk01@gmail.com	0	1	1	2	Manufacturing	Kolkata	East
96	Mr. Amit Choraria	IBBI/PA-001/IP-P01345/2018-2019/12129	hmcasamitchoraria@gmail.com	0	1	1	8	Manufacturing, Others (mining, NBFC, Infrastructure, Engineering)	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
97	Rashmi Chhawchharia	IBBI/PA-001/IP-P-02016/2020-2021/13148	rashmi.chhawchharia@gmail.com	0	1	1	0	Manufacturing	Kolkata	East
98	Swati Singhanian	IBBI/PA-001/IP-P-01985/2020-2021/13214	caswatisinghanian@gmail.com	0	1	1	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Kolkata	East
99	Sushanta Kumar Choudhury	IBBI/PA-003/00292/2020-2021/13238	sk.choudhury123@gmail.com	1	0	1	2	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Network and Media)	Kolkata	East
100	PRIYANKA AJITSARIA	IBBI/PA-001/IP-P-02360/2021-2022/13858	ppandco@gmail.com	0	1	1	2	Manufacturing	Kolkata	East
101	MANISH AGARWAL	IBBI/PA-001/IP-P-02723/2022-2023/14176	camanishagarwal1508@gmail.com	0	1	1	4	Construction, Manufacturing, Others (Chemicals, Aluminium)	Kolkata	East
102	NEHA AGARWAL	IBBI/PA-001/IP-P-02873/2023-2024/14387	nehabagarwalandco@gmail.com	0	1	1	0	Wholesale and Retail Trade	Kolkata	East
103	DIPAK PAUL	IBBI/PA-001/IP-P-02854/2024-2025/14415	dpk.paul@rediffmail.com	1	0	1	14	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Kolkata	East
104	BALAJEE SUMANT CHEMOTÉ	IBBI/PA-002/IP-N01297/2024-2025/14464	ipbalajee2024@gmail.com	0	1	1	0	Others (Personal Guarantor)	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
105	Ms. Savita Agarwal	IBBI/IPA-001/IP- P00101/2017- 18/10201	savita@rkothari.in	0	0	0	17	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Kolkata	East
106	Mr. Narayan Agarwal	IBBI/IPA-001/IP- P00288/2017- 18/10532	narayan4379@rediffmail.com	0	0	0	0	Nil	Kolkata	East
107	Mr. Mohan Ram Goenka	IBBI/IPA-002/IP- N00288/2017- 18/10846	goenkamohan@gmail.com	0	0	0	13	Wholesale and Retail Trade, Others (nil)	Kolkata	East
108	Mr. Rajiv Kumar Agarwal	IBBI/IPA-001/IP- P00552/2017- 2018/10982	rajiv.agarwal@decoderesolve ncy.com	0	0	0	9	Manufacturing, Others (manufacturing and other sectors)	Kolkata	East
109	Mrs. Vinita Agrawal	IBBI/IPA-001/IP- P00914/2017- 2018/11520	sushil.vinita@gmail.com	0	0	0	3	Manufacturing, Others (MEDIA)	Kolkata	East
110	Ms. Uma Kothari	IBBI/IPA-001/IP- P01041/2017- 2018/11714	caumakothari@gmail.com	0	0	0	5	Others (COLD STORAGE AND PACKAGING MATERIAL)	Kolkata	East
111	Mr. Pramod Kumar Singh	IBBI/IPA-002/IP- N00678/2018- 2019/12039	pramodip09@gmail.com	0	0	0	6	Manufacturing, Others (Machineries Dealer)	Kolkata	East
112	Mrs. Rashmi Agarwalla	IBBI/IPA-001/IP-P- 01461/2018- 2019/12281	rashmivika10@yahoo.co.in	0	0	0	5	Hotels, Wholesale and Retail Trade, Construction	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
113	Siddhartha Mukhopadhyay	IBBI/PA-003/IP- N00222/2019- 2020/12638	saptarshi2307@gmail.com	0	0	0	2	Others (FMCG)	Kolkata	East
114	Mr. Kamal Prakash Singh	IBBI/PA-001/IP- P01722/2019- 2020/12653	kamalprakashco@gmail.com	0	0	0	8	Wholesale and Retail Trade, Construction, Others (Farming ,Agriculture,Metal, Engineering, Garments & Textile, Computer & Related Activities)	Kolkata	East
115	Sanjay Khandelwal	IBBI/PA-001/IP- P01714/2019- 2020/12754	sanjay.pfs@gmail.com	0	0	0	4	Wholesale and Retail Trade	Kolkata	East
116	ARUN KUMAR GARODIA	IBBI/PA-001/IP-P- 02056/2020- 2021/13195	arun_garodia@hotmail.com	0	0	0	0	Nil	Kolkata	East
117	Sanjeev Kumar Goyal	IBBI/PA-001/IP-P- 02169/2020- 2021/13399	sj_goyal@yahoo.co.in	0	0	0	0	Nil	Kolkata	East
118	MANOJ PRASAD SHAW	IBBI/PA-002/IP- N01047/2020- 2021/13454	shawmanoj2003@gmail.com	0	0	0	1	Others (Broker firm)	Kolkata	East
119	MANOJ SARAF	IBBI/PA-001/IP-P- 02245/2020- 2021/13491	msa_p@hotmail.com	0	0	0	0	Nil	Kolkata	East
120	rakesh kumar jain	IBBI/PA-001/IP-P- 02275/2021- 2022/13562	rkjainsethi1974@gmail.com	0	0	0	0	Nil	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
121	DR Nand Kishore Singh	IBBI/PA-001/IP-P-02248/2021-2022/13600	drnandk.cbi10@gmail.com	0	0	0	0	Nil	Kolkata	East
122	PRABHAT KUMAR	IBBI/PA-001/IP-P-02422/2021-2022/13726	paipentity@gmail.com	0	0	0	0	Nil	Kolkata	East
123	HARI RAM AGARWAL	IBBI/PA-001/IP-P-02420/2021-2022/13907	gk.sons@hotmail.com	0	0	0	0	Nil	Kolkata	East
124	KAMAL TAYAL	IBBI/PA-003/IP-N00413-C01/2021-2022/13966	cakamaltayal@gmail.com	0	0	0	0	Nil	Kolkata	East
125	Goutam Mukherjee	IBBI/PA-001/IP-P-02696/2022-2023/14170	gm.resolution@yahoo.com	0	0	0	0	Nil	Kolkata	East
126	SANDIP SINGH	IBBI/PA-001/-IP-P-02870/2024-2025/14402	ip.sandipsingh@gmail.com	0	0	0	0	Nil	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Kolkata Bench)

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
127	AMIT KUMAR TEKRIWAL	IBBI/PA-001/IP-P-02889/2024-2025/14435	caamittekriwal@gmail.com	0	0	0	0	Nil	Kolkata	East
128	PARTHAJIT GHOSH	IBBI/PA-001/IP-P-02871/2024-2025/14436	caparthajit.dcgghosh@gmail.com	0	0	0	0	Nil	Kolkata	East
129	Sangeeta Poddar	IBBI/PA-001/IP-P-02941/2025-2026/14512	casangeetapoddar@gmail.com	0	0	0	0	Nil	Kolkata	East
130	GOPAL BHOOT	IBBI/PA-001/IP-P-02936/2025-2026/14516	gopalbhootfranchisee2014@gmail.com	0	0	0	0	Nil	Kolkata	East
131	ABHIJIT BASU	IBBI/PA-001/IP-P-02949/2025-2026/14524	aca_abhijitbasu@yahoo.co.in	0	0	0	0	Nil	Kolkata	East
132	Sumit Sharma	IBBI/PA-001/IP-P-02945/2025-2026/14529	soomukh@yahoo.in	0	0	0	0	Nil	Kolkata	East
133	MANISH RAJ DHANDHARIA	IBBI/PA-001/IP-P-02944/2025-2026/14531	camanishrajdhandharia@gmail.com	0	0	0	0	Nil	Kolkata	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Guwahati Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Arunachal Pradesh, State of Assam, State of Manipur, State of Mizoram, State of Meghalaya, State of Nagaland, State of Sikkim, State of Tripura

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments (As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments (As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
1	SUDHA SARMA	IBBI/IPA-002/IP-N01251/2022-2023/14266	sudha.sarma@yahoo.com	0	8	8	1	Electricity, Hotels, Construction, Manufacturing	Guwahati	East
2	Mr. Amit Pareek	IBBI/IPA-002/IP-N00413/2017-2018/11205	amitpareek99@yahoo.com	2	1	3	21	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Rubber, Education, Metals Etc)	Guwahati	East
3	Bishal Agarwal	IBBI/IPA-002/IP-N01294/2024-2025/14446	ip.bishalagarwal@gmail.com	0	3	3	0	Others (Innovation and Technology, Artificial Intelligence)	Guwahati	East
4	UJWAL KUMAR KALITA	IBBI/IPA-002/IP-N00952/2020-2021/13157	ujwalkalita1@gmail.com	0	2	2	3	Construction, Manufacturing	Guwahati	East
5	MANISH AGARWALLA	IBBI/IPA-001/-IP-P-02082/2020-2021/13198	camanishagarwalla@gmail.com	1	1	2	3	Construction, Manufacturing	Guwahati	East
6	Mr. Sandeep Khaitan	IBBI/IPA-001/IP-P00532/2017-2018/10957	khaitansandeep@gmail.com	1	0	1	20	Others (Automobile sales and services, sugar manufacturing, metal and alloy manufacturing, textile manufacturing, plywood and wood products, polypropylene bag manufacturing, food manufacturing, healthcare and hospital services)	Guwahati	East
7	Ashok Kumar Agarwala	IBBI/IPA-001/IP-P01763/2019-2020/12755	iip.jyotiashok@gmail.com	0	1	1	0	Others (Automobile)	Guwahati	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Amravati Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Andhra Pradesh**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
1	Mr. Immaneni Eswara Rao	IBBI/PA-001/IP-P-01224/2018-2019/11943	ip.caier@gmail.com	0	11	11	18	Construction, Manufacturing, Transport, Others (Food Processing and Exports, Sugar, Textile, Machine Tools & Bus body building and Education facility management)	Amravati	East
2	SRINIVAS GUDLA RAO	IBBI/PA-001/IP-P-02093/2020-2021/13333	gudlasrinivasrao@gmail.com	0	3	3	8	Manufacturing	Amravati	East
3	Mr.Kammula Prabhakar Rao	IBBI/PA-001/IP-P-01467/2018-2019/12339	kammulaprabhakar@hotmail.com	1	1	2	5	Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Others (Infra Projects, Casting industries)	Amravati	East
4	KANTIPUDI VENKATA RAJU	IBBI/PA-002/IP-N01125/2021-2022/13675	kantipudiven@gmail.com	0	2	2	9	Wholesale and Retail Trade, Manufacturing, Transport, Others (AQUA, MSME, TRADING, SPINNING, STEVEDORING, SCIENTIFIC EQUIPMENT)	Amravati	East
5	MURALI KRISHNA YANNAMSETTI	IBBI/PA-001/IP-P-02526/2021-2022/13884	yannamsetti@gmail.com	0	2	2	1	Others (personal guarantors - bio fuel)	Amravati	East
6	Mr. Mannava Divakara Sarma	IBBI/PA-001/IP-P-01192/2018-2019/11917	mdsarma2003@yahoo.com	0	1	1	3	Wholesale and Retail Trade, Others (Bio Fuels and Technology(hardware))	Amravati	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Amravati Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Andhra Pradesh**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.No	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
7	GUDIPATI SIVA RAMA PRASAD	IBBI/IPA-002/IP-NO1233/2022-2023/14163	rp.gsivaramaprasad@gmail.com	0	1	1	2	Manufacturing, Others (Agri based products)	Amravati	East
8	P V S KALIKI MURTHY	IBBI/IPA-003/N-00367/2021-2022/13871	pvskmurthy@yahoo.com	0	0	0	2	Manufacturing	Amravati	East
9	SUKHAVASI RAMA MOHAN RAO	IBBI/IPA-003/00403/2021-2022/14052	rammohansukhavasi62@gmail.com	0	0	0	1	Construction	Amravati	East
10	L. RAMADAS	IBBI/IPA-001/IP-P-02684/2022-2023/14093	ramadasfca@gmail.com	0	0	0	0	Nil	Amravati	East
11	NAMBURU NAGA VENKATA PARDHA SARADHI	IBBI/IPA-003/ICAI-N-00415/2022-2023/14118	nnvpsaradhi@gmail.com	0	0	0	3	Electricity, Construction, Others (Information and Broadcasting, IT services, digital solutions to businesses in various sectors)	Amravati	East
12	CHAITANYA KIRAN IMMANENI	IBBI/IPA-002/IP-NO1257/2023-2024/14280	CIMMANENI@OUTLOOK.COM	0	0	0	2	Manufacturing, Others (Sugar and Textile Industry)	Amravati	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Cuttack Bench)

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Chhattisgarh and State of Odisha

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1	Mr. Saradindu Jena	IBBI/PA-002/IP-N00520/2017-2018/11622	ip.jena2017@gmail.com	1	9	10	7	Others (Micro Finance, Manufacturing, Software)	Cuttack	East
2	Mr. Suresh Chandra Pattanayak	IBBI/PA-002/IP-N00759/2018-2019/12384	suresh_pattanayak@yahoo.co.in	0	5	5	8	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Cuttack	East
3	Mr. Shikhar Chand Jain	IBBI/PA-001/IP-P00495/2017-18/10883	kajain92@gmail.com	0	2	2	8	Electricity, Wholesale and Retail Trade, Manufacturing	Cuttack	East
4	Mr. Umesh Chandra Sahoo	IBBI/PA-002/IP-N00621/2018-19/11855	info@nayarashan.com	1	1	2	0	Hotels, Wholesale and Retail Trade, Manufacturing	Cuttack	East
5	Ashutosh Khemani	IBBI/PA-002/IP-N01177/2021-2022/13902	ashutosh.khemani@gmail.com	1	1	2	0	Manufacturing, Others (Service contract)	Cuttack	East
6	Mr. Chaitanya Kumar Ray	IBBI/PA-003/IP-N00032/2017-18/10260	cma.chaitanya@yahoo.com	1	0	1	4	Construction, Manufacturing, Others (Hospital or Nursing home or health care)	Cuttack	East
7	Mr. Sambhu Lal Agrawal	IBBI/PA-001/IP-P00387/2017-18/10698	sambhuandassociates@gmail.com	0	1	1	8	Others (Flour milling, contractor, Rice milling)	Cuttack	East
8	Mr. Giridharilal Sharma	IBBI/PA-001/IP-P00391/2017-18/10709	sharma_gl@yahoo.com	1	0	1	11	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Cuttack	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Cuttack Bench)

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the East Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Chhattisgarh and State of Odisha

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9	Mr. Bankim Shukla	IBBI/PA-001/IP-P00606/2017-2018/11067	bankimshukla2016@gmail.com	0	1	1	5	Construction, Manufacturing	Cuttack	East
10	Mr. Chittaranjan Panda	IBBI/PA-001/IP-P01003/2017-2018/11650	crpanda2001@gmail.com	1	0	1	0	Real Estate	Cuttack	East
11	gagan bihari bhuyan	IBBI/PA-002/IP-N00928/2020-2021/13029	gaganbhuyan29@gmail.com	0	1	1	2	Construction, Manufacturing, Transport	Cuttack	East
12	PAYAL AGARWAL	IBBI/PA-001/IP-P-02254/2021-2022/13571	agarwalpayal2008@gmail.com	0	1	1	3	Others (Retail trading in garments)	Cuttack	East
13	Mr. Kapilendra Swain	IBBI/PA-001/IP-P00983/2017-2018/11624	cakswain@gmail.com	0	0	0	3	Others (Trading of minerals)	Cuttack	East
14	biswadev dash	IBBI/PA-001/IP-P-02307/2020-2021/13466	biswadev.dash@gmail.com	0	0	0	0	Nil	Cuttack	East
15	sandeep agrawal	IBBI/PA-001/IP-P-02326/2021-2022/13570	sandeep_agrawal3@rediffmail.com	0	0	0	0	Nil	Cuttack	East
16	suresh kumar parida	IBBI/PA-002/IP-N01074/2021-2022/13593	skparida59@rediffmail.com	0	0	0	0	Nil	Cuttack	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For East Zone (Cuttack Bench)

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17	KUMARAN SURESH	IBBI/PA-001/IP-P-02372/2021-2022/13603	ca.kumransuresh@gmail.com	0	0	0	0	Nil	Cuttack	East
18	Suresh Agrawal	IBBI/PA-001/IP-P-02197/2021-2022/13681	badhanryp@gmail.com	0	0	0	0	Nil	Cuttack	East
19	ANIL KUMAR AGRAWAL	IBBI/PA-001/IP-P-02461/2021-2022/13779	anilrgopal1968@gmail.com	0	0	0	3	Electricity, Manufacturing	Cuttack	East
20	CS SANJIT KUMAR DAS	IBBI/PA-002/IP-N01174/2021-2022/13939	sanjidas_01@rediffmail.com	0	0	0	0	Nil	Cuttack	East
21	CHANDRA PRAKASH BHATIA	IBBI/PA-001/IP-P-02629/2021-2022/14034	prachicpb@gmail.com	0	0	0	1	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Mining and Others)	Cuttack	East
22	Manoranjan Das	IBBI/PA-002/IP-N01278/2023-2024/14364	mrdas2204@gmail.com	0	0	0	0	Nil	Cuttack	East
23	SWETA AGARWALA	IBBI/PA-001/IP-P-02874/2024-2025/14400	bka.sweta@gmail.com	0	0	0	0	Nil	Cuttack	East

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For West Zone (Ahmedabad Bench)

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1	Mr. Kailash Shah	IBBI/PA-001/IP-P00267/2017-18/10511	ipktshah@gmail.com	8	7	15	55	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile Processing Unit, Petrochemical Industry, Laminates Industry, Plywood Industry, Information Technology company, Auto ancillary parts manufacturing, Gold Trading, Textile Trading, Sugar Processing Unit, Starch Manufacturer, Metal Foundry, Toys manufacturer, Electronic Goods Manufacturer, Newspaper Printing)	Ahmedabad	West
2	Mr. Manish Kumar Bhagat	IBBI/PA-001/IP-P00856/2017-2018/11438	mbhagat2003@gmail.com	1	12	13	18	Hotels, Construction, Manufacturing, Transport, Others (Textile, Chemical)	Ahmedabad	West
3	Mr. Dharit Kishoribhai Shah	IBBI/PA-001/IP-P00993/2017-2018/11640	bipin.smdt@gmail.com	0	11	11	1	Electricity, Manufacturing	Ahmedabad	West
4	Mr. Kiran Chinubhai Shah	IBBI/PA-001/IP-P00480/2017-18/10868	dhruvitks@gmail.com	1	8	9	15	Construction, Real Estate, Manufacturing, Others (Food Processing; Information and Technology; Plastic and Other Related Products; Textile and Garments;)	Ahmedabad	West
5	Mr. Ravi Kapoor	IBBI/PA-002/IP-N00121/2017-18/10290	ravi@ravics.com	2	6	8	27	Construction, Real Estate, Manufacturing, Others (Infrastructure, EPC, Ginning / Oil Mill, Lighting Products, Leasing, Textile Manufacturing)	Ahmedabad	West
6	Mr. Ramchandra Dallaram Choudhary	IBBI/PA-001/IP-P00157/2017-2018/10326	rdc_rca@yahoo.com	1	7	8	42	Real Estate, Manufacturing, Others (Cotton ginning, hospitals, hospitality, food industry, sugar mills, chemical industry, power plants)	Ahmedabad	West
7	Mr. Ajit Gyanchand Jain	IBBI/PA-001/IP-P00368/2017-18/10625	ajit@vcanca.com	6	2	8	19	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Ahmedabad	West
8	Mr. Vinod Tarachand Agrawal	IBBI/PA-001/IP-P00641/2017-2018/11090	ca.vinod@gmail.com	6	2	8	45	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For West Zone (Ahmedabad Bench)

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9	RATHIN MAJMUDAR	IBBI/PA-001/IP-P-02576/2021-2022/13928	info@carathin.com	1	7	8	17	Electricity, Manufacturing	Ahmedabad	West
10	Ms. Sunil Kumar Kedia	IBBI/PA-001/IP-P00028/2016-17/10064	kedia_kedia@yahoo.com	0	7	7	9	Wholesale and Retail Trade, Construction, Manufacturing	Ahmedabad	West
11	Mr. Bhupendra Singh Narayan Singh Rajput	IBBI/PA-001/IP-P00397/2017-18/10715	cabsrajput309@gmail.com	1	6	7	31	Wholesale and Retail Trade, Manufacturing, Others (Health Pharma Textiles)	Ahmedabad	West
12	Mr. Keyur Jagdishbhai Shah	IBBI/PA-002/IP-N00244/2017-2018/10729	cs.keyurshah@gmail.com	2	5	7	33	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textiles, Non metallic including ceramic and Automobile industry)	Ahmedabad	West
13	Mr. Manish Santosh Buchasia	IBBI/PA-002/IP-N00487/2017-2018/11449	manishbuchasiacs@gmail.com	2	5	7	17	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Ahmedabad	West
14	Mr. Amrish Navinchandra Gandhi	IBBI/PA-002/IP-N00670/2018-2019/12036	amrishgandhi72@gmail.com	2	5	7	11	Real Estate, Manufacturing, Others (Alloys, Edible Oils)	Ahmedabad	West
15	Mr. Premraj Ramratan Laddha	IBBI/PA-001/IP-P00060/2017-18/10138	premladdha@yahoo.com	1	5	6	26	Wholesale and Retail Trade, Real Estate, Manufacturing	Ahmedabad	West
16	Mr. Shalabh Kumar Daga	IBBI/PA-001/IP-P00071/2017-18/10157	jlnus.ahd@gmail.com	1	5	6	9	Others (Textile, Food etc)	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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17	Mr. Sachin Dinkar Bhattbhatt	IBBI/IPA-003/IP-N000138/2017-2018/11514	sachin.bhattbhatt@gmail.com	4	2	6	21	Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (IT Industry Education)	Ahmedabad	West
18	HITEN RATILAL ABHANI	IBBI/IPA-001/IP-P-02068/2020-2021/13231	habhani@gmail.com	0	6	6	6	Manufacturing	Ahmedabad	West
19	RAHUL SHAH	IBBI/IPA-001/IP-P-02170/2020-2021/13367	carahulshah@gmail.com	1	5	6	4	Others (Ceramics, Textiles)	Ahmedabad	West
20	Nilesh Kothari	IBBI/IPA-002/IP-N01225/2022-2023/14132	ip.nkothari@gmail.com	5	1	6	4	Hotels, Real Estate, Manufacturing, Others (Precious metals, Jewellery, shipping, auto- ancillaries)	Ahmedabad	West
21	Mr. Ashish Anantray Shah	IBBI/IPA-002/IP-N00214/2017-18/10666	ashish@ravics.com	0	5	5	16	Manufacturing, Others (Paper, Acryglass, Pharma, Fincap, Trading of Ceramic Items, Textile, etc)	Ahmedabad	West
22	Mr. Omkarchand Rikhabdas Maloo	IBBI/IPA-001/IP-P00435/2017-18/10758	omkar@ormaloo.com	0	5	5	9	Wholesale and Retail Trade, Manufacturing, Others (Solar Panel Manufacturing, Stock Broking, Waste Processing)	Ahmedabad	West
23	Mr. Sunil Kumar Kabra	IBBI/IPA-001/IP-P01011/2017-2018/11662	jlnusco@gmail.com	0	5	5	25	Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (Pharma, Textile, Paper, Salt, Agriculture)	Ahmedabad	West
24	Mr. Chirag Rajendra Kumar Shah	IBBI/IPA-001/IP-P01169/2018-19/11837	chirag.arp@gmail.com	2	3	5	11	Others (Food and Semiconductor Industry)	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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25	Jigar Tarunkumar Bhatt	IBBI/IPA-001/IP-P-01917/2019-2020/13005	jigarb.jigarb@gmail.com	1	4	5	23	Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Steel, Infrastructure, Textile, Ceramic, Engineering, Laminates)	Ahmedabad	West
26	Sanjaykumar Jitendralal Shah	IBBI/IPA-001/IP-P-01915/2020-2021/13096	sshahfca.ss@gmail.com	1	4	5	2	Electricity, Wholesale and Retail Trade, Construction, Real Estate	Ahmedabad	West
27	Pragnesh Mahendrabhai Jagasheth	IBBI/IPA-001/IP-P-02219/2020-2021/13456	jagasheth@gmail.com	0	5	5	0	Wholesale and Retail Trade, Manufacturing, Others (Textile industry)	Ahmedabad	West
28	Mr. Arvind Gaudana	IBBI/IPA-002/IP-N00283/2017-2018/10841	arvindg_cs@yahoo.com	1	3	4	15	Wholesale and Retail Trade, Construction, Manufacturing, Others (Ceramics, Shipping, Furniture)	Ahmedabad	West
29	Mr. Trupalkumar Patel	IBBI/IPA-001/IP-P01186/2018-2019/11907	trupal.ip@gmail.com	1	3	4	10	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others ((SHIP BUILDING, POWER, AGRICULTURE RELATED ACTIVITIES, INFRASTRUCTURE & AUTOMOBILE COMPONENTS))	Ahmedabad	West
30	Mr.Rajendra jain	IBBI/IPA-002/IP-N00732/2018-2019/12353	iprajendragjain@gmail.com	3	1	4	2	Wholesale and Retail Trade, Others (services , IT, software and animation)	Ahmedabad	West
31	Mr. Dhaval Jitendrakumar Mistry	IBBI/IPA-001/IP-P01853/2019-2020/12849	cadhavalmistry@yahoo.com	1	3	4	14	Construction, Real Estate, Manufacturing, Transport, Others (Edible Oil, Distillery, Industrial Coating, Electrical Panels)	Ahmedabad	West
32	SHUBHAM AGARWAL GOYAL	IBBI/IPA-002/IP-N01000/2020-2021/13229	fcs.shubhamgoyal@gmail.com	0	4	4	4	Wholesale and Retail Trade, Construction, Real Estate, Transport, Others (Agro and Foods)	Ahmedabad	West

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33	NANDISH SUNILBHAI VIN	IBBI/IPA-001/IP- P-02117/2020- 2021/13270	ip.nandish.vin@gmail.com	0	4	4	11	Wholesale and Retail Trade, Manufacturing, Others (Coaching Institute,)	Ahmedabad	West
34	Mr. Suhas Dinkar Bhattbhatt	IBBI/IPA-002/IP- N00571/2017- 2018/11738	cssuhasb@gmail.com	0	3	3	8	Electricity, Wholesale and Retail Trade, Construction, Transport	Ahmedabad	West
35	Mr. Vinodkumar Surendralal Shah	IBBI/IPA-002/IP- N00610/2018- 2019/11857	ipvinodshah@rediffmail.com	0	3	3	7	Others (Resort, Floor mill, Agro, Diamond, Trading, Water treatment)	Ahmedabad	West
36	Mohit Bipinchandra Adatiya	IBBI/IPA-001/IP- P-01966/2019- 2020/13004	camohitadatiya@gmail.com	2	1	3	3	Electricity, Construction, Real Estate, Manufacturing	Ahmedabad	West
37	IQBALSINGH GANDHI	IBBI/IPA-001/IP- P-02365/2021- 2022/13524	iqbalsingh2659@yahoo.co.in	1	2	3	8	Manufacturing, Transport, Others (Tours and travels, Transporter)	Ahmedabad	West
38	Ramesh Kumar Totla	IBBI/IPA-001/IP- P-02670/2022- 2023/14097	mandco.surat@gmail.com	0	3	3	0	Manufacturing	Ahmedabad	West
39	JAYKISHAN RAMESHWARLAL RATHI	IBBI/IPA-001/IP- P-02710/2022- 2023/14166	JAYKISHAN.RATHI@GM AIL.COM	0	3	3	0	Wholesale and Retail Trade, Manufacturing	Ahmedabad	West
40	Sanjay Borad	IBBI/IPA- 003/00441/2023- 2024/14324	ipsanjayborad@gmail.com	2	1	3	0	Real Estate, Manufacturing, Others (Chemicals, Tobacco, Cigarette)	Ahmedabad	West

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41	RAHUL GATTANI	IBBI/IPA-001/IP- P-02905/2024- 2025/14445	carahulgattani@gmail.com	0	3	3	0	Others (Iron and Steel)	Ahmedabad	West
42	Mr. Nimai Gautam Shah	IBBI/IPA-001/IP- P00154/2017- 2018/10323	cnjabd@gmail.com	0	2	2	32	Wholesale and Retail Trade, Construction, Manufacturing, Others (Engineering, Oil and Gas, Finance company, Textiles, Chemicals)	Ahmedabad	West
43	Ms. Vineeta Maheshwari	IBBI/IPA-001/IP- P00185/2017- 18/10364	ipvineetak@gmail.com	2	0	2	26	Electricity, Others (Manufacturing, Others (Doors and Laminates, Mining and Quarrying etc))	Ahmedabad	West
44	Mr. Vikash Gautamchand Jain	IBBI/IPA-001/IP- P00354/2017- 18/10612	ca.vikasjain2@gmail.com	0	2	2	18	Wholesale and Retail Trade, Manufacturing, Others (Textiles)	Ahmedabad	West
45	Mrs. Bhavi Shreyans Shah	IBBI/IPA-001/IP- P00915/2017- 2018/11521	ca.bhavishah@gmail.com	0	2	2	31	Real Estate, Manufacturing, Others (Shipping, Textile)	Ahmedabad	West
46	Mr. Pradeep Kumar Kabra	IBBI/IPA-001/IP- P01104/2017- 18/11790	ippradeepkabra@gmail.com	1	1	2	23	Electricity, Manufacturing, Others (Textile, Shoes, Electricity, Construction, Projects etc)	Ahmedabad	West
47	Mr. Malav Jitendra Ajmera	IBBI/IPA-001/IP- P01190/2018- 2019/11908	malav.ajmera@maassociates. co.in	0	2	2	1	Wholesale and Retail Trade	Ahmedabad	West
48	gautam deswal	IBBI/IPA-001/IP- P-02111/2020- 2021/13395	deswal01@hotmail.com	1	1	2	0	Manufacturing, Others (Frozen Foods, Laminates)	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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49	Keshav Khaneja	IBBI/IPA-002/IP- N01131/2021- 2022/13759	khanejakes@gmail.com	0	2	2	2	Others (Cinema business)	Ahmedabad	West
50	Rajendrakumar Radhakishan Kabra	IBBI/IPA-001/IP- P-02385/2021- 2022/13835	rajendra_kabra@rediffmail.co m	0	2	2	0	Wholesale and Retail Trade, Manufacturing	Ahmedabad	West
51	ANIL KUMAR DAD	IBBI/IPA-001/IP- P-02519/2021- 2022/13840	anil.dad@gmail.com	2	0	2	1	Others (1. Infrastrcture and 2. Installation of Fire Sefty)	Ahmedabad	West
52	Mr. Saaurabh Jhaveri	IBBI/IPA-002/IP- N00068/2017- 2018/10146	sjhaveri333@gmail.com	0	1	1	18	Wholesale and Retail Trade, Manufacturing	Ahmedabad	West
53	Mr. Umesh Harjivandas Ved	IBBI/IPA-002/IP- N00136/2017- 18/10376	umesh@umeshvedcs.com	0	1	1	19	Real Estate, Manufacturing	Ahmedabad	West
54	Mr. Devesh Pathak	IBBI/IPA-002/IP- N00234/2017- 2018/10685	maildeveshpathak@rediffmail .com	0	1	1	0	Others (Projects)	Ahmedabad	West

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55	Mr. Sunit Jagdishchandra Shah	IBBI/IPA-001/IP- P00471/2017- 18/10814	sunit78@gmail.com	0	1	1	40	Real Estate, Manufacturing, Others (Ceramics Industry, Paper Industry, Textile Industry, Diamond Industry)	Ahmedabad	West
56	Mr. Prawincharan Prafulcharan Dwary	IBBI/IPA-002/IP- N00331/2017- 2018/10937	dwaryprawin@gmail.com	0	1	1	21	Hotels, Construction, Real Estate, Manufacturing, Others (Ceramic, tiles, pharmaceuticals, hospital, wood, veneer, bio fuel)	Ahmedabad	West
57	Mr. Mahendra Prasad Jindal	IBBI/IPA-001/IP- P00616/2017- 2018/11073	mpjindal@rediffmail.com	0	1	1	4	Wholesale and Retail Trade, Others (Trading in Paper Products and Industrial Machines, Information Technology,)	Ahmedabad	West
58	Mr. Anil Kumar Satyanarayan Agarwal	IBBI/IPA-001/IP- P00957/2017- 2018/11578	caanilagarwal1995@gmail.com	0	1	1	0	Others (CHEMICALS)	Ahmedabad	West
59	Mrs. Indira Suresh Vora	IBBI/IPA-001/IP- P01264/2018- 2019/12000	indira.vora@yahoo.com	0	1	1	4	Manufacturing	Ahmedabad	West
60	Mr. Sushil Vishwakant Tewary	IBBI/IPA-001/IP- P01288/2018- 2019/12049	sushilt@hotmail.com	0	1	1	3	Manufacturing, Others (Agri Equipments)	Ahmedabad	West
61	Mr. Darshan Bharatbhai Patel	IBBI/IPA-001/IP- P01579/2018- 2019/12442	ca.darshanbpatel@gmail.com	0	1	1	5	Wholesale and Retail Trade	Ahmedabad	West
62	Chetan Patel	IBBI/IPA-002/IP- N00819/2019- 2020/12561	chetanpatelcs@gmail.com	0	1	1	3	Wholesale and Retail Trade, Manufacturing, Others (MARINE INDUSTRY)	Ahmedabad	West

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63	Rajendra Sanghi	IBBI/IPA-001/IP- P-01973/2019- 2020/13011	rajendra.sanghi@yahoo.co.in	0	1	1	3	Manufacturing, Others (Water purifying, Chemicals, Plastics)	Ahmedabad	West
64	Mr. Dhaval C Khmar	IBBI/IPA-001/IP- P-02574/2021- 2022/13944	ca.dhavalkhmar@gmail.com	0	1	1	5	Construction, Others (EPC (Engineering, Procurement, and Construction), Equipment Rental)	Ahmedabad	West
65	Riddhi Sanket Gandhi	IBBI/IPA-001/IP- P-02631/2021- 2022/14041	kadhiwala_riddhi@yahoo.co.i n	0	1	1	0	Others (IT)	Ahmedabad	West
66	Ramakant Gupta	IBBI/IPA-001/IP- P-02673/2022- 2023/14105	bajajgupta@yahoo.com	0	1	1	2	Others (Government contractor)	Ahmedabad	West
67	Bhavik Haribhai Rupapara	IBBI/IPA-001/IP- P-02741/2022- 2023/14196	cabhavikr3@gmail.com	0	1	1	1	Manufacturing	Ahmedabad	West
68	GOVIND LADDHA	IBBI/IPA-001/IP- P-02730/2022- 2023/14204	govindladdha75@gmail.com	0	1	1	0	Others (Business consultancy and advisory services in the area of financial services industry)	Ahmedabad	West
69	PRATEEK AANCHALIA	IBBI/IPA-001/IP- P-02779/2023- 2024/14281	aanchaliaprteek@gmail.com	0	1	1	0	Wholesale and Retail Trade	Ahmedabad	West
70	Ankit Gadia	IBBI/IPA-001/IP- P-02724/2024- 2025/14426	Caankitgadia@gmail.com	0	1	1	0	Others (Machinery and Equipments)	Ahmedabad	West

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71	MIRTUNJAY SINGH	IBBI/IPA-001/IP- P-02911/2024- 2025/14474	kfcindia9@gmail.com	0	1	1	0	Manufacturing	Ahmedabad	West
72	Mr. Bhavan Trivedi	IBBI/IPA-001/IP- P00335/2017- 18/10605	bhavant@yahoo.com	0	0	0	9	Wholesale and Retail Trade, Manufacturing	Ahmedabad	West
73	Mr. Bimal Ashok Desai	IBBI/IPA-001/IP- P00748/2017- 2018/11281	bimal.a.desai@icai.org	0	0	0	4	Manufacturing, Others (Energy & Chemicals)	Ahmedabad	West
74	Mr. Dakshesh Pravinchandra Choksi	IBBI/IPA-001/IP- P00718/2017- 2018/11300	ca.dakshesh@gmail.com	0	0	0	5	Manufacturing, Others (Shipping)	Ahmedabad	West
75	Mr. Samir Ganeshbhai Marathe	IBBI/IPA-001/IP- P00830/2017- 2018/11415	casgmarathe@gmail.com	0	0	0	3	Others (organics, spinning)	Ahmedabad	West
76	Mr. Rajesh Bachharaj Jain	IBBI/IPA-001/IP- P01150/2018- 2019/12089	scksr@yahoo.com	0	0	0	0	Nil	Ahmedabad	West
77	Mr. Akhilkumar Amrutlal Thakkar	IBBI/IPA-001/IP- P01392/2018- 2019/12159	akhilthakkar@gmail.com	0	0	0	5	Wholesale and Retail Trade, Manufacturing	Ahmedabad	West
78	KANHAIYALAL SALAWAT	IBBI/IPA-001/IP- P-02343/2021- 2022/13529	RPKSALAWAT@GMAIL.COM	0	0	0	0	Nil	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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79	PATEL ATIV HASMUKHBHAI	I/IP-P-02585/202	ativpatel167@gmail.com	0	0	0	2	Wholesale and Retail Trade, Manufacturing	Ahmedabad	West
80	JANAK JAGJIVAN SHAH	I/IP-P-02626/202	iprvcajanakshah@gmail.com	0	0	0	5	Wholesale and Retail Trade, Construction, Real Estate	Ahmedabad	West
81	Neeraj Kumar Bajaj	I/IP-P-02672/202	nkbajajca@gmail.com	0	0	0	2	Manufacturing	Ahmedabad	West
82	MUKESH LADDHA	I/IP-P-02712/202	SHLADDHA@REDIFFMAIL	0	0	0	0	Nil	Ahmedabad	West
83	NIHARIKA MAHESHWARI	I/IP-P-02725/202	AMAHESHWARI2011@GM	0	0	0	2	Manufacturing	Ahmedabad	West
84	MAMTA S DEVPURA	I/IP-P-02796/202	mamtabaheti123@gmail.com	0	0	0	0	Nil	Ahmedabad	West
85	VARUN ANIL CHOPRA	I/IP-P-02950/202	ipvarunchopra@gmail.com	0	0	0	0	Nil	Ahmedabad	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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1	Mr. Bishwa Ranjan Chatterjee	IBBI/PA-002/IP-N00877/2019-2020/12806	brcind@gmail.com	2	17	19	2	Others (Fertilizers, Railway Signals, Textiles, Telecommunication)	Indore	West
2	Ms. Teena Saraswat Pandey	IBBI/PA-001/IP-P00652/2017-2018/11126	teenasaraswat@yahoo.co.in	3	14	17	26	Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (handled running shopping mall, running 4 start hotel, running transformer units, agro based industries, vegetable oil units, packaging units, wind mills manufacturing unit, Dal mills etc)	Indore	West
3	Mr. Vichitra Narayan Pathak	IBBI/PA-001/IP-P01353/2018-2019/12063	drvnpathak@yahoo.co.in	1	12	13	5	Construction, Manufacturing	Indore	West
4	Mr. Rahul Anand	IBBI/PA-003/IP-N000166/2018-2019/11955	rahulpnb@hotmail.com	1	10	11	0	Hotels, Wholesale and Retail Trade, Construction, Manufacturing	Indore	West
5	Mr. Mangesh Vitthal Kekre	IBBI/PA-001/IP-P00539/2017-2018/10964	ca.mangesh@gmail.com	3	7	10	18	Others (Iron & Steel, Textiles, Heavy Engineering, Infrastructure, Pharmaceuticals, Edible Oil, Food Processing, Hospital, Packaging, Plastic & Paper, Automobiles & foundry, Bio Fertilizers)	Indore	West
6	CHAYA GUPTA	IBBI/PA-002/IP-N00984/2020-2021/13133	guptachayacs@gmail.com	5	5	10	3	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Hospital Sector, Metals related Sectors)	Indore	West

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7	Sanjeev Chaudhary	IBBI/IPA-001/IP-P01892/2019-2020/12911	rpnlitbc@gmail.com	2	4	6	3	Manufacturing, Others (Trading and Readymade Garment)	Indore	West
8	NISHANT AGRAWAL	IBBI/IPA-001/IP-P-02100/2020-2021/13283	nishantagrawalca@gmail.com	2	4	6	0	Wholesale and Retail Trade, Manufacturing	Indore	West
9	Mr. Sajjan Kumar Dokania	IBBI/IPA-003/IP-N000150/2017-2018/11729	sajjan_suman@hotmail.com	0	5	5	4	Electricity, Wholesale and Retail Trade, Real Estate	Indore	West
10	Mohd. Raees Sheikh	IBBI/IPA-002/IP-N00957/2020-2021/13094	mrsheikh.pcs@gmail.com	1	3	4	3	Wholesale and Retail Trade, Manufacturing, Others (Whole and Retail Trade of Automobiles, Manufacturing of Medicines, tablets, syrup etc.)	Indore	West
11	Megha Jain	IBBI/IPA-001/IP-P-02466/2021-2022/13857	ca.meghaj@gmail.com	0	3	3	4	Manufacturing	Indore	West
12	Mr. Neelesh Gupta	IBBI/IPA-002/IP-N00176/2017-18/10448	neesheshcs2004@yahoo.co.in	1	1	2	2	Others (Chemicals and Computer hardware)	Indore	West

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13	Mr. Navin Khandelwal	IBBI/PA-001/IP-P00703/2017-2018/11301	navink25@yahoo.com	1	0	1	10	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Information Technology, pharmaceutical)	Indore	West
14	Mr. Ishwar Lal Kalantri	IBBI/PA-001/IP-P01448/2018-2019/12439	ipkalantri@gmail.com	0	1	1	0	Others (Automobile Industry)	Indore	West
15	PRABHAT JAIN	IBBI/PA-001/IP-P-02233/2020-2021/13480	IP.CAPRABHATJAIN@GMAIL.COM	1	0	1	0	Real Estate	Indore	West
16	ANAND MOHAN PANDEYA	IBBI/PA-002/IP-N01243/2022-2023/14223	anand_pandeya@yahoo.com	0	1	1	1	Others (Agriculture Commodities and Food products)	Indore	West
17	kuldeep tank	IBBI/PA-001/IP-P-02776/2022-2023/14255	cakuldeep tank@gmail.com	0	1	1	2	Construction, Real Estate, Manufacturing	Indore	West
18	MAYURI DAGA	IBBI/PA-003/PA-ICAI-N-00459/2024-2025/14467	mayuri_lunawat16@yahoo.com	0	1	1	0	Construction	Indore	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For West Zone (Indore Bench)

Panel of IPs for appointment as,

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Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

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19	Neha Firoda	IBBI/IPA-001/IP-P-01938/2020-2021/13093	cancha.dahiya@gmail.com	0	0	0	5	Wholesale and Retail Trade	Indore	West
20	Harsh Firoda	IBBI/IPA-001/IP-P-01944/2020-2021/13252	harshfiroda@gmail.com	0	0	0	0	Nil	Indore	West
21	Sachin Kabra	IBBI/IPA-001/IP-P-02773/2023-2024/14341	casachinkabra@gmail.com	0	0	0	0	Nil	Indore	West
22	APEKSHA KEKRE	IBBI/IPA-002/IP-N01279/2023-2024/14358	apekshakekre@gmail.com	0	0	0	0	Nil	Indore	West
23	Anuj Maheshwari	IBBI/IPA-001/IP-P-02907/2024-2025/14460	ipanujmaheshwari@gmail.com	0	0	0	0	Nil	Indore	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For West Zone (Mumbai Bench)

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1	Mr. Jayesh Natvarlal Sanghrajka	IBBI/IPA-001/IP-P00216/2017-18/10416	jayesh.sanghrajka@incorpadv isory.in	20	20	40	17	Hotels, Construction, Real Estate	Mumbai	West
2	Mr. Dhiren Shantilal Shah	IBBI/IPA-001/IP-P00220/2017-18/10419	dss@dsshah.in	3	25	28	36	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobile, Media, Ports, Telecommunication and Pharma)	Mumbai	West
3	Mr. Uday Shreeram Sakrikar	IBBI/IPA-001/IP-P01230/2018-2019/11927	ipudaysakrikar@gmail.com	10	17	27	23	Hotels, Real Estate, Manufacturing, Others (Service,Liquor,Projects,Chemical,Personal Gurantor)	Mumbai	West
4	Anil Kashi Drolia	IBBI/IPA-001/IP-P-02327/2020-2021/13482	anildrolia.ip@gmail.com	1	26	27	11	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	Mumbai	West
5	Mr. Devang Sampat	IBBI/IPA-001/IP-P00224/2017-18/10423	dpsampat@sampatassociates. in	7	17	24	18	Construction, Real Estate, Manufacturing, Others (Food and Agriculture, Pharma, Metals, Logistics, Engineering, Media, Architecture & Interiors)	Mumbai	West
6	Mr. Ravi Prakash Ganti	IBBI/IPA-002/IP-N00102/2017-18/10245	gantirp@gmail.com	11	12	23	2	Real Estate, Others (Dairy)	Mumbai	West
7	Mr. Pranav J. Damania	IBBI/IPA-001/IP-P00079/2017-18/10164	pranav@winadvisors.co.in	0	22	22	15	Real Estate, Others (IT)	Mumbai	West
8	MANISH LALJI DAWDA	IBBI/IPA-001/IP-P-02506/2021-2022/13797	ip.dawdamanish@gmail.com	3	17	20	0	Real Estate	Mumbai	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For West Zone (Mumbai Bench)

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9	PURUSOTTAM BEHERA	IBBI/IPA-002/IP- N00940/2019- 2020/12993	purusosbbj@yahoo.com	1	17	18	14	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Paper, Textile, Oil & Gas, Shares Trading)	Mumbai	West
10	Mr. Shailesh Bhalchandran Desai	IBBI/IPA-001/IP- P00183/2017- 18/10362	ip10362.desai@gmail.com	4	13	17	31	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Hospital, Gems & Jewellery, Stock broking, Catering)	Mumbai	West
11	Mr. Amit Chandrashekhhar Poddar	IBBI/IPA-001/IP- P00449/2017- 18/10792	amitpoddar.ca@gmail.com	5	12	17	28	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Pharmaceuticals, PVC Pipes, Poultry Hatchery, Sugar)	Mumbai	West
12	Nitin om kothari	IBBI/IPA-001/IP-P- 02310/2020- 2021/13477	caotharico@gmail.com	1	15	16	9	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (wind power mill)	Mumbai	West
13	Mrs. Megha Agrawal	IBBI/IPA-001/IP-P- 01456/2018- 2019/12272	ip.meghaagrawal@gmail.com	3	12	15	15	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Telecommunication, automobiles, pharamceuticals)	Mumbai	West
14	Mr. Anshul Gupta	IBBI/IPA-002/IP- N00310/2017- 2018/10899	contactanshulgupta@gmail.c om	7	7	14	30	Electricity, Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (dairy, textiles, pharmaceuticals and chemicals, metals, security services, construction materials)	Mumbai	West
15	Mr. Prashant Jain	IBBI/IPA-001/IP- P01368/2018- 2019/12131	ipprashantjain@gmail.com	5	9	14	35	Wholesale and Retail Trade, Manufacturing, Transport	Mumbai	West
16	Mr. Kshitiz Gupta	IBBI/IPA-002/IP- N00721/2018- 2019/12140	kshitiz.ca@gmail.com	6	8	14	3	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Service)	Mumbai	West

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17	Mr. Anil Kumar	IBBI/IPA-001/IP-P00144/2017-2018/10308	anil2566@gmail.com	0	12	12	10	Hotels, Construction, Real Estate, Manufacturing, Others (MEDIA AND TEXTILE)	Mumbai	West
18	Mr. Anuj Bajpai	IBBI/IPA-001/IP-P00311/2017-18/10575	anuj19603@yahoo.co.in	1	11	12	14	Electricity, Hotels, Construction, Real Estate, Manufacturing, Transport	Mumbai	West
19	Mr. Indrajit Mukherjee	IBBI/IPA-001/IP-P01533/2018-2019/12450	indrajitmukherjee15@yahoo.com	2	10	12	21	Hotels, Wholesale and Retail Trade, Others (Dairy , Automobile, Textiles, Jewellery, Call Centre Marketing)	Mumbai	West
20	Mr. Hemant J Mehta	IBBI/IPA-001/IP-P00027/2016-17/10060	hemant@apmh.in	1	10	11	1	Electricity, Real Estate	Mumbai	West
21	Mr. Milind Kasodekar	IBBI/IPA-002/IP-N00116/2017-18/10285	milind.kasodekar@kmdscs.com	1	10	11	23	Hotels, Construction, Real Estate, Others (infrastructure)	Mumbai	West
22	Ms. Anagha Anasingaraju	IBBI/IPA-002/IP-N00247/2017-18/10732	rp.anagha@kanjcs.com	3	8	11	28	Wholesale and Retail Trade, Construction, Manufacturing, Others (Information Technology)	Mumbai	West
23	Mr. Ashish Vyas	IBBI/IPA-001/IP-P-01520/2018-2019/12267	ashishvyas2006@gmail.com	5	6	11	18	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Gold Refinery, Metal, Printing and packaging sector, Agro Industries, Dairy products, Glass, Television Network, Cargo Movers & Logistics etc)	Mumbai	West
24	Rakesh Kumar Jindal	IBBI/IPA-002/IP-N01148/2021-2022/13963	iprakesh.jindal@gmail.com	4	7	11	0	Real Estate, Manufacturing, Transport, Others (BSFI, Processing of metal wires,)	Mumbai	West

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25	Mr. Avil Jerome Menezes	IBBI/IPA-001/IP-P00017/2016-2017/10041	avil@caavil.com	4	6	10	41	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Mumbai	West
26	Mr. Birendra Kumar Agrawal	IBBI/IPA-001/IP-P00564/2017-2018/11040	bk@bhamaconsulting.com	2	8	10	19	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Others (Gems and Jewellery, Post Production, Services)	Mumbai	West
27	Mr. Vakati Balasubramanyam Reddy	IBBI/IPA-001/IP-P00662/2017-2018/11131	vbsreddy7@gmail.com	1	9	10	7	Manufacturing	Mumbai	West
28	Mr. Pramod Dattaram Rasam	IBBI/IPA-001/IP-P00722/2017-2018/11259	pdrasam@gmail.com	1	9	10	7	Real Estate, Others (Mobile Wallet, Real Estate, Wood & its Products, Laying Communication Cable, Computes & related activities)	Mumbai	West
29	Sandeep Kulkarni	IBBI/IPA-002/IP-N01080/2021-2022/13714	kulkarni.sandeep@rediffmail.com	1	9	10	10	Hotels, Construction, Real Estate, Manufacturing, Others (Information Technology,)	Mumbai	West
30	Vikas khiyani	IBBI/IPA-001/IP-P-02738/2022-2023/14194	cavikas.khiyani@gmail.com	4	6	10	2	Hotels, Construction, Real Estate, Manufacturing, Others (Education)	Mumbai	West
31	Mr. Jitendra Palande	IBBI/IPA-003/IP-N00028/2017-18/10188	jitendra@7crlp.com	4	5	9	17	Construction, Real Estate, Manufacturing, Others (Engineering, Ethanol, Sugar, Special Steels)	Mumbai	West

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32	Mr. Divyesh Desai	IBBI/IPA-001/IP-P00169/2017-2018/10338	divyeshdesai@singhico.com	4	5	9	22	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Chemicals, Electronics, Trading, Paper, Steel)	Mumbai	West
33	Mr. Ritesh Prakash Adatiya	IBBI/IPA-001/IP-P01334/2018-2019/12013	riteshadatiya01@gmail.com	6	3	9	2	Hotels, Transport, Others (Software Publication, Trading of Machinery and Spare Parts, Media Technology, Capital Investment, Investment in Securities)	Mumbai	West
34	Mr. Harish Kant Kaushik	IBBI/IPA-001/IP-P01469/2018-2019/12340	harishkant2007@gmail.com	5	4	9	2	Electricity, Construction, Manufacturing, Transport	Mumbai	West
35	Namrata Amol Randeri	IBBI/IPA-001/IP-P01585/2019-2020/12495	namrataranderi@gmail.com	1	8	9	3	Construction	Mumbai	West
36	Mr. Bijendra Kumar Jha	IBBI/IPA-001/IP-P00712/2017-2018/11227	cabkj12@gmail.com	5	3	8	2	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Mumbai	West
37	Mr. Bhavesh Mansukhbhai Rathod	IBBI/IPA-001/IP-P01200/2018-2019/11910	bhavesh76@gmail.com	1	7	8	21	Manufacturing, Others (Oil and gas, IT and BPM, Chemicals, textile and garments, Media and entertainment, Leasing of IT park, etc)	Mumbai	West
38	Mr. Dhanshyam Kantilal Patel	IBBI/IPA-001/IP-P01373/2018-2019/12155	dpatel@ckpatel.com	1	7	8	13	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Hospital)	Mumbai	West
39	Mukesh Verma	IBBI/IPA-001/IP-P01665/2019-2020/12522	ip.mukeshverma@gmail.com	2	6	8	13	Manufacturing, Others (Textile sector)	Mumbai	West

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40	Gajesh Labhchand Jain	IBBI/PA-001/IP-P01697/2019-2020/12588	gajeshjain@gmail.com	1	7	8	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Retail GYM chain, Gems and Jewellery, Manufacturing, Auto Ancilliary, Restaurant, Iron and Steel Customisation, Chemicals, Internet Service Provider,)	Mumbai	West
41	Ms. Kanak Jani	IBBI/PA-001/IP-P01757/2019-2020/12685	kanakj@yahoo.com	4	4	8	8	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Mining, Holding company-shares, Others-shipping, paintings, engineering-motor vehicles, Mobile handsets providers,Manufacturing, Real Estate)	Mumbai	West
42	bharati manoj daga	IBBI/PA-001/IP-P-01963/2020-2021/13070	Bharteedaga1008@gmail.com	4	4	8	8	Manufacturing, Others (Telecom, Media)	Mumbai	West
43	RAJENDRA DEVIDAS PURANIK	IBBI/PA-001/IP-P-02029/2020-2021/13149	rdpuranik@gmail.com	2	6	8	0	Construction, Manufacturing	Mumbai	West
44	PANKAJ KUMAR GUPTA	IBBI/PA-002/IP-N01213/2021-2022/14066	fcapankajgupta2011@gmail.com	0	8	8	0	Wholesale and Retail Trade, Real Estate, Manufacturing	Mumbai	West
45	Mr. Udayraj Patwardhan	IBBI/PA-001/IP-P00024/2016-2017/10057	ca.udayraj@viajure.in	6	1	7	41	Hotels, Construction, Real Estate, Manufacturing, Others (Textile, Toll Road, Thermal Power Plant, Iron and Steel, Hospital and health care facilities etc.)	Mumbai	West
46	Mr. Ritesh R Mahajan	IBBI/PA-002/IP-N00048/2017-18/10132	riteshmahajancs@gmail.com	4	3	7	7	Construction, Manufacturing, Others (Sugar Industry, Stationery Industry, Security Services Industry, Construction Industry, Oil Refinery Industry, Pottery Industry, Tubes Manufacturing Industry)	Mumbai	West
47	Mr. Piyush Kisanlal Jani	IBBI/PA-001/IP-P01439/2018-2019/12164	capiyushj@gmail.com	4	3	7	11	Wholesale and Retail Trade, Manufacturing	Mumbai	West
48	Mona Vora	IBBI/PA-002/IP-N00938/2019-2020/12997	advmonavora@gmail.com	0	7	7	6	Real Estate	Mumbai	West

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49	Ashok Mittal	IBBI/IPA-001/IP-P-02549/2021-2022/13889	ashokmittal2020@gmail.com	3	4	7	7	Construction, Real Estate, Manufacturing, Others (Ayurvedic Medicine, Aircraft maintenance, Dairy Farming, Distributorship,)	Mumbai	West
50	Pushpak Surendrakumar Bakliwal Jain	IBBI/IPA-001/IP-P-02899/2024-2025/14454	capushpakjain@gmail.com	1	6	7	0	Construction	Mumbai	West
51	Mr. Brijendra Kumar Mishra	IBBI/IPA-002/IP-N00109/2017-2018/10257	mishrabk1959@gmail.com	1	5	6	2	Construction, Real Estate, Manufacturing, Others (Diamonds & Jewellery, Mfg of Organic and Inorganic Chemicals, Mfg. of Cotton Bales, Textile, Gas Industry, Mfg. of paints for coils, Mfg of Dairy Products, Education industry)	Mumbai	West
52	Mr. Hasti Mal Kachhara	IBBI/IPA-002/IP-N00342/2017-2018/10992	hastimalkachhara@gmail.com	3	3	6	8	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Service and Process Industries)	Mumbai	West
53	Mr. Sanjay Shrivastava	IBBI/IPA-001/IP-P01528/2018-2019/12425	casanjayshrivastava@gmail.com	0	6	6	6	Wholesale and Retail Trade, Manufacturing	Mumbai	West
54	Kiran Martin Golla	IBBI/IPA-002/IP-N00787/2019-2020/12483	ip.kirangolla9@gmail.com	3	3	6	1	Others (Trading Company, Service Jobs, Manufacture etc.)	Mumbai	West
55	Ms. Mrudula Cletus Brodie	IBBI/IPA-001/IP-P01702/2019-2020/12681	camrudulkejdiwal@gmail.com	1	5	6	2	Electricity, Hotels, Wholesale and Retail Trade, Manufacturing, Transport	Mumbai	West
56	Mr. Lalit Kumar Dangi	IBBI/IPA-001/IP-P01821/2019-2020/12859	lalitkumardangi.ip@gmail.com	0	6	6	4	Wholesale and Retail Trade, Manufacturing, Others (Dairy Products, Food Processing)	Mumbai	West

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57	ASHOK KUMAR GOLECHHA	IBBI/IPA-002/IP-N000932/2019-2020/12973	akgolecha9@gmail.com	3	3	6	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Aviation & Cargo , Power Project)	Mumbai	West
58	Akhil Ahuja	IBBI/IPA-001/IP-P-02072/2020-2021/13213	caakhilahuja@gmail.com	1	5	6	13	Real Estate, Manufacturing, Transport, Others (Power plant, the food industry, Water treatment and infrastructure sector, Textile company involved in fabric dyeing and printing services, trading business, specifically in wholesale activities, trading of coal, Manufacturing and supply of anti-corrosive coated steel pipes manufacturing and supply of anti-corrosive coated steel pipes)	Mumbai	West
59	Pankaj Govindlal Khadloya	IBBI/IPA-001/IP-P-02485/2021-2022/13810	pkhadloya@gmail.com	2	4	6	0	Electricity, Hotels, Others (Education, process equipments, telecommunication)	Mumbai	West
60	Sanjeev Kumar	IBBI/IPA-002/IP-NO1202/2021-2022/13996	cs.sanjeev@gmail.com	0	6	6	3	Hotels, Manufacturing, Others (Oil & Gas)	Mumbai	West
61	CA Pankaj Bhattad	IBBI/IPA-001/IP-P-02841/2023-2024/14362	rppankajbhattad@gmail.com	5	1	6	1	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (dyeing and printing grey polyester fabric)	Mumbai	West
62	Mr. Anil Setaram Vaidya	IBBI/IPA-002/IP-N00067/2017-18/10145	anilvaidya38@gmail.com	0	5	5	20	Electricity, Wholesale and Retail Trade, Manufacturing, Others (Market research and consultancy services)	Mumbai	West
63	Mr. Bharat Ramakant Upadhyay	IBBI/IPA-002/IP-N00120/2017-2018/10289	brupadhyay@hotmail.com	1	4	5	4	Real Estate, Manufacturing, Others (COMPUTER AND RELATED ACTIVITIES)	Mumbai	West
64	Mr. S. Gopalakrishnan	IBBI/IPA-002/IP-N00151/2017-18/10398	gopi63.ip@gmail.com	2	3	5	19	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Mumbai	West

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65	Mr. Prakash Dattatraya Naringrekar	IBBI/IPA-002/IP- N00270/2017- 18/10783	prakash03041956@gmail.co m	2	3	5	17	Others (Gaming and Media, Pharma, IT, Solar, Consultancy, Fruit product and etc.)	Mumbai	West
66	Mr. Arihant Nenawati	IBBI/IPA-001/IP- P00456/2017- 18/10799	arihant.nenawati@truvisoryip e.com	2	3	5	6	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Pharma, Cable Manufacturer)	Mumbai	West
67	Mr. Hari Kishan Bhoklay	IBBI/IPA-003/IP- N00228/2019- 2020/12696	bhoklay.hk@hotmail.com	1	4	5	3	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Mumbai	West
68	Mr. Jayanti Lal Jain	IBBI/IPA-001/IP- P01792/2019- 2020/12845	jljain.ip@gmail.com	4	1	5	7	Wholesale and Retail Trade, Construction, Manufacturing, Others (Gems & Jewellery, Software)	Mumbai	West
69	Sonu Gupta	IBBI/IPA-001/IP-P- 02261/2021- 2022/13534	rpsonugupta@gmail.com	2	3	5	3	Construction, Real Estate, Manufacturing, Others ((Sports, Gaming, Lottery, Information Technology, Software, Agriculture, Fertilizers, Data Analytics, etc))	Mumbai	West
70	Amit Vijay Karia	IBBI/IPA-001/IP-P- 02600/2021- 2022/13969	ipamitkaria@gmail.com	4	1	5	15	Construction, Real Estate, Manufacturing	Mumbai	West
71	RAJENDRA KISHANRAO JOSHI	IBBI/IPA-002/IP- N01205/2021- 2022/14020	rajendrajoshi_cs@yahoo.com	1	4	5	5	Real Estate, Manufacturing, Others (IT , information technology)	Mumbai	West
72	Mr. Pravin R Navandar	IBBI/IPA-001/IP- P00008/2016- 17/10027	pravin@prmco.in	2	2	4	18	Hotels, Wholesale and Retail Trade, Real Estate, Others (Oil & Gas)	Mumbai	West

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73	Mr. Arun Kapoor	IBBI/PA-003/IP- N00030/2017- 2018/10230	arun.kapoor58@yahoo.in	1	3	4	15	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Real Estate)	Mumbai	West
74	Ms. Sudha Pravin Navandar	IBBI/PA-001/IP- P00451/2017- 2018/10794	sudha@pmco.in	0	4	4	14	Real Estate, Others (Marketing, Medical related, Television serial related)	Mumbai	West
75	Mr. Fanendra Harakchand Munot	IBBI/PA-001/IP- P00515/2017- 2018/10916	fhmunot@gmail.com	1	3	4	20	Wholesale and Retail Trade, Manufacturing, Others (Printing)	Mumbai	West
76	Mr. Jeetendra Rajpal Daryani	IBBI/PA-001/IP- P00678/2017- 2018/11146	nikhil564@yahoo.com	1	3	4	13	Wholesale and Retail Trade, Manufacturing, Others (Dairy and milk products, railways engineering contracts, steel mill.)	Mumbai	West
77	Mr. ManojKumar Babulal Agarwal	IBBI/PA-001/IP- P00980/2017- 2018/11613	manojagarwal20@gmail.com	2	2	4	4	Construction, Real Estate	Mumbai	West
78	Mr.Kamal Kishor Gurnani	IBBI/PA-001/IP- P01463/2018- 2019/12338	kamalgurnaniip@gmail.com	2	2	4	23	Construction, Manufacturing	Mumbai	West
79	ALOK KUMAR MURARKA	IBBI/PA-001/IP-P- 01934/2019- 2020/13006	ipalok.murarka@gmail.com	0	4	4	9	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Information Technology)	Mumbai	West
80	Madan Bajarang Lal Vaishnawa	IBBI/PA-001/IP-P- 02011/2020- 2021/13052	madan.vaishnawa@icai.org	2	2	4	1	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Mumbai	West

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81	Rajkumar Feru Gupta	IBBI/IPA-001/IP-P-02103/2020-2021/13247	rf.gupta86@gmail.com	0	4	4	0	Wholesale and Retail Trade, Transport, Others (IT Sector)	Mumbai	West
82	Raghunath Bhandari	IBBI/IPA-002/IP-N01023/2020-2021/13276	raghunathsb@yahoo.com	1	3	4	8	Wholesale and Retail Trade, Construction, Real Estate, Others (Consultancy, Growing of crops; market gardening; horticulture)	Mumbai	West
83	Dipti Narayan Munda	IBBI/IPA-001/IP-P-02845/2023-2024/14366	ip.dipti@gmail.com	1	3	4	1	Wholesale and Retail Trade, Construction, Real Estate, Others (Coal trading)	Mumbai	West
84	Sanjay Vijay Jeswani	IBBI/IPA-001/IP-P-02891/2024-2025/14432	jeswanisanjay007@gmail.com	3	1	4	2	Construction, Real Estate, Others (Steel Industry, Oil & Gas Industry)	Mumbai	West
85	Mr. Chetan T. Shah	IBBI/IPA-001/IP-P00026/2016-17/10059	chetantshah@hotmail.com	0	3	3	2	Construction, Real Estate, Manufacturing, Others (COMPUTER & INFORMATION TECHNOLOGY, IT START UP)	Mumbai	West
86	Mr. Rajesh Kumar Mittal	IBBI/IPA-002/IP-N00083/2017-18/10224	csrajeshmittal@gmail.com	0	3	3	15	Others (Pharmaceuticals, Shipping Company)	Mumbai	West
87	Mr. Rakesh Chaturvedi	IBBI/IPA-001/IP-P00242/2017-18/10471	ip@pareshrakesh.in	0	3	3	22	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Auto spares, chemicals, trading)	Mumbai	West
88	Mr. Dinesh Gopal Mundada	IBBI/IPA-001/IP-P00286/2017-18/10530	mundada2007@gmail.com	1	2	3	13	Manufacturing	Mumbai	West

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89	Mr. Vivek Murlidhar Dabhade	IBBI/IPA-001/IP-P00306/2017-18/10570	ipvivekdabhade@gmail.com	0	3	3	7	Manufacturing, Others (Sugar Industry, Milk Dairy, Steel, Printing, Manufacturing of Motor parts)	Mumbai	West
90	Mr. Raman Devarajan	IBBI/IPA-002/IP-N00323/2017-2018/10928	devarajan.raman@gmail.com	1	2	3	1	Wholesale and Retail Trade, Real Estate, Manufacturing	Mumbai	West
91	Ms. Deepa Kabra Rathi	IBBI/IPA-001/IP-P00629/2017-2018/11114	deepa@rkabra.net	0	3	3	2	Others (Healthcare Hospital and green energy)	Mumbai	West
92	Mr. Srigini Rajat Naidu	IBBI/IPA-003/IP-N000137/2017-2018/11513	rajat_naidu@yahoo.com	0	3	3	3	Construction, Real Estate, Manufacturing, Others (Mining, Sugar, Ethanol)	Mumbai	West
93	Mr. Atul Tansukhlal Mehta	IBBI/IPA-001/IP-P01020/2017-2018/11670	mehtaatul@gmail.com	1	2	3	1	Real Estate	Mumbai	West
94	Mr. Mukesh Khathuria	IBBI/IPA-001/IP-P01216/2018-2019/11925	khathuria@hotmail.com	0	3	3	9	Wholesale and Retail Trade, Manufacturing, Others (Auto Parts, Steel, Apparels, Pharmaceuticals, etc.)	Mumbai	West
95	Mr. Ashish Saoji	IBBI/IPA-001/IP-P01268/2018-2019/12150	ashishsaoji@gmail.com	1	2	3	4	Wholesale and Retail Trade, Construction, Manufacturing, Others (Textile, EPC, Pharmaceutical)	Mumbai	West
96	Mr. Mahesh Goverdhan Bagla	IBBI/IPA-002/IP-N00689/2018-2019/12207	maheshgbagla@gmail.com	2	1	3	1	Wholesale and Retail Trade, Manufacturing, Others (Agriculture, Food Products)	Mumbai	West

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97	Mr. Balaji Shirang Sagar	IBBI/PA-001/IP-P01555/2018-2019/12441	balajisagar381973@gmail.com	0	3	3	7	Construction, Real Estate, Manufacturing, Others (Garments, Health, Education)	Mumbai	West
98	Hetal Gaurang Kothari	IBBI/PA-001/IP-P01610/2019-2020/12500	iphetalkothari@gmail.com	0	3	3	2	Wholesale and Retail Trade, Manufacturing, Transport, Others (Service Industry)	Mumbai	West
99	Mrs. Manisha Sanjay Agrawal	IBBI/PA-003/IP-N00241/2019-2020/12836	m_taiyal@yahoo.com	1	2	3	1	Others (IT sector)	Mumbai	West
100	gaurang chhotatal shah	IBBI/PA-002/IP-N00947/2019-2020/13002	fcsgaurang.shah@gmail.com	1	2	3	13	Construction, Real Estate, Manufacturing	Mumbai	West
101	SANJAY ANANDRAO KHAIRNAR	IBBI/PA-001/IP-P-02073/2020-2021/13269	khairnarca@gmail.com	0	3	3	0	Wholesale and Retail Trade, Others (DAIRY)	Mumbai	West
102	CA AJAY MUTHA	IBBI/PA-001/IP-P-02152/2020-2021/13279	caajaymutha@gmail.com	0	3	3	5	Construction, Real Estate, Manufacturing, Others (Media And Entertainment, Mining, Health Care)	Mumbai	West
103	RASHMI GANGWAL	IBBI/PA-002/IP-N01058/2020-2021/13401	iprashmigungwal@gmail.com	0	3	3	4	Construction	Mumbai	West
104	Tehseen Fatima Khatri	IBBI/PA-002/IP-N01140/2021-2022/13793	tfkhatriassociates@gmail.com	0	3	3	0	Construction	Mumbai	West

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105	SANJAY KATHANE	IBBI/TPA-002/IP- N01139/2021- 2022/13818	sanjaykathane@yahoo.com	1	2	3	0	Wholesale and Retail Trade, Others (Garments and Fashion)	Mumbai	West
106	ASHWIN BHAVANJI SHAH	IBBI/TPA-001/IP-P- 02648/2021- 2022/14054	ashwin@caashwinshah.com	1	2	3	0	Manufacturing, Others (Coaching Institute)	Mumbai	West
107	VALLABH N SAWANA	IBBI/TPA-001/IP-P- 02652/2022- 2023/14114	vallabhsawana@gmail.com	1	2	3	3	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Mumbai	West
108	Nidhi Amit Poddar	IBBI/TPA-001/IP-P- 02829/2023- 2024/14381	nidhipoddar.ip@gmail.com	2	1	3	0	Construction, Others (Advertising, Textiles)	Mumbai	West
109	VINOD BALASAHEB DONGARE	IBBI/TPA-001/IP-P- 02872/2023- 2024/14391	cavinoddongare@gmail.com	1	2	3	0	Manufacturing	Mumbai	West
110	Mr. Manish Motilal Jaju	IBBI/TPA-001/IP- P00034/2016- 17/10087	mmjaju76@gmail.com	1	1	2	4	Real Estate	Mumbai	West
111	Mr. Manish Shah	IBBI/TPA-001/IP- P00094/2017- 18/10194	mdshah0211@gmail.com	1	1	2	14	Wholesale and Retail Trade, Others (Electronics, Waste Management)	Mumbai	West
112	Mr. Ankur Kumar	IBBI/TPA-002/IP- N00113/2017- 18/10283	ankur.srivastava@ezylaws.com	1	1	2	28	Manufacturing	Mumbai	West

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113	Mr. Shrikant Madanlal Zawar	IBBI/IPA-001/IP-P00156/2017-18/10325	shrikantzawar1@yahoo.co.in	0	2	2	7	Construction, Real Estate, Manufacturing	Mumbai	West
114	Mr. Haresh Babulal Shah	IBBI/IPA-001/IP-P00378/2017-18/10635	haresh.mergersindia@gmail.com	0	2	2	5	Wholesale and Retail Trade, Manufacturing	Mumbai	West
115	Mr. Raj Kumar Dad	IBBI/IPA-001/IP-P00537/2017-2018/10962	rajkdad@gmail.com	1	1	2	12	Electricity, Construction, Real Estate, Manufacturing, Others (Mining Quarrying and Food Industry)	Mumbai	West
116	Mr. Jitender Kothari	IBBI/IPA-001/IP-P00540/2017-2018/10965	jitenderkothari@rediffmail.com	0	2	2	9	Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Theme Park & Film Studio)	Mumbai	West
117	Mr. Sandeep D. Maheshwari	IBBI/IPA-001/IP-P00640/2017-2018/11093	ayunish@yahoo.com	1	1	2	12	Construction, Real Estate, Others (Textile, Steel & Pipe, Sundry)	Mumbai	West
118	Mr. Prakash Nath Mishra	IBBI/IPA-003/IP-N000115/2017-2018/11219	Prakash@pmishra.in	1	1	2	7	Electricity, Construction, Manufacturing, Others (Chemical)	Mumbai	West
119	Ms. Prajakta Madhav Shidhore	IBBI/IPA-001/IP-P00817/2017-2018/11402	prajaktashidhore@gmail.com	0	2	2	2	Construction, Real Estate, Manufacturing, Others (sugar and distilliary)	Mumbai	West
120	Mr. Anurag Jain	IBBI/IPA-001/IP-P01049/2017-2018/11732	ipanuragjain@gmail.com	1	1	2	11	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, FMCG, EPC Project, Pharma, Chemicals, Daily and Milk processing unit)	Mumbai	West

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121	Mr. Sandeep Bishan Swaroop Goel	IBBI/PA-001/IP-P01363/2018-2019/12172	goelsandeep60@yahoo.com	0	2	2	3	Others (Hospitality, Trading & Works Contracts)	Mumbai	West
122	Mr. Vikram Bhatnagar	IBBI/PA-003/IP-N000183/2018-2019/12197	vikrambhatnagar2002@yahoo.com	0	2	2	0	Others (Steel industry)	Mumbai	West
123	Suresh Chandra Jena	IBBI/PA-001/IP-P01540/2019-2020/12473	suresh.jena58@gmail.com	0	2	2	7	Construction, Real Estate, Manufacturing, Others (make to order textiles)	Mumbai	West
124	Yatinkumar Sumatilal Shah	IBBI/PA-001/IP-P01785/2019-2020/12764	yatinshah01@yahoo.co.in	0	2	2	7	Wholesale and Retail Trade, Manufacturing	Mumbai	West
125	Vijay Kumar Kulshrestha	IBBI/PA-003/IP-N00253/2019-2020/12905	kulshresthav55@gmail.com	0	2	2	3	Wholesale and Retail Trade, Construction, Real Estate, Transport, Others (recovery, banking)	Mumbai	West
126	PRAMOD KUMAR DOKANIA	IBBI/PA-001/IP-P-01994/2020-2021/13062	ipramod.dokania@gmail.com	0	2	2	9	Hotels, Construction, Real Estate, Manufacturing, Others (INFORMATION TECHNOLOGIES)	Mumbai	West
127	Shivratan Kalantri	IBBI/PA-001/IP-P-01975/2020-2021/13202	shiv_kalantri@yahoo.com	1	1	2	3	Others (Dealership in TRACTORS & KTM BIKES, ADVERTISING AND MEDIA)	Mumbai	West
128	Arun Nandlal Agrawal	IBBI/PA-003/00282/2020-2021/13234	irparun@gmail.com	2	0	2	5	Wholesale and Retail Trade, Real Estate	Mumbai	West

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129	Shouvik Kumar Roy	IBBI/IPA-001/IP-P-02113/2020-2021/13284	shouvikkumarroy@gmail.com	2	0	2	2	Construction, Others (Book publishing)	Mumbai	West
130	Sanjay samudra	IBBI/IPA-001/IP-P-02325/2021-2022/13607	samudrasvs@gmail.com	1	1	2	1	Manufacturing	Mumbai	West
131	DIPTI AMIT THITE	IBBI/IPA-002/IP-N01087/2021-2022/13629	dipti@csdiptithite.com	1	1	2	0	Electricity, Others (Consultancy)	Mumbai	West
132	Neha Punit Agrawal	IBBI/IPA-002/IP-N01130/2021-2022/13728	nehapagrawal@gmail.com	2	0	2	1	Wholesale and Retail Trade, Manufacturing, Others (JOB WORK)	Mumbai	West
133	Neha Jain Nemani	IBBI/IPA-001/IP-P-02465/2021-2022/13927	nehavkjain@gmail.com	2	0	2	4	Wholesale and Retail Trade, Real Estate, Transport, Others (IT Sector and Chemical Sector)	Mumbai	West
134	POURNIMA JAYANT TUNGATKAR	IBBI/IPA-002/IP-N01188/2021-2022/13989	tungatkarpournima@gmail.com	0	2	2	2	Wholesale and Retail Trade, Real Estate, Others (ship industry)	Mumbai	West
135	RAJAS SHREERAM BODAS	IBBI/IPA-002/IP-NO1200/2021-2022/14010	rajasbodas1@gmail.com	1	1	2	5	Wholesale and Retail Trade, Manufacturing	Mumbai	West
136	KALPANA KAMLESH GANDHI	IBBI/IPA-001/IP-P-02635/2022-2023/14164	kalpanagandhica@gmail.com	0	2	2	1	Manufacturing, Others (PHARMA)	Mumbai	West

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137	Abhishek Choudhary	IBBI/PA-001/IP-P-02749/2022-2023/14209	dacandco@gmail.com	0	2	2	0	Others (Individual Insolvency)	Mumbai	West
138	KAMAL KUMAR JADWANI	IBBI/PA-001/IP-P-02786/2022-2023/14259	KAMALJADWANI@GMAIL.COM	1	1	2	7	Wholesale and Retail Trade, Construction, Real Estate, Others (Personal Guarantors)	Mumbai	West
139	ROSHEN CHORDIYA	IBBI/PA-001/IP-P-02840/2023-2024/14347	risingsun192123@gmail.com	1	1	2	0	Real Estate, Manufacturing	Mumbai	West
140	VIVEK SATYAPRAKASH JALAN	IBBI/PA-002/IP-N01295/2024-2025/14452	CAVIVEKJALAN81@GMAIL.COM	0	2	2	0	Others (Processing and supplying a variety of steel products, Fabrication and erection of heavy equipment for petrochemicals, oil and gas, and power plants.)	Mumbai	West
141	Rikenkumar Navinchandra Vira	IBBI/PA-001/IP-P-02918/2024-2025/14491	rikenvira2002@Gmail.com	0	2	2	0	Construction, Real Estate	Mumbai	West
142	Mr. Rahul Sudhakar kavathekar	IBBI/PA-001/IP-P00040/2017-2018/10101	kavathekarco@hotmail.com	0	1	1	6	Others (Jewellery, Real Estate, Finance , Textile, FMCG)	Mumbai	West
143	Mr. Rajendra M. Ganatra	IBBI/PA-003/IP-N00049/2017-18/10363	rmganatra@hotmail.com	0	1	1	3	Construction, Manufacturing	Mumbai	West
144	Mr. Mahesh Kumar Gupta	IBBI/PA-001/IP-P00478/2017-18/10866	camkg59@gmail.com	0	1	1	15	Hotels, Wholesale and Retail Trade, Manufacturing, Transport, Others (GYM INCLUDING HEALTH)	Mumbai	West

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145	Mr. Pardeep Kumar Lakhani	IBBI/IPA-001/IP-P00541/2017-2018/10966	pradeep.lakhani1967@gmail.com	1	0	1	3	Construction, Others (Other Business Activites)	Mumbai	West
146	Mr. Manish Sukhani	IBBI/IPA-001/IP-P00668/2017-2018/11137	ca.m.sukhani@gmail.com	0	1	1	10	Construction, Real Estate, Manufacturing, Others (Castings, Plastic and Engineering)	Mumbai	West
147	Mr. Vithal M. Dahake	IBBI/IPA-003/IP-N000117/2017-2018/11296	vm.dahake@rediffmail.com	1	0	1	2	Real Estate	Mumbai	West
148	Mr. Anil Vrijdas Rajkotia	IBBI/IPA-001/IP-P01045/2017-2018/11718	anilrajkotia@gmail.com	0	1	1	3	Wholesale and Retail Trade, Construction	Mumbai	West
149	Mr. Rajan Deshray Agarwal	IBBI/IPA-001/IP-P01069/2017-2018/11760	iprajanagarwal@gmail.com	0	1	1	5	Manufacturing, Others (Hospitality- Restaurants)	Mumbai	West
150	Mr. Rajesh Shah	IBBI/IPA-002/IP-N00592/2018-19/11881	rsshah27@hotmail.com	1	0	1	10	Real Estate, Manufacturing, Others (Gems and Jewellery)	Mumbai	West
151	Ms. Poonam Basak	IBBI/IPA-001/IP-P01234/2018-2019/11957	poonamb.arp@gmail.com	1	0	1	14	Wholesale and Retail Trade, Construction, Manufacturing, Others (Pharma, Heavy Engineering Equipment, Chemicals)	Mumbai	West
152	Mr. Kanhaiya Maheshwari	IBBI/IPA-001/IP-P01291/2018-2019/12005	kanhaiya_maheshwarica@yahoo.com	0	1	1	3	Others (Diagnosits, Fabrication and Fabrics)	Mumbai	West

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153	Mr. Murli Shrinivas Lahoti	IBBI/IPA-002/IP- N00661/2018- 2019/12110	murilahoti2@gmail.com	0	1	1	0	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Textile, Advertising, Sugar manufacturing)	Mumbai	West
154	Mr. Modilal Dhanraj Pamecha	IBBI/IPA-001/IP- P01231/2018- 2019/12127	camodilalpamecha@gmail.com	1	0	1	13	Wholesale and Retail Trade, Real Estate, Manufacturing	Mumbai	West
155	Mr. Dinesh Kumar Aggarwal	IBBI/IPA-002/IP- N00890/2019- 2020/12843	dinesh.aggarwal31@gmail.com	1	0	1	5	Construction, Real Estate, Transport	Mumbai	West
156	SUDHIR MANIKRAO LAAD	IBBI/IPA-002/IP- N00956/2019- 2020/12994	cslaad@gmail.com	0	1	1	2	Others (Dealing in New Cars (Service to the customers intending to purchase new cars))	Mumbai	West
157	Sapna Chourasia	IBBI/IPA-002/IP- N00943/2020- 2021/13033	sapna.chourasia@gmail.com	1	0	1	1	Wholesale and Retail Trade, Others (Electronics)	Mumbai	West
158	Jignesh Shah	IBBI/IPA-001/IP-P- 02054/2020- 2021/13182	jkshah555@hotmail.com	1	0	1	0	Construction, Real Estate	Mumbai	West
159	SUSHIL KUMAR AGRAWAL	IBBI/IPA-001/IP-P- 02136/2020- 2021/13281	avafca@gmail.com	1	0	1	3	Wholesale and Retail Trade, Others (Media and networking)	Mumbai	West
160	ashutosh baliarsing	IBBI/IPA- 003/00284/2020- 2021/13394	ashutoshsb@gmail.com	0	1	1	0	Manufacturing	Mumbai	West

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161	Shekhar Arvind Parkhi	IBBI/PA-001/IP-P-02494/2021-2022/13801	ip.shekharparkhi@gmail.com	1	0	1	4	Real Estate, Others (Energy, Pharmaceutical)	Mumbai	West
162	Rajkumar Jaiswal	IBBI/PA-001/IP-P-02598/2021-2022/13975	iprajkumarjaiswal@gmail.com	0	1	1	3	Real Estate, Manufacturing	Mumbai	West
163	R S BALASUBRAMANYAM	IBBI/PA-001/IP-P-02601/2021-2022/13978	rsbalasubramanyam7@gmail.com	0	1	1	1	Real Estate	Mumbai	West
164	Atul Narayan Naik	IBBI/PA-003/ICAL-N-0385/2021-2022/14011	annaik129@gmail.com	0	1	1	2	Electricity, Real Estate, Others (Distillery / Liquor Manufacturing)	Mumbai	West
165	Sanjeev Goel	IBBI/PA-001/IP-P-02731/2022-2023/14211	sanjeevgoel7@gmail.com	0	1	1	0	Manufacturing	Mumbai	West
166	Smita gupta	IBBI/PA-001/IP-P-02768/2023-2024/14283	sumitayal31@gmail.com	0	1	1	0	Others (Media and advertising)	Mumbai	West
167	Siddhant Agrawal	IBBI/PA-001/IP-P-02832/2023-2024/14370	ip.siddhantagrawal@gmail.com	1	0	1	0	Manufacturing	Mumbai	West
168	Girish Prabhakar Muley	IBBI/PA-002/IP-N01288/2024-2025/14419	muleygy@gmail.com	0	1	1	0	Manufacturing	Mumbai	West

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169	Manasi Sarang Gudhate	IBBI/IPA-002/IP- N01298/2024- 2025/14461	csmanasing@gmail.com	0	1	1	0	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Mumbai	West
170	ABHIJIT JAGTAP	IBBI/IPA-002/IP- N01296/2024- 2025/14462	csabhi.jagtap@gmail.com	0	1	1	0	Others (Information Technology)	Mumbai	West
171	Kolapalli Srinivasa Rao	IBBI/IPA-002/IP- N01303/2024- 2025/14478	ipraoksrinivasa@gmail.com	0	1	1	0	Construction, Real Estate, Transport	Mumbai	West
172	Shashank Dinesh Posture	IBBI/IPA-001/IP-P- 02921/2024- 2025/14480	shashankposture123@gmail.com	1	0	1	1	Manufacturing	Mumbai	West
173	Mr. Jagdish Ratanlal Ahuja	IBBI/IPA-002/IP- N00401/2017- 2018/11175	pcsjrahuja@gmail.com	0	0	0	6	Manufacturing	Mumbai	West
174	Mr. Sachin Rajendra Singhvi	IBBI/IPA-001/IP- P01289/2018- 2019/12066	sachin@mehtasinghvi.in	0	0	0	4	Construction, Manufacturing	Mumbai	West
175	Mr.Kumar Raghavan	IBBI/IPA-001/IP- P01433/2018- 2019/12336	rkumar56.ip@gmail.com	0	0	0	2	Others (Power Sector)	Mumbai	West
176	Mr. Sanjay Kumar Lalit	IBBI/IPA-002/IP- N00760/2018- 2019/12370	jupiter.legal@yahoo.in	0	0	0	3	Others (Electrical Transformers and Construction, Infrastructure)	Mumbai	West

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177	Mr. Jaykumar Pesumal Arlani	IBBI/IPA-001/IP-P01582/2018-2019/12443	arlanijay@gmail.com	0	0	0	5	Wholesale and Retail Trade, Manufacturing, Others (Individual Insolvency)	Mumbai	West
178	Hajari Lal Saini	IBBI/IPA-001/IP-P01553/2019-2020/12494	cahlsaini@rediffmail.com	0	0	0	9	Electricity, Wholesale and Retail Trade, Manufacturing, Others (dredging, hydrography, Oceanography and marine Engineering Services)	Mumbai	West
179	Prakash Shenoy	IBBI/IPA-002/IP-N00946/2019-2020/13010	shenoyprakash@gmail.com	0	0	0	1	Wholesale and Retail Trade	Mumbai	West
180	CA BALAJI PRITHVIRAJ SINGH	IBBI/IPA-001/IP-P-02020/2020-2021/13113	bpsinghandco@gmail.com	0	0	0	1	Others (PACKAGING)	Mumbai	West
181	atul gala	IBBI/IPA-001/IP-P-01974/2020-2021/13130	atulgala.cirp@gmail.com	0	0	0	7	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Mumbai	West
182	Rajendra Dattatray Aphale	IBBI/IPA-002/IP-N01002/2020-2021/13258	rajaphale.ip@gmail.com	0	0	0	0	Nil	Mumbai	West
183	DEVANG SUBODH THAKAR	IBBI/IPA-002/IP-N01024/2020-2021/13288	cs.devangthakar@gmail.com	0	0	0	4	Hotels, Real Estate	Mumbai	West
184	Sourabh Modi	IBBI/IPA-001/IP-P-02409/2021-2022/13696	sourabhmodi21@gmail.com	0	0	0	3	Wholesale and Retail Trade, Others (Investments)	Mumbai	West

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2025 TO DECEMBER 31, 2025 - For West Zone (Mumbai Bench)

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in the West Zone shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2025"

S.N o	Name of Insolvency Professional (IP) (A)	Registration Number of IP (B)	Registered E-mail ID of IP (C)	Number of ongoing assignments as RP of CIRP (D)	Number of ongoing assignments as IRP, RP (Individual Insolvency) Liquidator and BT (E)	Total number of ongoing assignments(As IRP, RP, Liquidator and BT) (D+E)=(F)	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT) (G)	Name of the Sector in which the IP has or is handling assignments under the Code (H)	Bench (I)	Zone (J)
185	DEVESH RANJAN MISHRA	IBBI/IPA-001/IP-P-02470/2021-2022/13804	ca.devesh@yahoo.com	0	0	0	1	Wholesale and Retail Trade	Mumbai	West
186	KUNAL JAYANT WAJE	IBBI/IPA-001/IP-P-02472/2021-2022/13815	ipkunalwaje@gmail.com	0	0	0	4	Construction, Real Estate, Manufacturing	Mumbai	West
187	Arun Kumar Sinha	IBBI/IPA-001/IP-P-02516/2021-2022/13853	sinha_ak1@hotmail.com	0	0	0	0	Nil	Mumbai	West
188	Mahesh Pareek	IBBI/IPA-001/IP-P-02529/2021-2022/13877	mpareek63@hotmail.com	0	0	0	0	Nil	Mumbai	West
189	SAHIL SHANKER AGARWAL	IBBI/IPA-003/ICAI-N-00392/2022-2023/14074	casahilagarwal@gmail.com	0	0	0	0	Nil	Mumbai	West
190	SABBANI MARUTHI	IBBI/IPA-001/IP-P-02752/2022-2023/14202	MARUTHI.SABBANI18@GMAIL.COM	0	0	0	0	Nil	Mumbai	West
191	VIJAY SUWALALJ JAIN	IBBI/IPA-001/IP-P-02787/2022-2023/14273	vj72195@gmail.com	0	0	0	0	Nil	Mumbai	West
192	Avinash Kumar Tripathi	IBBI/IPA-003/ICAI-N-00448/2023-2024/14348	astitva.bspl@gmail.com	0	0	0	0	Nil	Mumbai	West

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193	Amit Rustogi	IBBI/PA-003/PA-ICA1-N-00451/2023-2024/14355	amitrustogi@rediffmail.com	0	0	0	0	Nil	Mumbai	West
194	Rahul Drolia	IBBI/PA-001/IP-P-02834/2023-2024/14367	rahuldrolia@gmail.com	0	0	0	2	Manufacturing	Mumbai	West
195	Rishabh Sethi	IBBI/PA-001/IP-P-02842/2023-2024/14377	ip.rishabhsethi@gmail.com	0	0	0	0	Nil	Mumbai	West
196	KUSHAL JAJODIA	IBBI/PA-001/IP-P-02886/2024-2025/14433	ceo@kushaljajodia.com	0	0	0	0	Nil	Mumbai	West
197	SAMEER KHANDLWAL	IBBI/PA-001/IP-P-02883/2024-2025/14434	ca.sameerkhandlwal@gmail.com	0	0	0	0	Nil	Mumbai	West
198	PRAKALATHAN BASKARAN BATHEY	IBBI/PA-001/IP-P-02881/2024-2025/14440	prakalathan.bathey@gmail.com	0	0	0	0	Nil	Mumbai	West
199	MILIND KHANKHOJE	IBBI/PA-001/IP-P-02922/2024-2025/14483	milindkhankhoje.ip@gmail.com	0	0	0	1	Others (infrastructure)	Mumbai	West

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200	Parshva Manoj Shah	IBBI/IPA-001/IP-P-02538/2025-2026/14518	ip.parshvashah@outlook.com	0	0	0	0	Nil	Mumbai	West
201	VIVEK G GAGGAR	IBBI/IPA-001/IP-P-02948/2025-2026/14527	vivek.gaggar@nvrando.com	0	0	0	0	Nil	Mumbai	West
202	Aakash Rohit Parikh	IBBI/IPA-003/IPA-ICAI-N-00469/2025-2026/14535	aakash.parikh@incorpadvisory.in	0	0	0	0	Nil	Mumbai	West
203	PRASAD BABASAHEB WARKAR	IBBI/IPA-003/IPA-ICAI-N-00468/2025-2026/14536	prasad.warkar100@gmail.com	0	0	0	0	Nil	Mumbai	West